

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF APRIL 2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-274/2025	01.04.2025	PNB HOUSING FINANCE LTD. VS. ANIL KUMAR	NEERAJ MANDAL	9899165086	neerajmandalo6@gmail.com	29.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-275/2025	01.04.2025	TATA CAPITAL LTD. VS. HARJINDER SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	29.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-276/2025	01.04.2025	TATA CAPITAL LTD. VS. RAKESH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	29.03.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	M Ex-320/2025	02.04.2025	KULBHUSHAN GUPTA VS. DHAN SINGH	VIPIN KUMAR	9910808221	Adv.vkumar1981@gmail.com	01.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-289/2025	02.04.2025	HDFC BANK VS. SHEKHAR RATTAN LAL	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	01.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-290/2025	02.04.2025	HDFC BANK VS. VANDANA JAIN	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	01.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-291/2025	02.04.2025	HDFC BANK VS. RAJENDER KUMAR BHALLA	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	01.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-292/2025	02.04.2025	TATA CAPITAL LTD. VS. MURLIWALA STONE INDUSTRY LIMITED	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	01.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-172/2025	02.04.2025	PUNJAB NATIONAL BANK VS. M/s. GARMENT HOUSE	SUDHIR KR. SINGH	9868927179	sksinghadvdelhi@gmail.com	01.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-173/2025	02.04.2025	M/s. S. CHAND & CO. LTD. VS. M/s. PUSHP LATA SHARMA	RAJESH KUMAR	9810195013	kumarrajeshadv@yah oo.com	01.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-180/2025	03.04.2025	RAJIV KUMAR KHANDELWAL VS. SHISHIR DUA	MANISH SINGHAL	9811529112	Adv.manishsinghal@ gmail.com	02.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-378/2025	04.04.2025	SANTOSH BALA VS. UNIVERSAL INSTRUMENTS MANUFACTURING CO. PVT. LTD.	KANISHK AGGARWAL	9971666252	critaxcorp@gmail.co m	03.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-388/2025	07.04.2025	GANPATI ENTERPRISES VS. PANKAJ MADAN	MANU NAYAR	9811146079	manu_nayar@hotmail il.com	05.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-297/2025	08.04.2025	PUNJAB NATIONAL BANK VS. BABLI DEVI	J.C. VASHISHTA	9891152939	majjagdish@yahoo.co m	01.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-401/2025	15.04.2025	BANK OF MAHARASHTRA VS. GEETA GUPTA	HARISH KUMAR	9891783436	Harish.legal123@gma il.com	09.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-199/2025	16.04.2025	PRAVEEN KUMAR JAIN VS. SMOOTH MOTORS	O.P. AGGARWAL	9899695533	Ashish.aggarwal112@ gmail.com	15.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-414/2025	19.04.2025	CARRY WELL PACKAGING PVT. LTD. VS. SAHIL ARORA	RAMA SHARMA	9911855122	ramasharma4597@g mail.com	17.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-315/2025	19.04.2025	PUNJAB NATIONAL BANK VS. BABLI DEVI	J.C. VASHISHTA	9891152939	majjagdish@yahoo.co m	01.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-203/2025	21.04.2025	PUNJAB NATIONAL BANK VS. SHIV KANT MISHRA	NITIN GARG	9958986636	info@knowlex.in	19.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-425/2025	22.04.2025	BIJENDER KUMAR SHARMA VS. NIVA BUPA HEALTH INSURANCE CO. LTD.	MANEESH GUMBER	9911315304	ascentlawfirm@gmail.com	21.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-213/2025	23.04.2025	SHAILJA PAPERS LTD. VS. SHREESHYAM PACKERS	ATUL RATHI	9810540219	atulgnrathi@hotmail.com	22.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-440/2025	25.04.2025	ROBIN MITTAL VS. RENU GUPTA	NEELAM KUMARI MALIK	7303296156	Neelam.malik8512@gmail.com	24.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-441/2025	25.04.2025	HAMDARD NATIONAL FOUNDATION (INDIA) VS. HAMDARD HUMAN WELFARE SOCIETY JAMMU AND KASHMIR	SHIIVENDRA PRATAP SINGH	9953394364	shivendra@theacmecoo.com	24.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-454/2025	26.04.2025	UTTAM JANA VS. SHRI SUSHIL KUMAR	SUDHIR KUMAR SUKHIJA	8750602223	sudhir_sukhija@yahoo.com	25.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-222/2025	28.04.2025	VARUN PIPE & INDUSTRIES VS. NAYAK SANITATION PVT. LTD.	AMAR LAL DUA	9811590282	Kapil.dua74@gmail.com	26.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-357/2025	28.04.2025	NAYAK SANITATION PVT. LTD. VS. VARUN PIPES & INDUSTRIES	SOHAIL KHAN	9555713350	khansohail7171@gmail.com	26.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-464/2025	29.04.2025	RAJESH BHATIA VS. M/s. MASALA FOOD PRODUCTS PVT. LTD.	AJEET KUMAR AHOOJA	9811383071	ajeetahooja@gmail.com	28.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-465/2025	29.04.2025	SANJAY KUMAR JAIN VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	sksingh116@gmail.com	28.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-367/2025	30.04.2025	HDFC BANK VS. ABDUL MAJEED	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	29.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-368/2025	30.04.2025	HDFC BANK VS. BHARAT PRAJAPATI	Anish Bhola	9811452022	ANISH_BHOLA17@ YAHOO.COM	29.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-369/2025	30.04.2025	HDFC BANK VS. MAMTA ARBIND KUMAR	Anish Bhola	9811452022	ANISH_BHOLA17@ YAHOO.COM	29.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-370/2025	30.04.2025	HDFC BANK VS. SACHIN KUMAR	Anish Bhola	9811452022	ANISH_BHOLA17@ YAHOO.COM	29.04.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I)COMM-371/2025	30.04.2025	TATA CAPITAL . VS. MAHENDRA	Anish Bhola	9811452022	ANISH_BHOLA17@ YAHOO.COM	29.04.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	OMP (I) (COMM)	OMP (I) (COMM)/284/2025	01-04-2025	TATA CAPITAL FINANCIAL SERVICES LTD Vs DINESH KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo. com	29.03.2025
			306	Execution (Comm)	Execution (Comm)/167/2025	01-04-2025	SHREE AMBICA PACKAGING INDUSTRIES Vs SANGEETA SHARMA	VINAY MOHAN SHARMA(P),	9818194170	vinaysharma679@gm ail.com	29.03.2025
			306	CS (COMM)	CS (COMM)/366/2025	02-04-2025	NIRANJAN KUMAR BANSAL Vs UKANSH AND OTHERS	Arbaz khan(P),	9716884477	chiraga71@gmail.com	09.01.2025
			306	CS (COMM)	CS (COMM)/367/2025	02-04-2025	M/S VARN IMPEX Vs M/S JAIN CALENDER	SANJAY SEHGAL(P),	9873479585,	ssclawfirm@gmail.co m	22.10.2024
			306	Misc DJ	Misc DJ/268/2025	02-04-2025	ICICI BANK LIMITED Vs SANGEETA BARUA CHOUDHARY	Kunal Kumar(P),	9811898393	NA	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Misc DJ	Misc DJ/269/2025	02-04-2025	ICICI BANK LIMITED Vs GAURAV SHARMA	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/270/2025	02-04-2025	ICICI BANK LIMITED Vs JEET MUKHERJEE	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/271/2025	02-04-2025	ICICI BANK LIMITED Vs BINDU RAI	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/272/2025	02-04-2025	ICICI BANK LIMITED Vs MAHKESH AND ANR	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/273/2025	02-04-2025	ICICI BANK LIMITED Vs SANJAY	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/274/2025	02-04-2025	ICICI BANK LIMITED Vs MOHD UBAID	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/275/2025	02-04-2025	ICICI BANK LIMITED Vs KIRTI PHALKE	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/276/2025	02-04-2025	ICICI BANK LIMITED Vs GAURAV ARORA	Kunal Kumar(P),	9811898393	NA	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Misc DJ	Misc DJ/277/2025	02-04-2025	ICICI BANK LIMITED Vs VIJAY KUMAR	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/278/2025	02-04-2025	ICICI BANK LIMITED Vs ABHEY PERIWAL	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/304/2025	02-04-2025	HDFC BANK LTD Vs PAPPAN KURESHI	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.03.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/305/2025	02-04-2025	HDFC BANK LTD Vs AMAN KUMAR JAYSWAL	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.03.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/306/2025	02-04-2025	HDFC BANK LTD Vs DEEPAK KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.03.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/307/2025	02-04-2025	HDFC BANK LTD Vs RAVI KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.03.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/308/2025	02-04-2025	HDFC BANK LTD Vs ROHAN KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.03.2025
			306	Misc DJ	Misc DJ/195/2025	02-04-2025	ICICI BANK LIMITED Vs SHIV PRIYA CABLES PVT LTD	Kunal Kumar(P),	9811898393	NA	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Misc DJ	Misc DJ/196/2025	02-04-2025	ICICI BANK LIMITED Vs RAVINDER		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/199/2025	02-04-2025	ICICI BANK LIMITED Vs KULDEEP SHARMA		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/202/2025	02-04-2025	ICICI BANK LIMITED Vs HRISHIKESH ROY		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/204/2025	02-04-2025	ICICI BANK LIMITED Vs BHOORA SAIFI		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/206/2025	02-04-2025	ICICI BANK LIMITED Vs SANJAY SUNDARAM		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/208/2025	02-04-2025	ICICI BANK LIMITED Vs KAMLESH TIWARI		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/210/2025	02-04-2025	ICICI BANK LIMITED Vs RAJVINDER SINGH BEDI		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/213/2025	02-04-2025	ICICI BANK LIMITED Vs ASHWANI KUMAR		Kunal Kumar(P),	9811898393	NA	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Misc DJ	Misc DJ/219/2025	02-04-2025	ICICI BANK LIMITED Vs ANUJ TYAGI	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/222/2025	02-04-2025	ICICI BANK LIMITED Vs SANJU ATTRI	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/224/2025	02-04-2025	ICICI BANK LIMITED Vs DESH RAJ	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/226/2025	02-04-2025	ICICI BANK LIMITED Vs VIVEK KUMAR	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/228/2025	02-04-2025	ICICI Bank Vs ASHOK BABU YELURU	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/230/2025	02-04-2025	ICICI BANK LIMITED Vs AMIT KUMAR	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/233/2025	02-04-2025	ICICI BANK LIMITED Vs RAVI SHEKHAR	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/236/2025	02-04-2025	ICICI BANK LTD Vs KHAIRATILAL CHAUDHARY	Kunal Kumar(P),	9811898393	NA	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Misc DJ	Misc DJ/237/2025	02-04-2025	ICICI BANK LIMITED Vs SULABH GARG		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/238/2025	02-04-2025	ICICI BANK LIMITED Vs RAJENDRA KUMAR		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/239/2025	02-04-2025	ICICI BANK LIMITED Vs JITENDER MALIK		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/240/2025	02-04-2025	ICICI BANK LIMITED Vs BABAR ALI		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/241/2025	02-04-2025	ICICI BANK LIMITED Vs BRIJENDRA GUPTA and ANR		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/242/2025	02-04-2025	ICICI BANK LIMITED Vs RAHUL GUPTA		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/243/2025	02-04-2025	ICICI BANK LIMITED Vs BHARAT TOMAR		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/244/2025	02-04-2025	ICICI BANK LIMITED Vs BIR BAHADUR SINGH		Kunal Kumar(P),	9811898393	NA	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Misc DJ	Misc DJ/245/2025	02-04-2025	ICICI BANK LTD Vs ANOOP CHAUHAN	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/246/2025	02-04-2025	ICICI BANK LIMITED Vs RAKESH KUMAR	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/247/2025	02-04-2025	ICICI BANK LIMITED Vs MOHD ASLAM	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/248/2025	02-04-2025	ICICI BANK LIMITED Vs KARANDEEP SINGH	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/249/2025	02-04-2025	ICICI BANK LIMITED Vs AJAY PRATAP GAUTAM	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/250/2025	02-04-2025	ICICI BANK LIMITED Vs RAKESH KUMAR	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/251/2025	02-04-2025	ICICI BANK LIMITED Vs BHANWAR LAL	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/252/2025	02-04-2025	ICICI BANK LIMITED Vs SACHIN KUMAR NAGAR	Kunal Kumar(P),	9811898393	NA	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Misc DJ	Misc DJ/253/2025	02-04-2025	ICICI BANK LIMITED Vs AMARDEEP AZAD		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/254/2025	02-04-2025	ICICI BANK LIMITED Vs TRIPLY SHARMA		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/255/2025	02-04-2025	ICICI BANK LIMITED Vs RAJ VERMA		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/256/2025	02-04-2025	ICICI BANK LIMITED Vs ASHISH KUMAR		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/257/2025	02-04-2025	ICICI BANK LIMITED Vs AMIT TYAGI		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/258/2025	02-04-2025	ICICI BANK LIMITED Vs JASKARAN SINGH KAHLON		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/259/2025	02-04-2025	ICICI BANK LIMITED Vs BHOOPENDRA KUMAR		Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/260/2025	02-04-2025	ICICI BANK LIMITED Vs DHARAMPAL AND ORS		Kunal Kumar(P),	9811898393	NA	11.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	Misc DJ	Misc DJ/261/2025	02-04-2025	ICICI BANK LIMITED Vs KABIR	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/262/2025	02-04-2025	ICICI BANK LIMITED Vs RAJAULLAH	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/263/2025	02-04-2025	ICICI BANK LTD Vs DALBIR SINGH	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/264/2025	02-04-2025	ICICI BANK LIMITED Vs TOUR INDIA HOSPITALITY PVT LTD	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/265/2025	02-04-2025	ICICI BANK LIMITED Vs BALAJI FOODS AND BEVERAGES AND ORS	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/266/2025	02-04-2025	ICICI BANK LIMITED Vs KUMAR PAL	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/267/2025	02-04-2025	ICICI BANK LIMITED Vs INDIAN EMBROIDERS AND ORS	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	CS (COMM)	CS (COMM)/372/2025	03-04-2025	M/S JAINSON LIGHTS PVT LTD THROUGH DIRECTOR Vs M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LT YD THROUGH CEO	Manish Sharma(P),	9711179207,	gak.cop@gmail.com	29.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	CS (COMM)	CS (COMM)/374/2025	03-04-2025	SHRIYAI ENTERPRISES Vs DMIA NYATI LLP	Brijesh Tiwari(P),	9811699122	sssastry@lexambit.in	27.03.2025
			306	Misc DJ	Misc DJ/283/2025	03-04-2025	MEERA DEVI Vs GULSHAN LAL	Vineet Jain(P),	9891055897	NA	25.03.2025
			306	CS (COMM)	CS (COMM)/386/2025	07-04-2025	SURYA ROSHNI LTD Vs CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD	Vineet Jain(P),	9958127227	vineetjain27@gmail.com	02.04.2025
			306	CS (COMM)	CS (COMM)/387/2025	07-04-2025	CENTRAL BANK OF INDIA Vs SURENDRA	KADAMBINI KUMAR MUDGIL(P),	987 12267 84	kkmudgil29@gmail.com	02.04.2025
			306	Misc DJ	Misc DJ/291/2025	07-04-2025	M/S COZIER ENTERPRISES Vs ROSHI SHARMA	Rajat Yadav(P),	8826186330	rajat.yadav00112@gmail.com	05.04.2025
			306	Misc DJ	Misc DJ/292/2025	07-04-2025	ICICI BANK LIMITED Vs PRATAP NARAYAN MISHRA	Kunal Kumar(P),	9811898393	NA	11.03.2025
			306	Misc DJ	Misc DJ/294/2025	07-04-2025	SANJAY KUMAR JAIN Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghI16@gmail.com	03.04.2025
			306	CS (COMM)	CS (COMM)/397/2025	09-04-2025	STATE BANK OF INDIA Vs KULDEEP KUMAR	JEEWAN PARKASH GUPTA(P),	9810099243	jpgadvocate@gmail.com	07.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	CS (COMM)	CS (COMM)/399/2025	09-04-2025	M K TRADING COMPANY Vs INDIAN FORMULATION AND ANR	Praduman Sharma(P),	9560313230	nabil.waq18@gmail.c om	05.04.2025
			306	Misc DJ	Misc DJ/312/2025	16-04-2025	ICICI BANK LTD Vs AKHILESH PRASAD SINGH	Kunal Kumar(P),	9811898393	NA	03.04.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/338/2025	16-04-2025	TATA CAPITAL LTD Vs GOVARDHAN BHADU	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo. com	10.04.2025
			306	CS (COMM)	CS (COMM)/412/2025	17-04-2025	SURYA ROSHNI LTD Vs SADASHIV PIPE INDUSTRIES	Sanjay Aggarwal(P),	9810748529	admin@raguellaw.co m	16.04.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/359/2025	22-04-2025	AVANSE FINANCIAL SERVICES LTD Vs PRAVEEN YADAV AND ANR	MAYANK MAHAJAN(P),	9873347330	mayankmahajan05@ gmail.com	14.04.2025
			306	Execution (Comm)	Execution (Comm)/211/2025	22-04-2025	M/s IG ENTERPRISES Vs M/S SHUBH LAXMI BABY CARE	SIDDHARTH SINGH(P),	9810771535	nishantganesh@yaho o.co.in	17.04.2025
			306	OMP (COMM)	OMP (COMM)/15/2025	22-04-2025	RISHABHH NAGPAL Vs M/S SBI CARDS PAYMENT SERVICES LTD AND ANR	Sandeep Mishra(P),	8700217373	sandeep7102013@gm ail.com	02.04.2025
			306	Execution (Comm)	Execution (Comm)/217/2025	25-04-2025	Pratap singh Vs KHURSHEED	SAMIT KHOSLA(P),	9899030380	advocatesamitkhosla @gmail.com	23.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			306	CS (COMM)	CS (COMM)/443/2025	25-04-2025	SANDEEP JAIN Vs ABHA JAIN	BHUPENDRA TYAGI(P),	9810695226	advocatebktyagi@gm ail.com	22.04.2025
			306	CS (COMM)	CS (COMM)/446/2025	25-04-2025	Anish Jain Vs JAIPAL SINGH SHEKHAWAT	NIDHI JAIN(P),	9034304697	njjain2016@gmail.co m	22.04.2025
			306	CS (COMM)	CS (COMM)/447/2025	25-04-2025	CENTRAL BANK OF INDIA Vs JOGINDER	KADAMBINI KUMAR MUDGIL(P),	987 12267 84	kkmudgil29@gmail.c om	02.04.2025
			306	Misc DJ	Misc DJ/352/2025	28-04-2025	SUNIL KUMAR Vs M/S RUDRAM CHAINS	Sameer Dewan(P),	9810134864	sameerdewan123@re diffmail.com	25.04.2025
			306	OMP (I) (COMM)	OMP (I) (COMM)/363/2025	29-04-2025	TATA CAPITAL LTD Vs BABLU KUMAR MEENA	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo. com	22.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	RP(CIVIL) 9/2025	02.04.2025	VIKAS JAIN VS SHARAN ELECMECH PVT. LTD.	SEEMA GUPTA	9968722450	ADVSEEMAGUPTA2 018@GMAIL.COM02 .04.2025	27.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 369/25	02.04.2025	M/S VIKAS PUBLISHING HOUSE PVT.LTD. VS MR. SRINIVAS B	RAJESH KUMAR	9810195013	KUMARRAJESHADV @YAHOO.COM	26.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 382/25	05.04.2025	RAMAVTAR JINDAL HUF VS M/S SRIMANDAR DASS & SONS & ORS.	RAKESH KUMAR	9910123939	ADVOCATERAKESH KAUSHIK@GMAIL.C OM	03.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP (I)COMM/301/2025	02.04.2025	TATA CAPITAL LTD. VS DHARA SING GURJAR	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOOCOM	29.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP (I)COMM/302/2025	02.04.2025	HDFC BANK LTD VS INDRAJIT MANDAL	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOOCOM	29.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP (I)COMM/303/2025	02.04.2025	HDFC BANK LTD VS RAHUL KR. MISHRA	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOOCOM	29.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 392/2025	08.04.2025	STATE BANK OF INDIA VS MOHD ZAKIR	JEEWAN PARKASH GUPTA	9810099243	JPGADVOCATE@G MAIL.COM	04.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CSCOMM 393/2025	08.04.2025	INDIAN OVERSEAS BANK VS ANUBHAV DAVID	GAJANDER KUMAR	8010781318	NOT PROVIDED	06.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP (I)COMM/333/2025	16.04.2025	TATA CAPITAL LTD. VS MAKEEN AHMAD	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOOCOM	11.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP (I)COMM/334/2025	16.04.2025	TATA CAPITAL LTD. VS SHIVAM GUPTA	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOOCOM	11.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP (I)COMM/335/2025	16.04.2025	TATA CAPITAL LTD. VS SOURAV CHOUDHARY	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOOCOM	10.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S9	OMP (I)COMM/336/2025	16.04.2025	TATA CAPITAL LTD. VS YAKUB SAGIRA	ANISH BHOLA	9811452022	ANISHBHOLA17@Y AHOOCOM	10.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	CS COMM 411/25	17.04.2025	PANKAJ KUMAR VS SAGAR CHAWLA	PIYUSH KATYAL	8700925528	PIYUSHKATYAL98@ GMAIL.COM	15.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34	OMP (I)COMM/352/2025	19.04.2025	AVANES FINANCIAL SERVICE LTD VS SONIA & ORS	MAYANK MAHAJAN	9873347330	MAYANKMAHAJAN05@YAHOO.COM	27.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	CS COMM 431/25		M/S SPR JEWELER PVT. LTD VS MS. SHAZLI NIAZ & ORS	SACHIN AGGARWAL	9811071022	SACHINAGGARWALADV@GMAIL.COM23.04.2024	22.03.2024
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	CS COMM 448/25	26.04.2025	BINDAL MARKETING CO. VS RAJPAL VERMA	SUNIL MITTAL	9810513998	SUNILMITTAL37@GMAIL.COM	25.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	CS COMM 449/25	26.04.2025	BANK OF BARODA VS MRS. VANITA BUDHIRAJA PROP OF TIP TOP PLAST	VIJETA OHRI	9917048944	VIJETAOHRI@GMAIL.COM	21.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	OMP (I)COMM/362/2025	29.04.2025	TATA CAPITAL LTD. VS MUKESH KUMAR RANWA	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	28.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	OMP (I)COMM/365/2025	30.04.2025	HDFC BANK LTD VS PANKAJ GARG	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	11.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	CS COMM 463/25	30.04.2025	VIKAS GOEL VS MCD	SATYHENDER KR. SINGH	9811161525	SKSINGH116@GMAIL.COM	28.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COOM) 171/2025	02.04.2025	ADITYA GUPTA PROP. M/S ADITYA FABRICS VS DHAN SINGH PROP. M/S PIYUSH TEXTILE	SV. KUMAR	9910808281	ADVVKUMAR1981@GMAIL.COM	28.03.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COOM) 185/2025	05.04.2025	SUSHANT SHYAM VS M/S AMRITA LAL KANWAR LAL	AJAY BAHL	9811222542	BAHLAJAY@HOTMAIL.COM	03.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COOM) 220/2025	26.04.2025	GOYAL PUBLISHER VS NCBA EXPORT	ANITYA SHAMA	9313081480	SAVIOUR.LAWYER@GMAIL.COM	24.04.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EX(COOM) 224/2025	30.04.2025	MS. MEENAKSHI GOEL PROP. M/S VEEJAY SERVICE STATION VS YFC PROJECT LTD	TUSHAR GUPTA	9871550054	TUSHAR@MGLAW.IN	29.04.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	ARBITRATION	OMP I COMM/288/2025	02.04.2025	TATA CAPITAL LTD V/S SHOAB	ANISH BHOLA	9811-452-022	ANISH_BHOLA17@GMAIL.COM	02.04.2025
			304	RECOVERY	CS (COMM)365/2025	02.04.2025	CHAUHAN TOURIST TRANSPORT SERVICES V/S KTC INDIA	FAKHRUDDIN	9811-670-423	FAKHRUDDINQAMAR@GMAIL.COM	02.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			304	ARBITRATION	OMP (I) (COMM)-318/2025	03.04.2025	TATA CAPITAL LTD. VS. SATYASH PRAKASH SANKHLA	SH. ANISH BHOLA	9811-452-022	ANISH_BHOLA17@GMAIL.COM	01.04.2025
			304	ARBITRATION	OMP (I) (COMM)-319/2025	03.04.2025	HDFC BANK LTD. VS. MANISHASH AKASH	SH. ANISH BHOLA	9811-452-022	ANISH_BHOLA17@GMAIL.COM	01.04.2025
			304	ARBITRATION	OMP (I) (COMM)-320/2025	03.04.2025	HDFC BANK LTD. VS. SURBHI JHASH BHOLA	SH. ANISH BHOLA	9811-452-022	ANISH_BHOLA17@GMAIL.COM	01.04.2025
			304	ARBITRATION	OMP (I) (COMM)-321/2025	03.04.2025	HDFC BANK LTD. VS. SONIKA	SH. ANISH BHOLA	9811-452-022	ANISH_BHOLA17@GMAIL.COM	01.04.2025
			304	EXECUTION	EX(COMM)-178/2025	03.04.2025	NAWALKISHORE SONI VS. MOHD. YASEEN	SH. ASHISH KAPUR	9811166800	ashishkapuro7@gmail.com	01.04.2025
			304	EXECUTION	EX (COMM)/188/2025	07.04.2025	CANARA BANK V/S SHREE KRISHNA ENTERPRISES	AMIT GUPTA	9810-224-624	AMITGUPTAADV366@GMAIL.COM	07.04.2025
			304	EXECUTION	EX (COMM)-197/2025	16.04.2025	COIM INDIA PVT. LTD. VS. MEENASH INTERNATIONAL PVT. LTD.	SH. VINAY BHARDWAJ	9953865303	advvinaybhardwaj@gmail.com	08.04.2025
			304	EXECUTION	EX (COMM)-198/2025	16.04.2025	BHATIA ELECTRICAL TRADERS VS. VIMAL TRANSFORMER CORPORATION	SH. NIPUN GUPTA	9899990070	legal.nkpartners@gmail.com	14.04.2025
			304	RECOVERY	CS (COMM)410/2025	17.04.2025	VYOMA EXIM PVT. LTD V/S BAL KISHAN DUA	UTSAV GARG	8800-384-404	UTSAVGARGADVOCATE@GMAIL.COM	17.04.2025
			304	ARBITRATION	OMP I COMM/347/2025	17.04.2025	TATA CAPITAL LTD V/S PAPPU RAM GURJAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	17.04.2025
			304	ARBITRATION	OMP I COMM/347/2025	17.04.2025	TATA CAPITAL LTD V/SSONE LAL	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	17.04.2025
			304	RECOVERY	CS (COMM)420/2025	21.04.2025	BRIJ MOHAN MEHTA V/S MLL EXPRESS SERVICES PVT LTD	KAPIL KHER	9891072729	ANILKHER@GMAIL.COM	21.04.2025
			304	RECOVERY	CS (COMM)-426/2025	22.04.2025	M/S KUKREJA & SONS VS. M/S AMIT GOEL	SH. SUBHASH TAGRA	9015823407	subhastagra@gmail.com	04.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			304	ARBITRATION U/S 9	OMP (I) (COMM)-358/2025	22.04.2025	TATA CAPITAL LTD. VS. RAJ KUMAR	SH. ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	17.04.2025
			304	RECOVERY	CS (COMM)-429/2025	23.04.2025	BANK OF MAHARASHTRA VS. M/S M F & COMPANY AND ANR.	SH. SUMAN KUMAR SINGH	9540649131	advocatesuman82@gmail.com	08.01.2025
			304	RECOVERY	CS (COMM)-430/2025	23.04.2025	BANK OF MAHARASHTRA VS. M/S STAR FOODS COMPNAY AND Anr	SH. SUMAN KUMAR SINGH	9540649131	advocatesuman82@gmail.com	07.01.2025
			304	RECOVERY	CS (COMM)-433/2025	24.04.2025	M/S LUCKY BRASS PVT. LTD. VS. HEMANT	SH. MUKESH MISHRA	8920000499	advocatepradeepsingh@gmail.com	23.02.2025
			304	TRADE MARK	CS (COMM)-442/2025	25.04.2025	HAMDARD NATIONAL FOUNDATION (INIA) VS. HAMDARD EDUCATION SOCIETY RANGALA RAJPUR	SH. SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmec.com	23.04.2025
			304	MISC. APPLICATION	MISC. DJ-346/2025	26.04.2025.	M/S LEXUS GRANITO INDIA LTD. VS. PRAYAAG TILES	SH. MANGTU RAM JONGID	9810828193	advocatemrj@gmail.com	18.04.2025
			304	RECOVERY	CS(COMM)-45/2025	26.04.2025.	RAJEEV MITTAL VS. RAJRANI CHADHA	MS. NEELAM MALIK	7303296156	neelam.malik8512@gmail.com	16.04.2025
			304	RECOVERY	CS (COMM)-456/2025	29.04.2025	M/S ESSCO TRADERS VS. MCD	SH. SATYENDRA KUMAR SINGH	9811161525	sksinghl16@gmail.com	25.04.2025
			304	EXECUTION	EX(COMM)-226/2025	30.04.2025	MOHD. SUHAIL VS. AMTA GULATI	SH. LAKSHAY SHARMA	8750046162	lakshay.sharma679@gmail.com	29.04.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	MISC. APPLICATION	Misc DJ/307/2025	09-04-2025	BANK OF MAHARASHTRA Vs NAGENDRA SINGH	ADVOCATE HARISH KUMAR(P),	7011145611	haeisir_legal_123@gmail	11-03-2025
			305	ARBITRATION U/S 9	OMP (I) (COMM)/285/2025	01-04-2025	TATA CAPITAL LTD Vs RAHUL KUMAR	ANISH BHOLA(P),	7065477492	Anishbholal7@Yahoo.com	29-03-2025
			305	EXECUTION	Execution (Comm)/170/2025	01-04-2025	SHREE AMBICA PACKAGING INDUSTRIES Vs VARUN KAPOOR	VINAY MOHAN SHARMA(P),	9818194170	VINAYMOI- IANLEGAL@Y3AHO O.IN	29-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	RECOVERY	CS (COMM)/381/2025	04-04-2025	Krishan Suden Vs MUNICIPAL CORPORATION OF DELHI	Dheeraj Gupta(P),	9811271968	sanjaygu12ta advocate@yahoo.co.in	03-04-2025
			305	RECOVERY	CS (COMM)/403/2025	15-04-2025	KAILASH CHAND Vs M/S P AND G ENTERPRISES PVT LTD AND OTHERS	Ashish(P),	93193t3202	ostilthyachw25201Mi gtrulLeX	02-04-2025
			305	MISC. APPLICATION	M Ex/369/2025	09-04-2025	SHANKAR LAL AND SONS Vs SHIV DENIM ENTERPRISES	Lalit Sharma(P),	8700168865,	Lalitsp.2007@gmail.com	04-04-2025
			305	RECOVERY	CS (COMM)/402/2025	15-04-2025	HARICHAND DAGAR Vs M/S TTI CONSULTING ENGINEERS PVT LTD AND ORS	Priyanka Dagar(P),	991 03583 08	dabaslawassociates@ gmail.l.com	08-04-2025
			305	RECOVERY	CS (COMM)/409/2025	16-04-2025	MOHD IQBAL Vs CHETAN	MANISH BANSAL(P),	81 1415557	manishbansal.yl o@gmail.com	08-04-2025
			305	ARBITRATION U/S 9	OMP (I) (COMM)/361/2025	25-04-2025	TATA CAPITAL LTD Vs MOHAMMAD ADIL ANSARI	ANISH BHOLA(P),	7065477492	Anishbhola7@Yahoo .com	11-04-2025
			305	RECOVERY	CS (COMM)/408/2025	16-04-2025	Manash Lifestyle Private Limited Vs MATRIX OVERSEAS	NAGESHWAR KUMHAR(P),	919818823289	info@deyandkumhar. com	09-04-2025
			305	MISC. APPLICATION	Misc DJ/353/2025	26-04-2025	UNION OF INDIA Vs M/S BPT INFRA PROJECTS PVT LTD	Om Prakash(P),	9818199103	oplawassociates@gm ail.com	19-04-2025
			305	EXECUTION	Execution (Comm)/214/2025	23-04-2025	LEVI STRAUSS AND CO Vs DINESH	Shravan Bansal(P),	6201970125	unitedmarkrdnmited andunited.com	17-04-2025
			305	RECOVERY	CS (COMM)/432/2025	23-04-2025	PUNJAB NATIONAL BANK Vs MR BHAVYA BANSAL	Beenu(P),	NA	advocatebeenu@gmai l.com	19-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			305	RECOVERY	CS (COMM)/436/2025	24-04-2025	M/S B D CREDITS LTD Vs SUNIL KUMAR PANDEY	Deepak Yadav(P),	99999-80081	deepakyadavadvocate@gmail.com	30-04-2025
			305	MISC. APPLICATION	Misc DJ/332/2025	22-04-2025	Naresh Bansal Vs Puran Chand	Madhav Kumar(P),	9560366379	advmadhavkumar@gmail.com	08-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/376/2025	CS (COMM)/376/2025	04-04-2025	STATE BANK OF INDIA Vs SANDEEP SHUKLA		ADAITA KUMAR ROUT(P),	9999132159	AKROUTADVOCATE@GMAIL.COM	26.03.2025
			410	CS (COMM)/390/2025	CS (COMM)/390/2025	08-04-2025	STATE BANK OF INDIA Vs RAJAVIJAY RAM RAI PROP OF M/S SAI PRAKASH MEDICAL STORE		VIJAY PRAKASH	9810210832, 78389829	vijayprakash9682@gmail.com	22.03.2025
			410	OMP (I) (COMM)/322/2025	OMP (I) (COMM)/322/2025	04-04-2025	HDFC BANK LTD Vs KAPIL DEV		ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	29.03.2025
			410	CS (COMM)/396/2025	CS (COMM)/396/2025	09-04-2025	BANK OF BARODA Vs RAMVIR SINGH		SHAILENDRA SINGH SISODIYA	8130237770	SHAILENDER.SISODIYA@GMAIL.COM	18.03.2025
			410	Execution (Comm)/194/2025	Execution (Comm)/194/2025	09-04-2025	HARSH INTERNATIONAL ENKAY FOAM PVT LTD	Vs	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	04.04.2025
			410	CS (COMM)/404/2025	CS (COMM)/404/2025	16-04-2025	M/S SHAKTI TRADING CO Vs M/S NATURAL FOOD AND BEVERAGES INDUSTRY		Pankaj Kumar Verma(P),	9910878747	adv.pankaj1981@gmail.com	04.04.2025
			410	CS (COMM)/423/2025	CS (COMM)/423/2025	22-04-2025	M/S DESERT KIWI MEDIA AND MARKETING PVT LTD Vs Vodafone Idea Limited And Anr		Arihant Jain(P),	9958287490	contact.aegisremedium@gmail.com	13.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	OMP (I) (COMM)/355/2025	OMP (I) (COMM)/355/2025	21-04-2025	TATA CAPITAL LTD Vs RAMESH KUMAR 3834	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10.04.2025
			410	OMP (I) (COMM)/354/2025	OMP (I) (COMM)/354/2025	21-04-2025	TATA CAPITAL LTD Vs HARDEEP KAUR 3949	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10.04.2025
			410	OMP (I) (COMM)/353/2025	OMP (I) (COMM)/353/2025	21-04-2025	TATA CAPITAL LTD Vs HARDEEP KAUR 3950	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	10.04.2025
			410	CS (COMM)/413/2025	CS (COMM)/413/2025	19-04-2025	ASHOK KUMAR ROSA Vs DABUR INDIA LIMITED	HITENDRA KUMAR NAHATA(P),	9910290400	nahata.company@gmail.com	01.04.2025
			410	CS (COMM)/417/2025	CS (COMM)/417/2025	19-04-2025	RAM CHANDRA VERMA Vs MANOJ KUMAR SETH	Sachin Aggarwal(P),	9811071022	sachinaggarwaladv@gmail.com	16.04.2025
			410	CS (COMM)/419/2025	CS (COMM)/419/2025	21-04-2025	JYOTIKA SETH AND ANR Vs LAKHPAT RAI	SOUMIL GONSALVES(P)	9891051888	ankur.mahindro@kred-jure-in	15.04.2025
			410	ExCOMM - Award by Arb Comm/12/2025	ExCOMM - Award by Arb Comm/12/2025	23-04-2025	LEVI STRAUSS CO Vs Mohd Shadab	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	13.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			410	ExCOMM - Award by Arb Comm/13/2025	ExCOMM - Award by Arb Comm/13/2025	23-04-2025	LEVI STRAUSS CO Vs DILSHAD	Shravan Bansal(P),	6201970125	unitedmark@uniteda ndunited.com	17.04.2025
			410	CS (COMM)/435/2025	CS (COMM)/435/2025	24-04-2025	LEVI STRAUSS AND CO Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@uniteda ndunited.com	22.04.2025
			410	CS (COMM)/437/2025	CS (COMM)/437/2025	25-04-2025	M/S ANE BOOKS PVT LTD Vs M/S AMICUS BOOKS (SRINAGAR)	SARVIND MISHRA(P),	8368259391, 9811017290	arvindmishra11@gma il.com	22.04.2025
			410	Misc DJ/194/2025	Misc DJ/194/2025	02-04-2025	RENOVISION AUTOMATION SERVICES PVT LTD Vs RANDHIR KAPOOR	Ashish Sharma(P),	9650398837	ashishadvocate07@g mail.com	26.03.2025
			410	OMP (I) (COMM)/325/2025	OMP (I) (COMM)/325/2025	04-04-2025	HDFC BANK LTD Vs DEVENDER BHATI	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	29.03.2025
			410	OMP (I) (COMM)/324/2025	OMP (I) (COMM)/324/2025	04-04-2025	TATA CAPITAL LTD Vs MURLIWALA STONE INDUSTRY LIMITED 7131	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	29.03.2025
			410	OMP (I) (COMM)/323/2025	OMP (I) (COMM)/323/2025	04-04-2025	TATA CAPITAL LTD Vs VIKAS SHARMA	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	29.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	Misc DJ/215/2025	Misc DJ/215/2025	02-04-2025	KANWAL KANT CHAGTI Vs YES BANK LTD	Arun Kumar Shukla(P), 9312400295	connect@snslegal.in	19.03.2025
			410	Execution (Comm)/191/2025	Execution (Comm)/191/2025	08-04-2025	M/S SHAKTI TRADING CO Vs ROYAL INTERNATIONAL	Pankaj Kumar Verma(P), 9910878747	adv.pankaj1981@gmail.com	01.04.2025
			410	Execution (Comm)/190/2025	Execution (Comm)/190/2025	08-04-2025	M/S SHAKTI TRADING CO Vs RAHUL TYAGI	Pankaj Kumar Verma(P), 9910878747	adv.pankaj1981@gmail.com	01.04.2025
			410	OMP (I) (COMM)/287/2025	OMP (I) (COMM)/287/2025	02-04-2025	TATA CAPITAL LTD Vs PAWNI ENVIRONMENT & ENERGY MANAGEMENT PVT. LTD.	ANISH BHOLA(P), 9811452022	Anish_bhola17@yahoo.co.com	29.03.2025
			410	CS (COMM)/371/2025	CS (COMM)/371/2025	03-04-2025	SUPER INDIA SHOE MATERIAL PVT. LTD. VS. M/S. FASHION SHOES & ORS.	MEENA CHAUDHARY SHARMA, 9811047445	mcadvocate@gmail.com	08.02.2025
7	SH. KUMAR MUKESH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT 302	ROOM CIVIL SUIT	CS(COMM) 384/2025	05.04.2025	STATE BANK OF INDIA VS ASHOKA KUMAR PUROHIT	A.K. ROUT, 999132159	id-akroutadvocate@gmail.com	04.04.2025
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 389/2025	07.04.2025	MANISH JAIN VS RAMJI RICE MILL	AMIT KUMAR, 9899911324	AMPlegalsolutions@gmail.com	05.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 328/2025	07.04.2025	TATA CAPITAL LTD. VS ITILALIT PANDEY KUMAR	8130383143	lalitpandeyadv@gmail.com	04.04.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 329/2025	09.04.2025	DCB BANK LTD. VS SHUBHAM GOYAL	9811452022	Anish_bhola17@yahoo.com	25.03.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 330/2025	09.04.2025	DCB BANK LTD. VS ZAFAR KHAN	9811452022	Anish_bhola17@yahoo.com	25.03.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 331/2025	09.04.2025	HDFC BANK LTD. VS HASIM KHAN	9811452022	Anish_bhola17@yahoo.com	01.04.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 332/2025	09.04.2025	HDFC BANK LTD. VS MUSTAK	9811452022	Anish_bhola17@yahoo.com	01.04.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 350/2025	17.04.2025	TATA CAPITAL LTD. VS AMIT KANT TYAGI	9811452022	Anish_bhola17@yahoo.com	15.04.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 351/2025	17.04.2025	TATA CAPITAL LTD. VS OM PARKASH	9811452022	Anish_bhola17@yahoo.com	15.04.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(COMM) 14/2025	21.04.2025	PARUL CHAWLA VS M/S IDFC FIRST BANK LTD.	9871332204	vinodchauhandu2017@gmail.com	19.04.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(E) COMM 1/2025	24.04.2025	DIVYASHAKTI ASSOCIATES PVT. LTD. VS KESHAV LAL DUA	9891111129	lawyershagunmehta@gmail.com	21.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILID	DATE OF E- FILING
			COURT 302 ROOM	CIVIL SUIT	CS(COMM) 438/2025	25.04.2025	MOHD. ASIF VS SHRI AMRIKANAND SINGH		9868347568	ANAND.2905@GMAIL.COM	17.04.2025
			COURT 302 ROOM	CIVIL SUIT	CS(COMM) 439/2025	25.04.2025	M/S SATKAR TEXTILES VS POPULAR CLOTH HOUSE	MS. ATISHAYA KAUSHAL	9891952134	atishayakaushal@gmail.com	21.04.2025
			COURT 302 ROOM	CIVIL SUIT	OMP(I) COMM 366/2025	30.04.2025	TATA CAPITAL LTD. VS GYANENDRA SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.co.com	15.04.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308EXTENSION BLOCK THC	Arbitration & Conciliation Act,	OMP (I) (COMM)/280/2025	01-04-2025	Tata Capital Vs MITHLESH	ANISH BHOLA	9811452022	ANISH_BHOLA117@YAHOO.COM	30.04.2025
			308EXTENSION BLOCK THC	Arbitration & Conciliation Act,	OMP (I) (COMM)/281/2025	01-04-2025	DCB Bank Ltd Vs ZAFAR KHAN 0599	ANISH BHOLA	9811452022	ANISH_BHOLA117@YAHOO.COM	30.04.2025
			308EXTENSION BLOCK THC	Arbitration & Conciliation Act,	OMP (I) (COMM)/316/2025	02-04-2025	TATA CAPITAL LTD Vs KTL INFRA PROJECTS LLP 6001	ANISH BHOLA	9811452022	ANISH_BHOLA117@YAHOO.COM	30.04.2025
			308EXTENSION BLOCK THC	Arbitration & Conciliation Act,	OMP (I) (COMM)/315/2025	02-04-2025	TATA CAPITAL LTD Vs LAKSHYA STONE CRUSHER	ANISH BHOLA,	9811452022	ANISH_BHOLA117@YAHOO.COM	30.04.2025
			308EXTENSION BLOCK THC	CommercialSuit	CS (COMM)/375/2025	03-04-2025	BANK OF BARODA Vs Savita Aggarwal	SAILAINDER SISODIA	8130237770	shailender.sisodia@gmail.com	25.03.2025
			308EXTENSION BLOCK THC	Arbitration & Conciliation Act,	OMP (I) (COMM)/280/2025	05-04-2025	ALUTIX INSULATIONS Vs SAXENA MARINE TECH PVT LTD	Pallav Gupta	9910186086	advpallavgupta@gmail.com	26.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/184/2025	05-04-2025	PUNJAB NATIONAL BANK Vs Vinod Aggarwal	Maj Dr Jagdish Chander Vashista	9891152939	majjagdish@yahoo.co m	02.04.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/193/2025	08-04-2025	CANARA BANK Vs SHASHI RANJAN SINGH PROP OF MS DEVESH TRADERS	SUDESH RANJAN SINGH	9115511224	sudeshadvocate12@g mail.com	05.04.2025
			308EXTENSION BLOCK THC	Suits for recovery and Damages	CS (COMM)/398/2025	09-04-2025	MR SUBODH SINGHAL Vs UMA SHANTI INTERIOR PVT LTD	ANKIT DWIVEDI	9871383435	advankitdwivedi@gm ail.com	03.04.2025
			308EXTENSION BLOCK THC	Recovery of Money	CS (COMM)/415/2025	19-04-2025	ANKUR JAIN Vs MOHIT WADHWA	Sachin Aggarwal	9811071022	sachinaggarwaladv@ gmail.com	14.04.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/202/2025	21-04-2025	Rakesh Kumar Goel Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksingh116@gmail.co m	17.04.2025
			308EXTENSION BLOCK THC	Suits for recovery and Damages	CS (COMM)/434/2025	24-04-2025	NEERAJ NATH SHARMA Vs GOPAL DUTT	MEENAKSHI Nath	9891878260	meenakshinath85july @gmail.com	22.04.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/215/2025	25-04-2025	Nageshwar Sharma Vs Delhi Urban Shelter Improvement Board	satyendra kumar singh	9811161525	sksingh116@gmail.co m	23.04.2025
			308EXTENSION BLOCK THC	Recovery of Money	CS (COMM)/445/2025	25-04-2025	Dharam Industries Vs Deepak Jain	mansimran khurana	9818908905	mansimrankhurana@ gmail.com	18.04.2025
			308EXTENSION BLOCK THC	Recovery of Money	CS (COMM)/453/2025	26-04-2025	THE JAMMU AND KASHMIR BANK LIMITED Vs SANJEEV KUMAR JAIN	SHUBHAM BHARDWAJ	9871923131	advshubhambhardwa j@gmail.com	24.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			308EXTENSION BLOCK THC	Recovery of Money	CS (COMM)/462/2025	29-04-2025	M/S R G INTERNATIONALS Vs L HAKASH DEEP P ENTERPRISES		9868676125	mishraakash7329@g mail.com	03.04.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/169/2025	01-04-2025	L V INTERNATIONAL Vs RAJSHREE HATCHERY FEEDS PVT LTD		959999277	chabra.advkalas@gm ail.com	29.03.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/183/2025	05-04-2025	SUNPRO INTERNATIONAL Vs SAI DISTRIBUTORS		9718090890	devalok99@gmail.co m	29.03.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/196/2025	16-04-2025	M/S SILVERTONES SPECIALITY TEXTILE PVT LTD Vs M/S JB TEXTILES		9818358844	N.A.	08.04.2025
			308EXTENSION BLOCK THC	Recovery of Money	CS (COMM)/416/2025	19-04-2025	Ameeta Maheshwari Vs M/S DEXTROUS INFOSOLUTIONS PVT LTD		9999320409	ritwikoff@outlook.co m	17.04.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/204/2025	21-04-2025	M S Mayur Electronics Vs Roots Cooling System 9Po Ltd		8588901609	NA	05.04.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/218/2025	25-04-2025	ANU AUTOMOBILES ORS Vs MS SKYLAEK CABLES CORDS PRIVATE LIMITED		999993875	NA	24.04.2025
			308EXTENSION BLOCK THC	EXECUTION PETITION	Execution (Comm)/221/2025	26-04-2025	Shailja Papers Ltd Vs Magma Printer O Pack P Ltd		9810540219	atulgnrathi@hotmail. com	24.04.2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/278/2025	01-04-2025	TATA CAPITAL LTD Vs AMIT	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	29.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309 FLOOR EXTENTION BLOCK	THIRDCS/COMM/	CS (COMM)/363/2025	01-04-2025	Sir Ganga Ram Trust Society Vs Rajvir Singh	subhash kumar(P),	9811210664	ADVOCATEKUMARI @GMAIL.COM	29.03.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/279/2025	01-04-2025	TATA CAPITAL LTD Vs RAM NARAYAN	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	29.03.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/277/2025	01-04-2025	PNB HOUSING FINANCE LIMITED Vs KRISHNA DEVI	Neeraj Mandal(P),	9899165086	NA	29.03.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/297/2025	02-04-2025	HDFC Bank LTD Vs AMIT BANSAL	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	01.04.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/295/2025	02-04-2025	HDFC Bank LTD Vs ILMA KHAN	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	01.04.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/294/2025	02-04-2025	HDFC Bank LTD Vs DESHRAJ SINGH	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	01.04.2025
			309 FLOOR EXTENTION BLOCK	THIRDOMP (I) (COMM.)	OMP (I) (COMM)/293/2025	02-04-2025	HDFC BANK LTD Vs MOHD RIZWAN	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail. com	01.04.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS/COMM/	CS (COMM)/379/2025	04-04-2025	Vaibhav Goel Vs Jawed akhtar	RAJIV RAHEJA(P),	9811826000	rraiive(a2g,mail.com	03.04.2025
			309 FLOOR EXTENTION BLOCK	THIRDCS/COMM/	CS (COMM)/395/2025	08-04-2025	Uma Shanker Sharma Vs Wioska Molding Pvt Ltd	MOHD. NADEEM KHAN	9210804751	NA	07.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309 FLOOR EXTENTION BLOCK	MISC. DJ	Misc DJ/296/2025	08-04-2025	PARASNATH AGGRWAL Vs SUNIL	Hamida(P),	90 I 5417522	Adv.pawan86@gmail.com	07.04.2025
			309 FLOOR EXTENTION BLOCK	CS/COMM/	CS (COMM)/394/2025	08-04-2025	Union Bank of India Vs RAJ KUMAR	KAMALJIT SINGH RANOT(P),	9890410729	kamaljiitsinghranot@gmail.com	07.04.2025
			309 FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/337/2025	16-04-2025	TATA CAPITAL LTD Vs OM PARKASH 3135	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	15.04.2025
			309 FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/356/2025	21-04-2025	TATA CAPITAL LTD Vs MANJEET BHARGAV	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	19.04.2025
			309 FLOOR EXTENTION BLOCK	CS/COMM/	CS (COMM)/421/2025	21-04-2025	Green Seeds Private limited Vs Balee Mohd	SHIVANI TOMAR(P),	9810580541	lawaffair@gmail.Com	19.04.2025
			309 FLOOR EXTENTION BLOCK	RP (CIVIL)	RP (Civil)/12/2025	21-04-2025	M/S GANGA YAMUNA TRADERS PVT LTD Vs M/S LIFESTYLE FITNESS	DIWAKAR SINGH(P),	9817722035	office@emphasislaw.com	19.04.2025
			309 FLOOR EXTENTION BLOCK	EXECUTION	Execution (Comm)/210/2025	22-04-2025	HINDUSTAN METAL CAST HOUSE Vs MIYUSH GARG	SAHIL MAHAJAN(P),	9015668564, 9899100615	SAHJL@ASPARTNER.IN	21.04.2025
			309 FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/360/2025	25-04-2025	HDFC BANK LTD Vs MANISHA AKASH	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	24.04.2025
			309 FLOOR EXTENTION BLOCK	CS/COMM/	CS (COMM)/452/2025	26-04-2025	SHANTANU GARG Vs TULSI HING COMPANY	Sudesh Kumar(P),	9313195031	sudeshkradvocate@gmail.com	25.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/296/2025	02-04-2025	TATA CAPITAL LTD Vs MURLIWALA STONE INDUSTRY LIMITED 7130	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	01.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS/COMM/	CS (COMM)/383/2025	05-04-2025	JITENDER JINDAL Vs SRIMANDER DASS AND SONS	Akshat Gupta(P),	99 1 0 123939	advocaterakeshkaushik@gmail.com	04.04.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/228/2025	03-03-2025	TATA CAPITAL LTD Vs NARENDRA KUMAR KHATIK	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	01.03.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS/COMM/	CS (COMM)/306/2025	18-03-2025	SH MUNISH KUMAR Vs SHRI SAI SIMRAN REAL ESTATE		990090890	sunnydeva100@gmail.com	17.03.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM.)	OMP (I) (COMM)/78/2025	22-01-2025	TATA CAPITAL LTD Vs AMIT RAJ	ANISH BHOLA(P),	9811452022	Anish_bhola@gmail.com	21.01.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (I) (COMM)/286/2025	02-04-2025	TATA CAPITAL LTD Vs RAKESH 6438	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	29-03-2025
			307	Civil	Execution (Comm)/177/2025	02-04-2025	JAMMU AND KASHMIR BANK Vs M/s M SONS AND ORS	Amit gupta(P),	9810224624	AMITGUPTAADV@GMAIL.COM	01-04-2025
			307	Civil	OMP (I) (COMM)/317/2025	03-04-2025	HDFC BANK LTD Vs ASPAK KHAN	ANISH BHOLA(P),	9811452022	Anish_bhola17@yahoo.com	01-04-2025
			307	Civil	OMP (COMM)/13/2025	08-04-2025	Sri Selvi Indane Gas Agency and Ors Vs Godrej Finance Limited	Zareef Ahmad(P),	9643716457	misrivignesh@gmail.com	07-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			307	Civil	CS (COMM)/424/2025	22-04-2025	ARIHANT ELECTRICALS Vs ELECTROWER TECHNOLOGIES PVT LTD	SURENDER TYAGI(P),	9999993833	surendersuparn@gm ail.com	17-04-2025
			307	Civil	CS (COMM)/428/2025	22-04-2025	STATE BANK OF INDIA Vs Mr ABIN THOMAS	TIRATH LAL YADAV(P),	9643228307	advtirath@gmail.com	19-04-2025
			307	Civil	OMP (COMM)/16/2025	29-04-2025	MOHD NOORAIN Vs BANSALS CREDITS LTD AND ORS	Manoj Mishra(P),	9210317462	manojmishra9210@g mail.com	24-04-2025
			307	Civil	CS (COMM)/457/2025	29-04-2025	BANK OF MAHARASHTRA Vs SHYAM SUNDER	ADVOCATE HARISH KUMAR(P),	9891783436	harish.legal123@gma il.com	09-04-2025
			307	Civil	CS (COMM)/458/2025	29-04-2025	Central Bank of India Vs BIR SINGH	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil29@gmail.c om	24-04-2025
			307	Civil	CS (COMM)/459/2025	29-04-2025	Central Bank of India Vs RAJINDER Kumar (Deceased Borrower)	KADAMBINI KUMAR MUDGIL(P),	9871226784	kkmudgil29@gmail.c om	24-04-2025
			307	Civil	OMP (I) (COMM)/364/2025	29-04-2025	TATA CAPITAL LTD Vs JAY KISHAN	ANISH BHOLA(P),	9811452022	Anish_bhola17@yaho o.com	28-04-2025
			307	Civil	OMP (I) (COMM)/377/2025	30-04-2025	TATA CAPITAL LIMITED Vs RAUNAK GARG	Vibhor Mathur(P),	9560425989	suport@arvlawchamb ers.co.in	29-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	Misc DJ	Misc DJ/191/2025	01-04-2025	ZERO SQUARE ENERGY SOLUTIONS PVT. LTD Vs TRANE TECHNOLOGIES INDIA PVT. LTD	Sanjeev Kataria	9650756107	cssanjeevkataria@gmail.com	25.03.2025
			COURT ROOM 310	OMP (MISC) (COMM)	OMP (MISC) (COMM)/01/2025	01-04-2025	SIMRANJIT SINGH GANDHI VS M/s CIDP Bldg	Kulwinder Singh	9818143967	advomattoo@gmail.com	27.03.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/377/2025	04-04-2025	TEXMACO RAIL AND ENGINEERING LTD V	Nikunj Sharma	9462721617	advnikunjsharma@gmail.com	29.03.2025
			COURT ROOM 310	Misc DJ	Misc DJ/286/2025	04-04-2025	AMIR CHAND JAIN PROP. OF ROOP CHAND AMIR CHAND JAIN Vs M/S RAJDEEP PAPER HOUSE AND ANR.	Himanshu Verma	8860223035	rma.himanshu294@gmail.co	-
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/182/2025	04-04-2025	Vikas Jain Vs ARUMAND STEEL INDUSTRIES	Seema Gupta	9811685250	adv.seemagupta2018@gmail	27.03.2025
			COURT ROOM 310	Misc DJ	Misc DJ/287/2025	04-04-2025	SUDHIR SOLVENTS PVT LTD Vs THE INDIAN COSMETIC COMPANY	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/285/2025	04-04-2025	RAJ KUMAR BHARDWAJ VS RITESH SHARMA	Richa Verma	9582224485	-	03.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/326/2025	05-04-2025	TATA CAPITAL LIMITED Vs KTL INFRA PROJECTS LLP 6000	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	29.03.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM)/327/2025	05-04-2025	TATA CAPITAL LIMITED Vs SATYAVEER YADAV	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	29.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/391/2025	08-04-2025	Allwin Decor Private limited through its AR Ankit Chaurasia Vs Anshu Chawla	Rajiv Tiwari	8887653137	chamberofjoy@outlook.com	05.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/405/2025	16-04-2025	ANB Auto India Pvt Ltd Vs Kafila Forge Ltd	Akhil Kumar	8076628321	Adv.akhilkumar@outlook.co m	08.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/407/2025	16-04-2025	STAR HUMAN SCIENCES PVT. LTD Vs ADINATH ENTERPRISES	Amit Chawla	9718689708	amitchawlaad@gmail.com	25.03.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/348/2025	17-04-2025	TATA CAPITAL LTD Vs MAI SIYAG CONSTRUCTION CO	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10.04.2025
			COURT ROOM 310	OMP (I) (COMM)	OMP (I) (COMM.)/349/2025	17-04-2025	TATA CAPITAL LTD Vs AMANPREET SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10.04.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/200/2025	17-04-2025	TIMES INTERNET LIMITED Vs SERVICE MAGIC INFOJOBS PVT. LTD	Rajeev Agarwal	9810028877	lawyersinc@rediffmail.com	05.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/422/2025	21-04-2025	JATIN CHADHA VS SUNIL YADAV	Manish Kumar	9910580818	manishkumaradvv6@gmail.c	04.04.2025
			COURT ROOM 310	Misc DJ	Misc DJ/324/2025	21-04-2025	M/S SHANTI INDUSTRIES Vs M/S CHIRAG ENTERPRISES	-	-	-	-
			COURT ROOM 310	Misc DJ	Misc DJ/326/2025	21-04-2025	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI	-	-	-	-

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT ROOM 310	CS (COMM)	CS (COMM)/418/2025	21-04-2025	M/s NAZAAKAT DESIGN HERITAGE PRIVATE LIMITED Vs M/s Vardhman Fashion Exclusive Dress Material	Ira Gupta	9818976099	iragupta27@gmail.com	16.04.2025
			COURT ROOM 310	Misc DJ	Misc DJ/347/2025	26-04-2025	SHISHPAL Vs MUNICIPAL CORPORATION C	Vasu Singh	9312236133	vasusingh0306@gmail.com	-
			COURT ROOM 310	Misc DJ	Misc DJ/354/2025	28-04-2025	M/s Buddy Airport Retail Pvt Ltd Vs Gupta Elect	Vandana	9667538600	palivandana@gmail.com	26.04.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/460/2025	29-04-2025	MOHAMMAD ISHAQ Vs MANISH GUPTA	Rakesh tiwari	9582931401	legusintellect@gmail.com	24.04.2025
			COURT ROOM 310	EX (COMM)	Execution (Comm.)/223/2025	29-04-2025	M/S SHANTI INDUSTRIES Vs M/S CHIRAG ENTERPRISES	V. K. Puri	9911569395	puries_1@yahoo.co.in	-
			COURT ROOM 310	Misc DJ	Misc DJ/362/2025	30-04-2025	M S M C BANSAL STEEL PVT LTD Vs SUKHVIR JAIN SONS AND CO PVT LTD	Md. Babar	9891146454	mohdbabaradv@gmail.. com	08.04.2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	V/SADVOCATE	ADV. MOB. NO	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	CS COMM	362/2025	01.04.2025	M/s SCP DISTRIBUTORS Vs AAKANSHA TIWARI	RAJESH KUMAR	9810195013	KUMAR RAJESHADV@YAHOO.COM	19.03.2025
			401	EX COMM	168/2025	01.04.2025	M/S NEW SARASWATI HOUSE INDIA PVT LTD V/S ANAMICA	RAJESH KUMAR	9810195013	KUMAR RAJESHADV@YAHOO.COM	21.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	CS COMM	368/2025	02.04.2025	SIYARAM BROTHERS AND ORS Vs SHREE SANT KRIPABRARA ACCESSORIES PVT LTD AND ORS	RONNIE	8888888686	RONNIE@TANDON ANDCO.COM	29.03.2025
			401	CS COMM	370/2025	02.04.2025	SARTAJ SINGH Vs RAKSHA	SAKET GAKHAR	9911893100	ADVBATRA@GMAIL .COM	30.03.2025
			401	OMP(I) COMM	314/2025	02.04.2025	HDFC BANK LTD Vs DOLY TYAGI	ANISH BHOLA	9811452022	ANISHBHILA17@YA HOO.COM	29.03.2025
			401	OMP(I) COMM	309/2025	02.04.2025	TATA CAPITAL LTD Vs MURLIWALA STONE INDUSTRY LIMITED 7132	ANISH BHOLA	9811452022	ANISHBHILA17@YA HOO.COM	29.03.2025
			401	OMP(I) COMM	310/2025	02.04.2025	HDFC BANK LTD Vs SACHIN TONGAR	ANISH BHOLA	9811452022	ANISHBHILA17@YA HOO.COM	29.03.2025
			401	OMP(I) COMM	311/2025	02.04.2025	HDFC BANK LTD Vs NEHA VERMA	ANISH BHOLA	9811452022	ANISHBHILA17@YA HOO.COM	29.03.2025
			401	OMP(I) COMM	312/2025	02.04.2025	HDFC BANK LTD Vs SURENDER	ANISH BHOLA	9811452022	ANISHBHILA17@YA HOO.COM	29.03.2025
			401	OMP(I) COMM	313/2025	02.04.2025	HDFC BANK LTD Vs JOGENDER SINGH PARMAR	ANISH BHOLA	9811452022	ANISHBHILA17@YA HOO.COM	29.03.2025
			401	EX COMM	175/2025	02.04.2025	PUNJAB NATIONAL BANK Vs ADIT KUMAR SOLE PROP M/S KALPANA BOUTIQUE	SUDHIR KUMAR SINGH	9868927179	SKSINGHHADVDEL HI@GMAIL.COM	26.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	CS COMM	373/2025	03.04.2025	M/S JAINSON LIGHTS PVT LTD Vs M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY	KAUSTUBH BHARDWAJ	9711179207	GAK.COP@GMAIL.COM	29.03.2025
			401	CS COMM	385/2025	05.04.2025	M/S SHARAMAN CHEMICALS Vs VIKRAM SINGH	SANJAY GUPTA	9811271968	SANJAYGUPTAADVOCATE@YAHOO.COM	03.04.2025
			401	EX COMM	186/2025	05.04.2025	LEVIS STRAUSS AND CO Vs ANIL KUMAR YADAV	Shravan Bansal	6201970125	UNITEDMARK@UNITEDANDUNITED.COM	03.04.2025
			401	EX COMM	187/2025	05.04.2025	ANIL KUMAR GUPTA V.S ABHIMANYU PRUTHI	SMANISH KUMAR			20.03.2025
			401	EX COMM	192/2025	08.04.2025	SEEMA SHARMA Vs SYMPOH MARKETING PVT LTD	NEETU SINGH	9716632081	NEETU.ADCOCATE2006@GMAIL.COM	27.03.2025
			401	EX COMM	195/2025	09.04.2025	M/S AJM HOUSING PVT LTD Vs M/S KANHAIYA LAL PRAKASH KUMAR	GAURAV MOHAN LIBERHAN	9810955779	LIBERHANLAWOFFICE@GMAIL.COM	08.04.2025
			401	CS COMM	400/2025	15.04.2025	M/S KARTIK CONTRACTS INDIA PVT LTD V/S RAJEEV JAIN	RAJEEV STRIVASTAVA	991179270	RAJEEVADVSRIVASTAVA@GMAIL.COM	09.04.2025
			401	RP	11/2025	15.04.2025	ARUN KUMAR DESHWAL V/S PRADEEP GUPTA	SHASHANK SHEKHAR	9999641089	SSHEKHARAADV@GMAIL.COM	09.04.2025
			401	OMP(I) COMM	342/2025	16.04.2025	TATA CAPITAL LTD V/S RAMESH KUMAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	10.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	OMP(I) COMM	343/2025	16.04.2025	TATA CAPTITAL LTD V/S GOKUL KUMAR GURJAR	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	10.04.2025
			401	OMP(I) COMM	344/2025	16.04.2025	TATA CAPITAL LTD V/S OM PARKASH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	10.04.2025
			401	EX COMM	201/2025	17.04.2025	SMARTIVITY LABS PVT LTD V/S AVA MERCHANDISING SOLUTIONS PVT LTD	SANJEEV GUPTA	7065207245	SANJEEVGUPTA93@GMAIL.COM	10.04.2025
			401	EX COMM	207/2025	22.04.2025	CANARA BANK V/S ARROW COPRESSORS & EQUIPMENT	ANIL KUMAR SINGH	9810288424	ANILSINGHANDCOMPANY@GMAIL.COM	29.03.2025
			401	EX COMM	208/2025	22.04.2025	BERRY TEX PVT LTD V/S DBRW TRADERS	DEEPAK SHARMA	9891787719	TANDTLAW@TANDTLAW.CO.IN	17.04.2025
			401	EX COMM	209/2025	22.04.2025	BERRY TEX PVT LTD V/S ABC CLOTHING INC	DEEPAK SHARMA	9891787719	TANDTLAW@TANDTLAW.CO.IN	17.04.2025
			401	MISC DJ	343/2025	25.04.2025	ARIHANT ENTERPRISES V/S RCC INFRVENTURES LTD & ORS	NIRBHAY CHAUHAN	8958465890		24.04.2025
			401	CS COMM	451/2025	26.04.2025	ASHOK KUMAR JINDAL HUF V/S SRIMANDER DAS & SONS & ORS	RAKESH KAUSHIK	9910123939	ADVOCATERAKESHKAUSHIK@GMAIL.COM	03.04.2025
			401	CS COMM	455/2025	26.04.2025	VINAY GUPTA V/S M/S BENERA BEARINGS & PISTONS LTD	ASHISH KHATRI	9811075210	ADVSAJAYRATHI@GMAIL.COM	24.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			401	EX COMM	225/2025	30.04.2025	NAWAL KISHORE SONI V/S GANESH PRASAD	SANMOL KAPUR	9718844007	KAPURASSOCIATES 235@GMAIL.COM	26.04.2025
			401	OMP(I) COMM	374/2025	30.04.2025	HDFC BANK LTD V/S ZEESHAN HILAL	ANISH BHOLA	9811452022	ANISHBHOLA17@YA HOO.COM	25.04.2025
			401	OMP(I) COMM	375/2025	30.04.2025	HDFC BANK LTD V/S TANIA DEY	ANISH BHOLA	9811452022	ANISHBHOLA17@YA HOO.COM	25.04.2025
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT 402	ROOM CIVIL SUIT	CS(COMM) 364/2025	01-04-2025	SIR GANGA RAM TRUST SOCIETY VS SIMRAN M KAUR	SUBHASH KUMAR	9811210664	SUBHASHKUMAR1 @REDIFFMAIL.CO M	29.03.2025
			COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM.) 282/2025	01-04-2025	TATA CAPITAL LTD. VS LALIT KUMAR	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	29.03.2025
			COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM.) 283/2025	01-04-2025	TATA CAPITAL LTD. VS ONKAR SINGH	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	29.03.2025
			COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM.) 298/2025	02.04.2025	TATA CAPITAL LTD Vs STARLIGHT MINES	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	01.04.2025
			COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM.) 299/2025	02.04.2025	TATA CAPITAL LTD. Vs SHIVRAJ CHOUDHARY	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	01.04.2025
			COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM.) 300/2025	02.04.2025	HDFC BANK LTD VS. LIBHA KUMAR	ANISH BHOLA	9911452022	Anish_bhola17@yaho o.com	01.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 174/2025	02.04.2025	REKHA VS HDFC ERGO GENERAL INSURANCE CO. LTD.	AMIT MAIHAN	9871897844	NA	01-04-202
			COURT 402	ROOM	CIVIL SUIT	MISC. DJ 282/2025	03.04.2025	ANKIT SHARDA VS M/S ETA ENGINEERING	RAKESH KUMAR	9711771000	rakesh.advocate18@GMAIL.COM	29.03.2025
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 187/2025	05.04.2025	ANIL KUMAR GUPTA VS ABHIMANYU PRUTHI	MANISH KUMAR	9968466963	aormanishkumar@gmail.com	21.03.2025
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 189/2025	07.04.2025	RAM PRAKASH VS MCD	SATENDRA KUMAR	9811161525	NA	05.04.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/406/2025	16-04-2025	SMT KIRAN Vs SHRI SHIVAM THAPAR AND ANOTHER	J.C. MAHINDRO	9810138091	jcmahindro@gmail.com	15.04.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/339/2025	16-04-2025	TATA CAPITAL LTD Vs VIKAS KUMAR	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	15.04.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/340/2025	16-04-2025	TATA CAPITAL LTD Vs INFINITY CONSTRUCTIONS	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	15.04.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/341/2025	16.04.2025	TATA CAPITAL LTD Vs AVADESH KUMAR	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	15.04.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/357/2025	21.04.2025	TATA CAPITAL LTD Vs SHIV NARAYAN YADAV	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	19.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E-FILING	
			COURT 402	ROOM	CIVIL SUIT	Execution (Comm)/205/2025	21.04.2025	ASHISH GUPTA Vs MS R KAY EXPORTS	RAMESH KUMAR	9810159436	NA	19.04.2025
			COURT 402	ROOM	CIVIL SUIT	ExCOMM 11/2025	21.04.2025	LEVI STRAUSS AND CO Vs MOHD RAFIQUE ALAM	AKSHIT NAVANEY	9999183303	adityapuri77@gmail.com	19.04.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/427/2025	22.04.2025	STATE BANK OF INDIA Vs Mr RAJ SINGH	BIPLAB KUMAR	9811767517	advocatebkm@gmail.com	21.04.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/444/2025	25.04.2025	M/S GRANDEUR RECYCLING PRIVATE LIMITED Vs MR VIKAS KUMAR PATHAK PROP MSPRIVI E TRADE	ANUJ GOYAL	9811038966	associate4@nglaw.in	24.04.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/461/2025	29.04.2025	M/S RK GOEL ABHEY KUMAR JAIN Vs MUNICIPOAL CORPORATION OF DELHI	A.K. TRIVEDI	9871441764	NA	28.04.2025
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/466/2025	30.04.2025	M/S ALP AEROFLEX INDIA PVT LTD. Vs M/S ATMA RAM KISHAN CHAND AND ORS	KULWINDER SINGH	9818143967	advomnatattoo@gmail.com	29.04.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/376/2025	30.04.2025	HDFC BANK LTD Vs SAHJAD AKHATAR	ANISH BHOLA	9911452022	Anish_bhola17@yahoo.com	29.04.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	COMMERCIAL	OMP (I) (COMM)/343/2025	01-04-2025	YES BANK LTD Vs SONU BAJAJ	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	29-03-2025	
				COMMERCIAL	OMP (I) (COMM)/344/2025	01-04-2025	YES BANK LTD Vs TARANJEET SINGH	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	39-03-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/268/2025	02-04-2025	CENTRAL BANK OF INDIA Vs RAYEES AHMAD	RAKESH KUMAR(P),	9968076150	rakeshsinha24@gmail.com	01-04-2025
				COMMERCIAL	OMP (I) (COMM)/359/2025	02-04-2025	KOTAK MAHINDRA PRIME LIMITED Vs DEEPAK SAROJ	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	01-04-2025
				COMMERCIAL	CS (COMM)/277/2025	03-04-2025	AYNA DECOR LLC Vs FINESSERAJ INTERIORS AND CONSULTANTS AND ANR	RAJ DUGGAL(P),	9999071994	counsel.raj@outlook.com	02-04-2025
				COMMERCIAL	Misc DJ/317/2025	03-04-2025	M/S IMBODIAN TRADING PVT LTD Vs MS VINEET TRADING CO	Arpit Bhalla(P),			02-04-2025
				COMMERCIAL	Execution (Comm)/120/2025	04-04-2025	GALAXY OFFICE CHAIR Vs DESIGN AND ORGANISE	Radha Dhauni(P),			03-04-2025
				COMMERCIAL	CS (COMM)/286/2025	04-04-2025	GSI Enterprises Private Limited Through its Authorized Representative Mr Rajeev Kumar Sharma Vs M/s Hari Electricals	Bhaskar Vali(P),	9910358225	office@vali.co.in	03-04-2025
				COMMERCIAL	Misc DJ/326/2025	05-04-2025	Rajesh Khanna Vs Vikas Sharma partner M/S Ashu decor india	MANNAT KOHLI(P),			04-04-2025
				COMMERCIAL	Misc DJ/336/2025	07-04-2025	TANISHQ AGENCIES AND ORS Vs M/S VENTURA INTERNATIONAL PVT LTD				05-04-2025
				COMMERCIAL	Misc DJ/357/2025	15-04-2025	Rajesh Khanna proprietor M/S Jai Durga Timber Traders Vs Vikas Sharma partner M/S ASHU DECOR INDIA AND ORS	MANNAT KOHLI(P),			14-04-2025
				COMMERCIAL	OMP (I) (COMM)/369/2025	15-04-2025	YES BANK LTD Vs RAMA DAVAR	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	14-04-2025
				COMMERCIAL	OMP (I) (COMM)/370/2025	15-04-2025	YES BANK LTD Vs AMIT KUMAR	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	14-04-2025
				COMMERCIAL	OMP (I) (COMM)/371/2025	15-04-2025	YES BANK LTD Vs SANTOSH PARASHAR	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	14-04-2025
				COMMERCIAL	OMP (I) (COMM)/392/2025	16-04-2025	YES BANK LTD Vs PRITAM SUNIL KUMAR	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	15-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	OMP (I) (COMM)/396/2025	16-04-2025	YES BANK LTD Vs AMIR ANAUAR	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	15-04-2025
				COMMERCIAL	OMP (I) (COMM)/395/2025	16-04-2025	YES BANK LTD Vs KAMLESH RAKESH	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	15-04-2025
				COMMERCIAL	OMP (I) (COMM)/394/2025	16-04-2025	YES BANK LTD Vs PRITAM KUMAR	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	15-04-2025
				COMMERCIAL	Misc DJ/368/2025	16-04-2025	Chinky Gauba-- Vs IIFL Home Financial Ltd	Adv M K Singh(P),			15-04-2025
				COMMERCIAL	OMP (I) (COMM)/393/2025	16-04-2025	YES BANK LTD Vs AJIT KUMAR	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	15-04-2025
				COMMERCIAL	Counter Claim/17/2025	17-04-2025	M/S JAGDAMBA CRANES PVT LTD Vs M/S SARENS HEAVY LIFT INDIA PVT LTD	KUSHAGRA BANSAL(P),			16-04-2025
				COMMERCIAL	OMP (I) (COMM)/408/2025	17-04-2025	YES BANK LTD Vs SHUBHAM SINGH	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	16-04-2025
				COMMERCIAL	OMP (I) (COMM)/409/2025	17-04-2025	YES BANK LTD Vs VISHAL MAN	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	16-04-2025
				COMMERCIAL	OMP (I) (COMM)/410/2025	17-04-2025	YES BANK LTD Vs MS R V TRADERS AND ANR	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	16-04-2025
				COMMERCIAL	OMP (I) (COMM)/411/2025	17-04-2025	YES BANK LTD Vs NISHANT BHARDWAJ	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	16-04-2025
				COMMERCIAL	OMP (I) (COMM)/412/2025	17-04-2025	YES BANK LTD Vs RAHUL SHARMA	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	16-04-2025
				COMMERCIAL	CS (COMM)/310/2025	19-04-2025	M/s Metro Safety India Private Limited Vs CHHAGAN SINGH SUJAN SINGH	Vineet Taneja(P),			17-04-2025
				COMMERCIAL	OMP (I) (COMM)/419/2025	19-04-2025	Yes Bank Ltd Vs NEHA	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	17-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	OMP (I) (COMM)/420/2025	19-04-2025	Yes Bank Ltd Vs HANIF SALMANI	ADV. LALIT PANDEY(P),	8130383143	Lalitpandeyadv@gmail.com	17-04-2025
				COMMERCIAL	OMP (I) (COMM)/441/2025	22-04-2025	Hdfe Bank Limited Vs ANJANI SINGH	MANISH SHANKER VERMA(P),	9810872353	msvermachambers@gmail.com	21-04-2025
				COMMERCIAL	OMP (I) (COMM)/442/2025	22-04-2025	Hdfe Bank Limited Vs SUNIL ARORA	MANISH SHANKER VERMA(P),	9810872353	msvermachambers@gmail.com	21-04-2025
				COMMERCIAL	OMP (I) (COMM)/440/2025	22-04-2025	Hdfe Bank Limited Vs ASHOK	MANISH SHANKER VERMA(P),	9810872353	msvermachambers@gmail.com	21-04-2025
				COMMERCIAL	OMP (I) (COMM)/465/2025	24-04-2025	YES BANK LTD Vs MOHD NAIM	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	23-04-2025
				COMMERCIAL	CS (COMM)/333/2025	24-04-2025	MAHASHIAN DI HATTI PRIVATE LIMITED Vs SHRI MADAN MOHAN TRADING CO	MANISH SINGHAL(P),	9811529112		23-04-2025
				COMMERCIAL	CS (COMM)/332/2025	24-04-2025	bank of baroda Vs RAJ KUMAR AND ANR	rajnish kumar banyal(P),	9810872353	rajnish-122@yahoo.com	23-04-2025
				COMMERCIAL	OMP (I) (COMM)/464/2025	24-04-2025	YES BANK LTD Vs YASHPAL KISHAN LAL	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	23-04-2025
				COMMERCIAL	OMP (I) (COMM)/461/2025	24-04-2025	Shriram Finance Ltd Vs MOHD KAYAM	Manoj Kumar(P),	9811133644	manojk.adv@gmail.com	23-04-2025
				COMMERCIAL	OMP (I) (COMM)/462/2025	24-04-2025	YES BANK LTD Vs SANDEEP BEER SINGH	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	23-04-2025
				COMMERCIAL	OMP (I) (COMM)/463/2025	24-04-2025	YES BANK LTD VsINDERJIT SINGH	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	23-04-2025
				COMMERCIAL	OMP (I) (COMM)/487/2025	25-04-2025	YES BANK LTD Vs SUBHASH CHANDRA JHA	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	24-04-2025
				COMMERCIAL	OMP (I) (COMM)/485/2025	25-04-2025	YES BANK LTD Vs SANJAY TIWARI	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	24-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	OMP (I) (COMM)/486/2025	25-04-2025	YES BANK LTD Vs SURENDER SINGH CHAUHAN	KARTIK KUMAR(P),	9811015339	legal@katyalassociates.com	24-04-2025
				COMMERCIAL	CS (COMM)/339/2025	26-04-2025	THE SUPREME INDUSTRIES LIMITED Vs MANJUNATH VENKATAPURA NARAYANASWAM (TRADING AS-	SHRIHAR TRIPATHI(P),	9548888420	legal@boostip.in	25-04-2025
15	MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	OMP(I)/COMM	338/2025	01.04.2025	YES BANK VS. OMKAR SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.04.2025
				OMP(I)/COMM	340/2025	01.04.2025	YES BANK VS. SUDESH JAGDISH YADAV	SACHIN KATYAL	1126211487	legal@katyalassociates.com	01.04.2025
				OMP(I)/COMM	341/2025	01.04.2025	YES BANK VS. SUDESH AARYA ENGINEERING	SACHIN KATYAL	1126211487	legal@katyalassociates.com	01.04.2025
				OMP(I)/COMM	342/2025	01.04.2025	AXIS BANK VS. HARSH CHOPRA	SACHIN KATYAL	1126211487	legal@katyalassociates.com	01.04.2025
				CS(COMM)	263/2025	01.04.2025	GSI ENTERPRISES VS. ROMIT SALES CORP.	VALI & CO.	9910358225	office@vali.com	01.04.2025
				CS(COMM)	266/2025	02.04.2025	RAJESH KHANDELWAL VS. M/S BALARAKA FABRICON	VIKRANT MITTAL	9868860486	vfvictory@gamil.com	02.04.2025
				CS(COMM)	267/2025	02.04.2025	STATE BANK OF INDIA VS. RAJESH	RASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	02.04.2025
				OMP(I)/COMM	351/2025	02.04.2025	YES BANK VS. MOHAN CHANDRA JOSHI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.04.2025
				OMP(I)/COMM	352/2025	02.04.2025	YES BANK VS. MOHD. ZAKI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.04.2025
				OMP(I)/COMM	353/2025	02.04.2025	YES BANK VS. AAKASH SHARMA	SACHIN KATYAL	1126211487	legal@katyalassociates.com	01.04.2025
				OMP(I)/COMM	354/2025	02.04.2025	YES BANK VS. SHUBHAM TECHNOLOGY	SACHIN KATYAL	1126211487	legal@katyalassociates.com	01.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)/COMM	355/2025	02.04.2025	YES BANK VS. JAIDEEP ABBOT	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	01.04.2025
				OMP(I)/COMM	356/2025	02.04.2025	YES BANK VS. CHARAN SINGH	SACHIN KATYAL	1126211487	legal@katyalassociates.com	01.04.2025
				OMP(I)/COMM	360/2025	03.04.2025	AXIS BANK VS. VIKAS KUMAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	03.04.2025
				CS(COMM)	273/2025	03.04.2025	EASTERN BEARINGS PVT LTD VS. ARUN PRAHLADAN	SUNIL SINGH	9654224557	advsunilsingh@gmail.com	03.04.2025
				CS(COMM)	280/2025	04.04.2005	NAVEEN DAHIYA VS. INDIAN RAILWAY CATERING	MAHIPAL SINGH	9213848628	mahipalsingh4160@gmail.com	04.04.2025
				CS(COMM)	291/2025	08.04.2025	M/S SYNOKEM PHARMACEUTICALS LTD VS. M/S BIOMI LIFE SCIENCES	PRATEEK MEHTA	9911886609	prateekmehtas@gmail.com	08.04.2025
				CS(COMM)	304/2025	15.04.2025	SHANKAR DAS FALWARIA VS. NARAIN DASS	ANURAG BINDAL	9999955947	anurag@bindals.net	15.04.2025
				OMP(I)/COMM	368/2025	15.04.2025	YES BANK VS. DEEPAK TIWARI	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	15.04.2025
				OMP(I)/COMM	386/2025	16.04.2025	YES BANK VS. HANS RAJ MONGA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	16.04.2025
				OMP(I)/COMM	387/2025	16.04.2025	YES BANK VS. OM PRAKASH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	16.04.2025
				OMP(I)/COMM	388/2025	16.04.2025	YES BANK VS. MANISH KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	16.04.2025
				OMP(I)/COMM	405/2025	17.04.2025	YES BANK VS. ANITA HARI SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	17.04.2025
				OMP(I)/COMM	406/2025	17.04.2025	YES BANK VS. YOGESH RAJESH KUMAR GOEL	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	17.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)/COMM	407/2025	17.04.2025	YES BANK VS. SATTAR TRACTORS AND JCB	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	17.04.2025
				OMP(COMM)	6/2025	17.04.2025	CAPITAL PROPMART LTD VS. SOHANLAL COMMODITY	SHRIMAY MISHRA	9810099690	office@mishra.law	17.04.2025
				OMP(I)/(COMM)	414/2025	19.04.2025	YES BANK VS. D.K. CONSTRUCTION	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	17.04.2025
				CS(COMM)	315/2025	21.04.2025	PUNJAB AND SIND BANK VS. ANIL THAKUR	VINOD GUPTA	9891954484	counsel.vinodgupta@gmail.com	21.04.2025
				CS(COMM)	318/2025	22.04.2025	M/S NIYATI COMMUNICATIONS PVT LTD VS. MANTARAY	KRISHAN KUMAR SINGH	9891416768	kk Singh.adv9@gmail.com	22.04.2025
				CS(COMM)	319/2025	22.04.2025	UNION BANK OF INDIA VS. MAHINDER SINGH SAINI	ALOK KUMAR	9911000126	alok.adv2001@gmail.com	22.04.2025
				OMP(I)/(COMM)	424/2025	22.04.2025	HDFC BANK LTD VS. ASHUTOSH PRAJAPATI	MANISH VERMA	9650810426	msvermachambers@gmail.com	22.04.2025
				OMP(I)/(COMM)	425/2025	22.04.2025	HDFC BANK LTD VS. BALJNATH KUMAR	MANISH VERMA	9650810426	msvermachambers@gmail.com	22.04.2025
				OMP(I)/(COMM)	426/2025	22.04.2025	HDFC BANK LTD VS. VARUN KUMAR	MANISH VERMA	9650810426	msvermachambers@gmail.com	22.04.2025
				CS(COMM)	323/2025	23.04.2025	OM PRAKASH AND CO VS.BIRD CLOTHING	KAILASH CHAND GOEL	9873553516	kcgequity@gmail.com	23.04.2025
				CS(COMM)	325/2025	24.04.2025	STATE BANK OF INDIA VS. NITIN KUMAR	MUKESH RANJAN	9811756351	mukeshranjanadvocate@gmail.com	24.04.2025
				CS(COMM)	326/2025	24.04.2025	MOHINDER YADAV VS. PRINCE	RAHUL YADAV	9811546760	rohanadv29@gmail.com	24.04.2025
				MISC. DJ/COMM	409/2025	24.04.2025	ELESCO TRADERS PVT LTD VS. FIRE IMMUNE SYSTEMS	RAHUL MALHOTRA	9899218215	rahulmalhotra@gmail.com	24.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I)/(COMM)	453/2025	24.04.2025	YES BANK VS. ARVINDER SINGH	SACHIN KATYAL	1126211488	legal@katyalassociates.com	24.04.2025
				COUNTER CLAIM	21/2025	25.04.2025	BANGA INDIA PLASTICS MOULDS LLP VS. AMARJIT SINGH	TARANJIT SINGH	9999829858	office.merakilegal@gmail.com	25.04.2025
				OMP(I)/(COMM)	426/2025	22.04.2025	YES BANK VS. SACHIN BALBEER	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	26.04.2025
				MISC. DJ/COMM	427/2025	29.04.2025	RAJESH SETHI KALRA VS. NITIN SHUKLA	NARENDER KALRA	981140386	kalra.narendra@gmail.com	29.04.2025
				OMP(I)/(COMM)	494/2025	29.04.2025	YES BANK VS. AKHIL KUMAR	SACHIN KATYAL	1126211488	legal@katyalassociates.com	29.04.2025
				OMP(I)/(COMM)	495/2025	29.04.2025	YES BANK VS. MANOJ KUMAR GUPTA	SACHIN KATYAL	1126211488	legal@katyalassociates.com	29.04.2025
				OMP(I)/(COMM)	499/2025	30.04.2025	AXIS BANK VS. SHAHNAWAZ	SUNITA SINGH	9871040589	indolexlaw@gmail.com	30.04.2025
				CSCOMM)	348/2025	30.04.2025	M/S GOODFAITH FASHION LLP VS. M/S ALPANA PROPERIES	NAVEEN KR. TRIPATHI	9810419936	naveentripathi3012@gmail.com	30.04.2025
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		OMP (I) (COMM)/333/2025	01-04-2025	YES BANK LTD Vs VIKASH KUMAR SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	29-03-2025
					OMP (I) (COMM)/332/2025	01-04-2025	YES BANK LTD Vs NISHANT ARORA	Sachit Katyal(P)		legal@Katvalassociates.com	29-03-2025
					OMP (I) (COMM)/331/2025	01-04-2025	YES BANK LTD Vs SHYAM SUNDAR	Sachit Katyal(P)		legal@Katvalassociates.com	29-03-2025
					OMP (I) (COMM)/330/2025	01-04-2025	YES BANK LTD Vs BALJIT PATHAK	Sachit Katyal(P)		legal@Katvalassociates.com	29-03-2025
					OMP (I) (COMM)/346/2025	02-04-2025	Yes Bank Ltd Vs Durgadas Singha	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	01-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/264/2025	02-04-2025	CENTRAL BANK OF INDIA Vs ANIL SHARMA PROPRIETER OF SHARMA COMPUTER NETWORK	AMAR SINGH(P),			01-04-2025
					OMP (I) (COMM)/361/2025	03-04-2025	AXIS BANK LTD Vs PRABHJOT SINGH	ADV DHEERAJ(P),			02-04-2025
					CS (COMM)/282/2025	04-04-2025	Nainital Bank Llimited Vs Sanjib Bhunia	Karan Anand(P),			03-04-2025
					CS (COMM)/281/2025	04-04-2025	BEST CROP SCIENCE PRIVATE LIMITED THROUGH AR Vs DRYFILT TECH PRIVATE LIMITED THROUGH DIRECTORS	GAGAN SAHNI(P),			03-04-2025
					CS (COMM)/288/2025	07-04-2025	RAJNEESH Vs GAURAV ARORA	Zareef Ahmad(P),			05-04-2025
					CS (COMM)/300/2025	09-04-2025	Rekha Devi Vs Municipal Corporation of Delhi and others	MAHIMA TANWAR(P),			08-04-2025
					Execution (Comm)/127/2025	09-04-2025	Rachna Bansal Vs Rohit garg	Chakit Singhal(P),			08-04-2025
					OMP (I) (COMM)/367/2025	15-04-2025	YES BANK LTD Vs MD IKABAL	ADV. LALIT PANDEY(P),			14-04-2025
					Counter Claim/16/2025	15-04-2025	Nitin Sahni Vs INTEGRATED HOTELS PRIVATE LIMITED	Poonam(P),			14-04-2025
					OMP (I) (COMM)/385/2025	16-04-2025	Yes Bank Ltd Vs INNOVME SOLUTIONS PRIVATE LIMITED	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	15-04-2025
					OMP (I) (COMM)/384/2025	16-04-2025	Yes Bank Ltd Vs DHEERAJ MAHENDER SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	15-04-2025
					OMP (I) (COMM)/383/2025	16-04-2025	Yes Bank Ltd Vs TARIF SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	15-04-2025
					OMP (I) (COMM)/381/2025	16-04-2025	Yes Bank Ltd Vs RAKESH AZAD	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	15-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/382/2025	16-04-2025	Yes Bank Ltd Vs AMAN ALAM	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	15-04-2025
					OMP (I) (COMM)/402/2025	17-04-2025	Yes Bank Ltd Vs VIKAS SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	16-04-2025
					OMP (I) (COMM)/401/2025	17-04-2025	Yes Bank Ltd Vs PRITPAL SINGH	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	16-04-2025
					Execution (Comm)/132/2025	19-04-2025	PARMESHTHI ENTERPRISES Vs MALBROS INTERNATIONAL PVT LTD	PRIYANKA CHAUDHARY(P),			17-04-2025
					OMP (I) (COMM)/413/2025	19-04-2025	YES BANK LTD Vs DHARMENDRA KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	17-04-2025
					CS (COMM)/308/2025	19-04-2025	BHIM SAIN JEWELLERS THROUGH ITS PROPRIETOR GAURAV JAIN Vs ZAFFRE COLLECTION THROUGH ITS	PUNEET RAHUJA(P),			17-04-2025
					CS (COMM)/309/2025	19-04-2025	STATE BANK OF INDIA Vs BALAMRUGAN E	Sweety Sood(P),			17-04-2025
					Misc DJ/373/2025	19-04-2025	PARUL PRIYA SHARMA Vs SURESH KUMAR SEENGAL SINCE DECEASED THROUGH HIS LEGAL HEIRS SMT RASHMI SEENGAL	Narender Bhandari(P),			17-04-2025
					OMP (I) (COMM)/423/2025	21-04-2025	AXIS BANK LTD Vs NIRANJAN	ADV DHEERAJ(P),			19-04-2025
					CS (COMM)/317/2025	21-04-2025	MESSES Winsoft Playschool International Pvt Ltd Vs Bobby Jain	TEJASWANI SINGH(P),			19-04-2025
					OMP (I) (COMM)/439/2025	22-04-2025	Hdfc Bank Limited Vs PANKAJ DEVENDER KUMAR	MANISH SHANKER VERMA(P),			21-04-2025
					CS (COMM)/321/2025	22-04-2025	MOC Lubricants Vs M/s Shri Bala Ji Enterprise	Lakshay Kumar(P),			21-04-2025
					OMP (I) (COMM)/438/2025	22-04-2025	Hdfc Bank Limited Vs PARVEEN CHANDILA	MANISH SHANKER VERMA(P),			21-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/437/2025	22-04-2025	Hdfc Bank Limited Vs ABHISHEK KUMAR PODDAR	MANISH SHANKER VERMA(P),			21-04-2025
					CS (COMM)/320/2025	22-04-2025	GP PETROLEMUS LTD Vs PRIME GOLD SAIL JVC LIMITED AND ORS	MOHITENDER(P),			21-04-2025
					CS (COMM)/327/2025	24-04-2025	GSI ENTERPRISES PRIVATE LIMITED Vs PRAVESH GUPTA	Bhaskar Vali(P),			23-04-2025
					OMP (I) (COMM)/454/2025	24-04-2025	YES BANK LTD Vs RAKESH SINGH	Sachit Katyal(P)		legal@Katvalassociates.com	23-04-2025
					OMP (I) (COMM)/452/2025	24-04-2025	YES BANK LTD Vs VIKRAM SINGH	Sachit Katyal(P)		legal@Katvalassociates.com	23-04-2025
					OMP (I) (COMM)/474/2025	25-04-2025	YES BANK LTD Vs NIKKI NIKKI	Sachit Katyal(P)		legal@Katvalassociates.com	24-04-2025
					OMP (I) (COMM)/475/2025	25-04-2025	YES BANK LTD Vs SANJEEV TEJPAL	Sachit Katyal(P)		legal@Katvalassociates.com	24-04-2025
					OMP (I) (COMM)/473/2025	25-04-2025	YES BANK LTD Vs PRAVEEN KUMAR	Sachit Katyal(P)		legal@Katvalassociates.com	24-04-2025
					CS (COMM)/335/2025	25-04-2025	BANK OF BARODA Vs kaushik chachra	rajnish kumar banyal(P),			24-04-2025
					CS (COMM)/334/2025	25-04-2025	RAVI KAPOOR Vs MOHIT CHUGH	SANDEEP YADAV(P),			24-04-2025
					Execution (Comm)/137/2025	25-04-2025	PUNJAB NATIONAL BANK Vs SHAHBAAZ AHMED CHAUDHARY	Deepa Gupta(P),			24-04-2025
					OMP (I) (COMM)/490/2025	26-04-2025	YES BANK LTD Vs PRAVEEN KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	25-04-2025
					Counter Claim/22/2025	26-04-2025	MEHARBAN SINGH BEDI Vs RAGHBIR SINGH	Amit Sharma(P),			25-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/341/2025	28-04-2025	BANK OF BARODA Vs ASHOK KUMAR KHURANA	Deepa Gupta(P),			26-04-2025
					Execution (Comm)/143/2025	29-04-2025	M/s Wheels Decor Vs M/s PDG TYRES INDIA PRIVATE LIMITED	SIDDI SATYANARAYANA(P),			28-04-2025
					OMP (I) (COMM)/498/2025	30-04-2025	Yes Bank Ltd Vs PUSHPENDER PUSHPENDER	ADV. LALIT PANDEY(P),	8130383143	LALITPANDEYADV@GMAIL.COM	29-04-2025
17	SH. SANJAY JINDAL, JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	CS (COMM)	CS (COMM)/261/2025	01-04-2025	MAHESH KUMAR AND ORS Vs AMARJEET	ADITYA KAUSHIK	9318470769	NOT AVAILABLE	01-04-2025
				CS (COMM)	CS (COMM)/262/2025	01-04-2025	CENTRAL BANK OF INDIA Vs RAYEES AHMAD	RAKESH KUMAR	9582682581	xyz@gmail.com	01-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/336/2025	01-04-2025	YES BANK LTD Vs ZENUS ENTERPRISES	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	01-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/337/2025	01-04-2025	YES BANK LTD Vs MAHESH KUMAR	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	01-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/339/2025	01-04-2025	YES BANK LTD. Vs GAURAV KUMAR	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	01-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/347/2025	02-04-2025	YES BANK LTD Vs SUNIL KUMAR DUBEY	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	01-04-2025
				CS (COMM)	OMP (I) (COMM.)/348/2025	02-04-2025	YES BANK LTD. Vs S D LAKRA MINING PVT LTD	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	01-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/349/2025	02-04-2025	YES BANK LTD. Vs LOVE SHARMA	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	01-04-2025
				OMP (I) COMM	CS (COMM)/274/2025	03-04-2025	M/S AN TIMBER PVT LTD Vs SHREE BALAJI ENTERPRISES	ADV SIDHARATH	9810638065	advsidharth@gmail.com	03-04-2025
				OMP (I) COMM	CS (COMM)/275/2025	03-04-2025	ASHOK MAGGO Vs M/S SMH SOLUTIONS INDIA PVT LTD	KUSHAGRA BANSAL	9999448797	kushagrabansal@akasociates.org. In	03-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) COMM	CS (COMM)/276/2025	03-04-2025	CHAMPION EL COM PVT LTD Vs DATA KING ELECTRONICS PVT LTD	MILIND SRIVASTAVA	9210107303	thejuralsolutionS@),g mail.com	04-04-2025
				OMP (I) COMM	CS (COMM)/284/2025	04-04-2025	SANJEEV OBEROI Vs M/S GROVER OFFSET PRINTERS PVT LTD AND ORS	MILIND SRIVASTAVA	9210107303	thejuralsolutionS@),g mail.com	04-04-2025
				OMP (I) COMM	CS (COMM)/285/2025	04-04-2025	PULKIT GOEL Vs Reliance General Insurance Company Ltd	SAMEER DEWAN	9810134864	sameerdewan123@re diffmail.com	07-04-2025
				CS (COMM)	CS (COMM)/290/2025	07-04-2025	RAJESH BHANDARI Vs VIRENDER KUMAR SINGH	KULJEET SINGH SACHDEVA	9811133477	cosachdeva@email.co m,	07-04-2025
				CS (COMM)	CS (COMM)/294/2025	08-04-2025	SUSHIL BERRY Vs M/S ROYAL ENTERPRISES	UJJAAL PARTE	981874493	ujjawalparte@gmail.c om	08-04-2025
				CS (COMM)	CS (COMM)/295/2025	08-04-2025	ALOK ANAND Vs BHRIGU MONGA	ADV SIDHARTH	9643524909	Adv.sidharth 311992@GMAIL.CO M	08-04-2025
				CS (COMM)	CS (COMM)/296/2025	08-04-2025	State Bank Of India Vs SEIMINLEN HAOKIP	SAHIB GURDEEP SINGH	9999496532	sethimehandru.info(a ,email,com	08-04-2025
				CS (COMM)	CS (COMM)/299/2025	09-04-2025	BHATIA ENTERPRISES Vs MOGUIRE FOODS PVT LTD	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	09-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/372/2025	15-04-2025	Yes Bank Ltd Vs PRINCE TANWAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	15-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/373/2025	15-04-2025	Yes Bank Ltd Vs PRAKASH CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	15-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/375/2025	16-04-2025	Yes Bank Ltd Vs NADIM AHAMAD	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/376/2025	16-04-2025	Yes Bank Ltd Vs BAWA SUPPLIERS AND CONTRACTORS PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/377/2025	16-04-2025	Yes Bank Ltd Vs TALIB UMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) COMM	OMP (I) (COMM.)/378/2025	16-04-2025	Yes Bank Ltd Vs SHASHIKANT CHOUDHARY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/379/2025	16-04-2025	Yes Bank Ltd Vs ABHISHEK ABHISHEK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/397/2025	17-04-2025	Yes Bank Ltd Vs NEELAM MEENA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/398/2025	17-04-2025	Yes Bank Ltd Vs ROHIT KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/399/2025	17-04-2025	Yes Bank Ltd Vs SUNITA DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-04-2025
				OMP (I) COMM	OMP (I) (COMM.)/400/2025	17-04-2025	Yes Bank Ltd Vs KRISHAN KAUSHIK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-04-2025
				CS(COMM)	CS (COMM)/313/2025	21-04-2025	PUNJAB NATIONAL BANK Vs MADHU	SOPURAV BHASIN	9899331166	sauravbhasin10@gmail.com	21-04-2025
				CS(COMM)	CS (COMM)/314/2025	21-04-2025	SWASTICK PIPE LIMITED Vs ADAUTOPARTS INDUSTRIES	SANJAY JAIN	8860635799	communication@lexcorp.org.in	21-04-2025
				OMP(I) COMM	OMP (I) (COMM.)/422/2025	21-04-2025	AXIS BANK LTD Vs VIPIEN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	21-04-2025
				OMP (COMM)	OMP (COMM.)/7/2025	23.04.2025	R R AGROTECH Vs SOHANLAL COMMODITY MANAGEMENT PVT LTD	SHRIMAY MISHRA	9810099690	office@mishra@law.com	23.04.2025
				CS(COMM)	CS (COMM)/324/2025	23.04.2025	KAPIL KANT Vs MEENTOSYS PVT LTD	SIMRAN JOON	9643828202	simranjoon@gmail.com	23.04.2025
				OMP(I) COMM	OMP (I) (COMM.)/443/2025	23.04.2025	Hdfc Bank Limited Vs SUNIL KUMAR	MANISH VERMA	9650810426	msvermachamnber@gmail.com	23.04.2025
				OMP(I) COMM	OMP (I) (COMM.)/444/2025	23.04.2025	Hdfc Bank Limited Vs PRITI	MANISH VERMA	9650810426	msvermachamnber@gmail.com	23.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP(I) COMM	OMP (COMM.)445/2025	24.04.2025	YES BANK LTD V/S SHABNAM	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	24.04.2025
				OMP(I) COMM	OMP (COMM.)446/2025	24.04.2025	YES BANK V/S PRIYAM JAIN	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	24.04.2025
				OMP(I) COMM	OMP (COMM.)447/2025	24.04.2025	SHRI RAM FINANCE LTD V/S PANKAJ SHONAK	MANOJ KUMAR	9811133644	MANOJK.ADV@GMAIL.COM	24.04.2025
				OMP(I) COMM	OMP (COMM.)448/2025	24.04.2025	YES BANK LTD V/S PAWAN SHARMA	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	24.04.2025
				OMP(I) COMM	OMP (COMM.)449/2025	24.04.2025	YES BANK LTD V/S SHRIMANT SHARMA	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	24.04.2025
				OMP(I) COMM	OMP (COMM.)450/2025	24.04.2025	KOTAK MAHINDRA PRIME LTD V/S SONU P	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	24.04.2025
				OMP(I) COMM	OMP (COMM.)451/2025	24.04.2025	KOTAK MAHINDRA PRIME LTD V/S BABU LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	24.04.2025
				OMP(I) COMM	OMP (COMM.)466/2025	25.04.2025	YES BANK LTD V/S DEVDUTT KAUSHIK	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)467/2025	25.04.2025	YES BANK LTD V/S KAPIL LOHIYA	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)468/2025	25.04.2025	YES BANK LTD V/S RISHAV CONSTRUCTION	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)469/2025	25.04.2025	YES BANK LTD V/S MOHD NIHAL	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)470/2025	25.04.2025	YES BANK LTD V/S ALI HASAN	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	25.04.2025
				OMP (I) COMM	OMP (COMM.)471/2025	25.04.2025	YES BANK LTD V/S NISHANT SHARMA	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	25.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) COMM	OMP (COMM.)472/2025	25.04.2025	YES BANK LTD V/S NEETA MUKUND KUMAR	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	25.04.2025
				CS(COMM)	CS(COMM)340/2025	26.04.2025	M/S CEILO PETRO CHEMICALS PVT LTD V/S M/S ONE POINT INFRA & TRADING COMPANY	H.R SINGH	96505506691	hansraj.1262@rediffmail.com	25.04.2025
				CS(COMM)	CS (COMM)/342/2025	29.04.2025	M/S BEHARILAL DARSHAN PVT LTD V/S MR ANKUR JAIN	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	28.04.2025
				CS (COMM)	CS (COMM)/343/2025	29.04.2025	GSI ENTERPRISES PVT LTD V/S PRADEEP	BHASKAR ALI	9910358225	office@vali.com	28.04.2025
				CS (COMM)	CS (COMM)/344/2025	29.04.2025	JASMINE KAUR & ANRS V/S BESONS & CO.& ORS	SATVINDER SINGH	9310805051	team@sslegalsolutions.com	28.04.2025
				OMP(I) COMM	OMP(I)COMM/496/2025	29.04.2025	YES BANK LTD V/S SUBHASH CHANDRA JHA	SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	28.04.2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/260/2025	CS (COMM)/260/2025	01-04-2025	CENTRAL BANK OF INDIA Vs SANGEETA RANI	R. K. Sinha	9968076150	rakeshsinha24@gmail.com	01-04-2025
				OMP (I) (COMM.)/334/2025	OMP (I) (COMM.)/334/2025	01-04-2025	YES BANK LTD Vs ROHIT GUPTA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	01-04-2025
				OMP (I) (COMM.)/335/2025	OMP (I) (COMM.)/335/2025	01-04-2025	Yes Bank Ltd Vs FAQIR CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	01-04-2025
				Execution (Comm.)/113/2025	Execution (Comm.)/113/2025	02-04-2025	M/S NARULA CORPORATE RELOCATION Vs KCT Trading Pvt Ltd	Prateek Jain	9717521893	prateekjain.adv@gmail.com	02-04-2025
				CS (COMM)/265/2025	CS (COMM)/265/2025	02-04-2025	VINOD KUMAR Vs RAJESH GARG	Arvind Duggal	9810288284	ARV1NDDUGGAL@GMAIL.COM	02-04-2025
				OMP (I) (COMM.)/350/2025	OMP (I) (COMM.)/350/2025	02-04-2025	YES BANK LTD Vs AZRUDEEN SAIFI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	02-04-2025
				Execution (Comm.)/115/2025	Execution (Comm.)/115/2025	03-04-2025	RADHA RANI Vs VARUN SAHANI	Neeraj Kumar Bhagat	9868281118	neeraj.bhagat.advocate@gmail.com	03-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/269/2025	CS (COMM)/269/2025	03-04-2025	MUNNY GOEL Vs PRASHANT MEHTA	Kartik Jain	8368060074	advocatekartik98@gmail.com	03-04-2025
				CS (COMM)/270/2025	CS (COMM)/270/2025	03-04-2025	NIKE INNOVATE C V ANR Vs ASHOK KUMAR	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	03-04-2025
				CS (COMM)/271/2025	CS (COMM)/271/2025	03-04-2025	ALPHA PACIFIC SYSTEMS PVT LTD Vs SS SOAM ENGINEERS PVT LTD	PRAKHAR TIWARI	8800726145	law@tiwarilawchambers.com	03-04-2025
				CS (COMM)/272/2025	CS (COMM)/272/2025	03-04-2025	Eastern Bearings Private Limited Vs JAHANVI ISPAT PRIVATE LIMITED	Sunil Singh	9654224557	advsunilsinghp@gmail.com	03-04-2025
				Execution (Comm.)/118/2025	Execution (Comm.)/118/2025	04-04-2025	KAWAL AHUJA Vs RAVINDER SINGH	Ravinder Tyagi	9871335082	tyagiravinderk@gmail.com	04-04-2025
				CS (COMM)/283/2025	CS (COMM)/283/2025	04-04-2025	Nainital Bank Limited Vs Raju Mondal	KARAN ANAND	9811867947	adv.karananand@gmail.com	04-04-2025
				Execution (Comm.)/122/2025	Execution (Comm.)/122/2025	07-04-2025	Dinesh Sharma Vs Nancey Manchanda	Rakesh Shukla	9899454835	rks108@gmail.com	07-04-2025
				CS (COMM)/289/2025	CS (COMM)/289/2025	07-04-2025	Orient Micro Abrasives Limited Vs Maa Durga Chemicals	Nipun Gupta	8130189121	legal.nkpartnersr@gmail.com	07-04-2025
				Ex.COMM - Award by Arb. Comm./8/2025	Ex.COMM - Award by Arb. Co	08-04-2025	INDOCRAFT SALES AND AGENCIES Vs MS GOKUL POLYMERS PRIVATE LIMITED	Pankhi Harmilaphi	7838081949	pankhi27@gmail.com	08-04-2025
				CS (COMM)/292/2025	CS (COMM)/292/2025	08-04-2025	MR SUSHIL BERRY PROP M/S BERRY AND BERRY CO Vs M/S ROYAL KIT JEANS	Kuljeet Singh Sachdeva	9811133477	cosachdeva@gmail.com	08-04-2025
				CS (COMM)/297/2025	CS (COMM)/297/2025	09-04-2025	ABHISHEK GARG SOLE PROPRIETOR OF MS ALLURA INTERNATIONAL Vs NANDKISHOR RAY SOLE	Rishabh Gupta	8586834657	rishabhgupta.lawyer@gmail.com	09-04-2025
				CS (COMM)/298/2025	CS (COMM)/298/2025	09-04-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Harneet Singh	Rupesh Gupta	9643008880	contact@aaalegal.pro	09-04-2025
				CS (COMM)/302/2025	CS (COMM)/302/2025	15-04-2025	GSI ENTERPRISES PRIVATE LIMITED Vs V R INFRAPROJECTS	Vali and Co.	91-9910358225	office@vali.co.in	15-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/303/2025	CS (COMM)/303/2025	15-04-2025	KARNATAKA BANK LTD Vs Upender Sharma Prop of Supernal Tea Traders	Sandeep Dhariwal	8800892099	Not Provided	15-04-2025
				OMP (I) (COMM.)/365/2025	OMP (I) (COMM.)/365/2025	15-04-2025	Yes Bank Ltd Vs PRIYANKA BHATI	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	15-04-2025
				OMP (I) (COMM.)/366/2025	OMP (I) (COMM.)/366/2025	15-04-2025	Yes Bank Ltd Vs ASLAM CHAMAN	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	15-04-2025
				CS (COMM)/305/2025	CS (COMM)/305/2025	16-04-2025	METALEX OFFICE SYSTEM PRIVATE LIMITED Vs TWENTY FIRST CENTURY TECHNO PRODUCTS PRIVATE LIMITED	MGA Law Office	9811504426	mgawalawoffice@gmail. com	16-04-2025
				CS (COMM)/306/2025	CS (COMM)/306/2025	16-04-2025	SAHIBJEET SINGH Vs PARKASH BHARDWAJ	Gursimar Singh	9910266125	gursimarsadana@yah oo.in	16-04-2025
				OMP (I) (COMM.)/380/2025	OMP (I) (COMM.)/380/2025	16-04-2025	Yes Bank Ltd Vs AFAQUE AHMED	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	16-04-2025
				Misc DJ/371/2025	Misc DJ/371/2025	17-04-2025	ANIL JAIN Vs FIROZ KHAN	Narender Lakra	9810157128	nlakraadv@gmail.co m	17-04-2025
				OMP (I) (COMM.)/403/2025	OMP (I) (COMM.)/403/2025	17-04-2025	Yes Bank Ltd Vs DINESH SACHDEVA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	17-04-2025
				OMP (I) (COMM.)/404/2025	OMP (I) (COMM.)/404/2025	17-04-2025	Yes Bank Ltd Vs SALMAN YAMEEN	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	17-04-2025
				Misc DJ/374/2025	Misc DJ/374/2025	19-04-2025	virender kumar Vs Jasmeen Singh Wadhwa	Avineet Singh	9999009097	AVINEETADV@GM AIL.COM	19-04-2025
				OMP (I) (COMM.)/417/2025	OMP (I) (COMM.)/417/2025	19-04-2025	Yes Bank Ltd Vs MOHD DILSHAD	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	19-04-2025
				OMP (I) (COMM.)/418/2025	OMP (I) (COMM.)/418/2025	19-04-2025	Yes Bank Ltd Vs JAIPAL BHADANA	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	19-04-2025
				CS (COMM)/311/2025	CS (COMM)/311/2025	21-04-2025	Punjab National Bank Vs Rajiv Kumar Singh	Saurav Bhasin	9868735570	sauravbhasinlo@gma il.com	21-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/312/2025	CS (COMM)/312/2025	21-04-2025	Canara Bank Vs Paritosh Gulati	Amit Gupta	9810224624	amitguptaad366@gmail.com	21-04-2025
				OMP (I) (COMM.)/421/2025	OMP (I) (COMM.)/421/2025	21-04-2025	AXIS BANK LTD Vs RISHI PAL	SUNITA SINGH	9871040589	indolexlaw@gmail.com	21-04-2025
				Execution (Comm.)/135/2025	Execution (Comm.)/135/2025	22-04-2025	SANJEEV JAIN Vs KUNAL BHALLA	Sanjay Jain Padam	9811112087	SPJainlawfirm@gmail.com	22-04-2025
				OMP (I) (COMM.)/427/2025	OMP (I) (COMM.)/427/2025	22-04-2025	Hdfc Bank Limited Vs SURESH KUMAR	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	22-04-2025
				OMP (I) (COMM.)/428/2025	OMP (I) (COMM.)/428/2025	22-04-2025	Hdfc Bank Limited Vs MOHAMMAD LUQMAN	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	22-04-2025
				OMP (I) (COMM.)/429/2025	OMP (I) (COMM.)/429/2025	22-04-2025	Hdfc Bank Limited Vs DALJEET SINGH	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	22-04-2025
				OMP (I) (COMM.)/430/2025	OMP (I) (COMM.)/430/2025	22-04-2025	Hdfc Bank Limited Vs PAYAL MALIK	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	22-04-2025
				OMP (I) (COMM.)/431/2025	OMP (I) (COMM.)/431/2025	22-04-2025	Hdfc Bank Limited Vs FAKHRUDDIN	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	22-04-2025
				OMP (I) (COMM.)/432/2025	OMP (I) (COMM.)/432/2025	22-04-2025	Hdfc Bank Limited Vs YOGESH SHARMA	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	22-04-2025
				OMP (I) (COMM.)/433/2025	OMP (I) (COMM.)/433/2025	22-04-2025	Hdfc Bank Limited Vs JUNEBA MALIK	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	22-04-2025
				OMP (I) (COMM.)/434/2025	OMP (I) (COMM.)/434/2025	22-04-2025	Hdfc Bank Limited Vs ARJUN SINGH	Manish Shankar Verma	9650810426	msvermachambers@gmail.com	22-04-2025
				CS (COMM)/328/2025	CS (COMM)/328/2025	24-04-2025	Pramod Kumar Gupta Vs vishal Rai	Ankur Gupta	9899706368	ankur_adv9@yahoo.com	24-04-2025
				CS (COMM)/329/2025	CS (COMM)/329/2025	24-04-2025	SACHIN SHARMA Vs KOTAK MAHINDRA BANK LIMITED	Mohit Chawla	9873315619	advocatemohitchawla@gmail.com	24-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/455/2025	OMP (I) (COMM.)/455/2025	24-04-2025	YES BANK LTD Vs RASHID KHAN	Sachin Katyal	011-26211488	legal@Katyalassociates.com	24-04-2025
				OMP (I) (COMM.)/456/2025	OMP (I) (COMM.)/456/2025	24-04-2025	YES BANK LTD Vs VINIT TYAGI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	24-04-2025
				OMP (I) (COMM.)/457/2025	OMP (I) (COMM.)/457/2025	24-04-2025	YES BANK LTD Vs VISHAL KAILASH CHAND	Sachin Katyal	011-26211488	legal@Katyalassociates.com	24-04-2025
				OMP (I) (COMM.)/459/2025	OMP (I) (COMM.)/459/2025	24-04-2025	YES BANK LTD Vs HEMANT TYAGI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	24-04-2025
				Execution (Comm.)/139/2025	Execution (Comm.)/139/2025	25-04-2025	PUNJAB NATIONAL BANK Vs MANPREET KAUR	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	25-04-2025
				CS (COMM)/336/2025	CS (COMM)/336/2025	25-04-2025	M/s Swastik Polymers Vs M/s Yipee Footwear Pvt Ltd	Gaurav Tyagi	9811407050	tygarlaw@gmail.com	25-04-2025
				CS (COMM)/337/2025	CS (COMM)/337/2025	25-04-2025	BANK OF BARODA Vs mohammad kamran	Rajnish Kumar Banyal	9810872353	Rajnish-122@yahoo.com	25-04-2025
				OMP (I) (COMM.)/476/2025	OMP (I) (COMM.)/476/2025	25-04-2025	YES BANK LTD Vs PREETI MEHTA	Sachin Katyal	011-26211488	legal@Katyalassociates.com	25-04-2025
				OMP (I) (COMM.)/477/2025	OMP (I) (COMM.)/477/2025	25-04-2025	YES BANK LTD Vs PANKAJ SINGH BHANDARI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	25-04-2025
				OMP (I) (COMM.)/478/2025	OMP (I) (COMM.)/478/2025	25-04-2025	YES BANK LTD Vs AJEET KUMAR	Sachin Katyal	011-26211488	legal@Katyalassociates.com	25-04-2025
				OMP (I) (COMM.)/480/2025	OMP (I) (COMM.)/480/2025	25-04-2025	YES BANK LTD Vs GOUTAM GHOSAL	Sachin Katyal	011-26211488	legal@Katyalassociates.com	25-04-2025
				OMP (I) (COMM.)/482/2025	OMP (I) (COMM.)/482/2025	25-04-2025	YES BANK LTD Vs RAJKUMARI HORAM SINGH SAINI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	25-04-2025
				OMP (I) (COMM.)/484/2025	OMP (I) (COMM.)/484/2025	25-04-2025	YES BANK LTD Vs JAGSURYA SUPPLY CHAIN PRIVATE LIMITED	Sachin Katyal	011-26211488	legal@Katyalassociates.com	25-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/338/2025	CS (COMM)/338/2025	26-04-2025	CANARA BANK Vs LALITA DEVI	Ashok Kumar	9560396555	Not Provided	26-04-2025
				OMP (I) (COMM.)/488/2025	OMP (I) (COMM.)/488/2025	26-04-2025	Yes Bank Ltd Vs RAHUL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV @GMAIL.COM	26-04-2025
				OMP (I) (COMM.)/492/2025	OMP (I) (COMM.)/492/2025	28-04-2025	AXIS BANK LTD Vs PRASHANT CHAHAL	SUNITA SINGH	9871040589	indolexlaw@gmail.co m	28-04-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	OMP (I) (COMM.)/345/2025	OMP (I) (COMM.)/345/2025	01-04-2025	Yes Bank Ltd Vs KASIM KHAN	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	28-03-2025
				Execution (Comm.)/114/2025	Execution (Comm.)/114/2025	02-04-2025	POONAM BHASIN Vs COCREATE CLOUD KITCHEN PVT LTD				
				OMP (I) (COMM.)/357/2025	OMP (I) (COMM.)/357/2025	02-04-2025	YES BANK LTD Vs MUKESH NAGPAL	Kartik Kumar	011-26211488	legal@katyalassociate s.com	28-03-2025
				OMP (I) (COMM.)/358/2025	OMP (I) (COMM.)/358/2025	02-04-2025	YES BANK LTD Vs PANKAJ VIRMANI	Kartik Kumar	011-26211488	legal@katyalassociate s.com	28-03-2025
				Counter Claim/12/2025	Counter Claim/12/2025	03-04-2025	MS KAWAL PREET KAUR Vs MS ASHA SINGH				
				CS (COMM)/278/2025	CS (COMM)/278/2025	03-04-2025	Bryogen Pharmaceuticals Pvt Lld Through its Director AR Vs Dalbir Singh Mehtab Singh Tuli	Rakesh Kumar Shukla	9899454835	rks108@gmail.com	01-04-2025
				CS (COMM)/279/2025	CS (COMM)/279/2025	03-04-2025	CHAMPION EL COM PRIVATE LIMITED Vs NEELAM SHUKLA PROPRIETOR OF M/S TANU ELECTRONICS	Kushagra Bansal	9999448797	kushagrabansl@akas sociates.org.in	17-02-2025
				Execution (Comm.)/119/2025	Execution (Comm.)/119/2025	04-04-2025	Chetan Sharma Vs United India Insurance Company Limited				
				Misc DJ/321/2025	Misc DJ/321/2025	05-04-2025	Professional Impex Private Limited Vs Shirdi Industries Limited	Reema Mishra	9811129475	klmishraadvo@gmail. com	04-04-2025
				Execution (Comm.)/125/2025	Execution (Comm.)/125/2025	08-04-2025	AJAY MANDAL Vs SYED IMRAN			advocatearun23@gm ail.com	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/301/2025	CS (COMM)/301/2025	09-04-2025	TILAK RAJ KHARBANDA Vs POOJA	Rajesh Sharma	9810109461	rajeshsharmaadvocat e@gmail.com	08-04-2025
				OMP (I) (COMM.)/364/2025	OMP (I) (COMM.)/364/2025	09-04-2025	Orix Leasing and financial services india Ltd Vs INDITRADE FINCORP LIMITED	Abid Ahmad	9213142242	abidahmadadvocate @gmail.com	07-4-2025
				OMP (I) (COMM.)/374/2025	OMP (I) (COMM.)/374/2025	15-04-2025	Yes Bank Ltd Vs ANSHU AWASTHI	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	09-04-2025
				Execution (Comm.)/131/2025	Execution (Comm.)/131/2025	16-04-2025	S C WADHWA AND SONS HUF Vs GTL INFRASTRUCTURE LTD				
				CS (COMM)/307/2025	CS (COMM)/307/2025	16-04-2025	State Bank Of India Vs Ashok Kumar	Siddharth	9643524909	adv.siddharth31199@ gmail.com	11-04-2025
				OMP (I) (COMM.)/389/2025	OMP (I) (COMM.)/389/2025	16-04-2025	Yes Bank Ltd Vs SATNAM MAHENDER SINGH	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	14-04-2025
				OMP (I) (COMM.)/390/2025	OMP (I) (COMM.)/390/2025	16-04-2025	Yes Bank Ltd Vs PRAMOD KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	10-04-2025
				OMP (I) (COMM.)/391/2025	OMP (I) (COMM.)/391/2025	16-04-2025	Yes Bank Ltd Vs VINOD KUMAR	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	10-04-2025
				OMP (I) (COMM.)/415/2025	OMP (I) (COMM.)/415/2025	19-04-2025	Yes Bank Ltd Vs SHRI MAHA DURGA TRANSPORT	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	14-04-2025
				OMP (I) (COMM.)/416/2025	OMP (I) (COMM.)/416/2025	19-04-2025	Yes Bank Ltd Vs SONU BHATI	LALIT PANDEY	8130383143	lalitpandeyadv@gmai l.com	10-04-2025
				Execution (Comm.)/134/2025	Execution (Comm.)/134/2025	21-04-2025	KAVITA GOYAL Vs SHRI YAMIN				
				CS (COMM)/316/2025	CS (COMM)/316/2025	21-04-2025	PLATINEX DB BATHWARE INDIA PVT LTD Vs PRITI KHANDUJA	Stuti Wason	9811227766	wasonandwason@gm ail.com	16-04-2025
				OMP (I) (COMM.)/435/2025	OMP (I) (COMM.)/435/2025	22-04-2025	Hdfc Bank Limited Vs SINGLA COMMUNICATION	Manish Shanker Verma	9650810426	msvermachambers@ gmail.com	21-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP (I) (COMM.)/436/2025	OMP (I) (COMM.)/436/2025	22-04-2025	Hdfc Bank Limited Vs MAHENDRA KUMAR SHUKLA	Manish Shanker Verma	9650810426	msvermachambers@gmail.com	19-04-2025
				CS (COMM)/322/2025	CS (COMM)/322/2025	23-04-2025	IDBI BANK LTD Vs Raj Kumar Aggarwal Proprietor Guru Charan Garments	Parthiv J Mehta	9811044353	pjmehtaco01@rediffmail.com	20-04-2025
				CS (COMM)/330/2025	CS (COMM)/330/2025	24-04-2025	BANK OF BARODA Vs REYAZ	Rajnish Kumar Banyal	9810872353	rajnish-122@yahoo.com	21-04-2025
				CS (COMM)/331/2025	CS (COMM)/331/2025	24-04-2025	M/S NIYATI COMMUNICATIONS PVT LTD Vs M/S MANTARAY DIGICOM PVT LTD	Krishna Kumar Singh	9891416768	kkksingh.adv9@gmail.com	21-04-2025
				OMP (I) (COMM.)/458/2025	OMP (I) (COMM.)/458/2025	24-04-2025	YES BANK LTD Vs HARINDER KUMAR	Kartik Kumar	011-26211488	legal@katyalassociate.com	23-04-2025
				OMP (I) (COMM.)/460/2025	OMP (I) (COMM.)/460/2025	24-04-2025	KOTAK MAHINDRA PRIME LIMITED Vs MATA INDIA VIMLESH GARMENTS INDIA PVT LTD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	22-04-2025
				Execution (Comm.)/138/2025	Execution (Comm.)/138/2025	25-04-2025	CANARA BANK Vs SUDHIR ARORA				
				OMP (I) (COMM.)/479/2025	OMP (I) (COMM.)/479/2025	25-04-2025	YES BANK LTD Vs ANMOL KISHAN GUPTA	Kartik Kumar	011-26211488	legal@katyalassociate.com	23-04-2025
				OMP (I) (COMM.)/481/2025	OMP (I) (COMM.)/481/2025	25-04-2025	YES BANK LTD Vs PARTHA DE	Kartik Kumar	011-26211488	legal@katyalassociate.com	23-04-2025
				OMP (I) (COMM.)/483/2025	OMP (I) (COMM.)/483/2025	25-04-2025	YES BANK LTD Vs DEEPAK KASANA	Kartik Kumar	011-26211488	legal@katyalassociate.com	23-04-2025
				Execution (Comm.)/141/2025	Execution (Comm.)/141/2025	26-04-2025	M/s Sushil Agencies Vs M/s Radhika Organics Pvt Ltd				
				OMP (I) (COMM.)/491/2025	OMP (I) (COMM.)/491/2025	26-04-2025	Yes Bank Ltd Vs SHADAB AAS MOHAMMAD	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	24-04-2025
				CS (COMM)/345/2025	CS (COMM)/345/2025	29-04-2025	Patel Jiva Sales Pvt Ltd Vs R LR K Sharma Timber Traders through its Proprietor Vijay Sharma		9810379033	rksharmaadv1@gmail.com	26-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/346/2025	CS (COMM)/346/2025	29-04-2025	HARSO STEELS PRIVATE LIMITED Vs EXPO THERMOCONTROLS PRIVATE LIMITED	Anupam Jindal	9891475320	pankajsinghal.advoca te@gmail.com	25-04-2025
				CS (COMM)/347/2025	CS (COMM)/347/2025	29-04-2025	M/s Swastik Polymers Vs M/s H M Trading Co	Gaurav tyagi	9811407050	tygarlaw@gmail.com	24-04-2025
				OMP (I) (COMM.)/497/2025	OMP (I) (COMM.)/497/2025	29-04-2025	YES BANK LTD Vs ACHHE LAL GAUTAM	Kartik Kumar	011-26211488	legal@katyalassociat s.com	25-04-2025
				CS (COMM)/349/2025	CS (COMM)/349/2025	30-04-2025	Chirag Madhok Prop M2 Industries Vs Mohd Faizan	Sukhdeep Singh	931155670	microvision131@redif fmail.com	27-04-2025
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	245/2025	01.04.2025	DHRUWIN ASHWIN KHANDHAR VS. SPICE JET LIMITED	PUNEET CHAUHAN	9354159114	ADVOCATEPUNEET CHAUHAN28@GMA IL.COM	25.03.2025
			1	CS(COMM)	244/2025	01.04.2025	HINDUSTAN MEDIA VENTURES LTD. VS. MR. ARUN PANDEY	ANSHUMAN SHRIVASTAVA	9891027727	NOT AVAILABLE	10.03.2025
			1	CS(COMM)	242/2025	01.04.2025	ABSOLUTE SECURITY AND ALLIED SERVICES PRIVATE LIMITED VS. ABSOLUTE SECURE SOLUTION & SERVICE	NAQEEB NAWAB	9871160477	INFO@ZEUSIP.COM	25.03.2025
			1	EX(COMM)	61/2025	01.04.2025	CANARA BANK VS. MR. SATYAPAL & ORSA.	ESHU CHAUDHARY	9711275697	ESHUADVOCATE@ GMAIL.COM	20.02.2025
			1	EX(COMM)	60/2025	01.04.2025	CANARA BANK VS. MR. RACHIT CHARI	ESHU CHAUDHARY	9711275697	ESHUADVOCATE@ GMAIL.COM	20.02.2025
			1	CS(COMM)	243/2025	01.04.2025	M/S MICROTEK INTERNATIONAL PVT. LTD. VS. M/S GOENKA ELECTRIC MOTOR VEHICLE PVT. LTD.	ACHIN MITTAL	9811112729	ACHIN.MITTAL13@ GMAIL.COM	25.03.2025
			1	CS(COMM)	247/2025	02.04.2025	CANARA BANK VERSUS DURGESH SINGH (BORROWER) AND ANR.	SUNIL KUMAR JHA & ASSOCIATES	9013351414, 9810179740	KJHASUNIL943@G MAIL.COM	26.03.2025
			1	CS(COMM)	255/2025	03.04.2025	BANK OF INDIA VS. PRIYANKA SINGH AND ANR.	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22 @GMAIL.COM	21.03.2025
			1	EX(COMM)	62/2025	04.04.2025	SWIFT SECURITAS P LTD. VS. M/S DELHI MSW SOLUTIONS LTD.	DEEPAK KHADARIA	9811057358	deepakkhadaria31@g mail.com	28.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	MISC. DJ.	542/2025	05.04.2025	BACO METALLIC INDUSTRIES VS. AMANPREET KAUR PROPRIETOR VIRK OVERSEAS AND ANOTHER	UDIT GUPTA	9654449369	Lawyer.udit@gmail.com	02.04.2025
			1	CS(COMM)	264/2025	05.04.2025	CENTRAL BANK OF INDIA VS. M/S USHA GARMENTS AND ORS.	SHADAB KHAN	9999699409	NOT AVAILABLE	01.04.2025
			1	OMP(I)COMM	57/2025	05.04.2025	HOUSE OF FITNESS PVT. LTD. VS. M/S GAJIN FITNESS INDIA AND ANR.	SKAA Advocates & Solicitors	8755483809	suryansh@skaa.in	29.03.2025
			1	CS(COMM)	266/2025	07.04.2025	SH. DINESH KUMAR VS. M/S GLAZE TECHNO FACADE SYSTEMS PVT. LTD.	SSANCHIT GOYAL	9999605495	ADVSSANCHITGOYAL@GMAIL.COM	03.04.2025
			1	COUNTER CLAIM	22/2025	08.04.2025	N. L. TECHNOLOGIES PVT. LTD. VS. SATO ARGOX INDIA PVT. LTD.	BHAVESH KUMAR SHARMA	9810034712	GABSLAWASSOCIATES@GMAIL.COM	04.04.2025
			1	MISC. DJ.	553/2025	804.2025	SHAHID ALI VS. THE GENERAL MANAGER	AVINASH TRIVEDI	9871441764	AVINASHTRIVEDI.LEGAL@GMAIL.COM	03.04.2025
			1	COUNTER CLAIM	21/2025	08.04.2025	M/S AIR INDIA LIMITED VS. CAPT. SHIVANK MATHUR	INTELLECTIVE LAW OFFICE	9810294364, 9811778900	OFFICE@ILOLEGAL.COM	24.03.2025
			1	COUNTER CLAIM	20/20251	08.04.2025	M/S AIR INDIA LIMITED VS. CAPT. SAGAR SURESH PATIL	INTELLECTIVE LAW OFFICE	9810294364, 9811778900	OFFICE@ILOLEGAL.COM	24.03.2025
			1	COUNTER CLAIM	23/2025	08.04.2025	GULF PETROENERGY PRIVATE LTD. VS. M/S KHANNA LUBRICANTS AND ORS.	SIDDHARTH SACHAR	8587809030	SIDDHARTHWORK24@GMAIL.COM	20.04.2025
			1	COUNTER CLAIM	19/2025	08.04.2025	M/S AIR INDIA LIMITED VS. CAPT. ANKUR SINGH	INTELLECTIVE LAW OFFICE	9810294364, 9811778900	OFFICE@ILOLEGAL.COM	24.03.2025
			1	COUNTER CLAIM	18/2025	08.04.2025	M/S AIR INDIA LIMITED VS. CAPT. NAVEEN KUMAR PANDEY	INTELLECTIVE LAW OFFICE	9810294364, 9811778900	OFFICE@ILOLEGAL.COM	24.03.2025
			1	CS(COMM)	271/2025	08.04.2025	M/S ORANGESTAR LOGISTICS PVT. LTD. VS. M/S CARGO CARE SERVICES	PRODIGY LAW CONSULTANTS	9013554225	PRODIGYLAWCONSULTANTS@gmail.com	20.03.2025
			1	OMP(I)COMM	59/2025	09.04.2025	ADITYA BIRLA FASHION O AND RETAIL LTD. VS. SEPSET REAL ESTATE LIMITED	MR. VARUN SHARMA	9650668623	VX@LEXPRIME.CO.IN	08.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	OMP(I)COMM	61/2025	16.04.2025	M/S CLIX CAPITAL SERVICES PVT. LTD. VS. A RAJAN	RAVI SHANKAR GARG	9718182038	ASSOCIATESRSGAR G1@GMAIL.COM	15.04.2025
			1	CS(COMM)	281/2025	16.04.2025	SH.MANOJ KUMAR CHOUDHARY VS. SH. RAMESWAR	SRIBALLABH SHARAN	9650300173	SRIBALLABH@GMA IL.COM	02.04.2025
			1	OMP(E)COMM	1/2025	16.04.2025	DHARMENDRA SINGH RATHORE VS. MAJOR PRIYANKA GUPTA (SINCE DECEASED, THROUGH LEGAL HEIRS)	ANAND SRIVASTAVA	9958946994	ANAND.SRIVASTAV A@EQUICORPLEGA L.COM	08.04.2025
			1	CS(COMM)	280/2025	16.04.2025	BANK OF BARODA VS. ASHA MENDIRATTA	SUMIT ANAND, PRATYUSH PARIMAL	9953154353, 9971444643	SUPRAPARTNERSL EGAL@GMAIL.COM	08.04.2025
			1	CS(COMM)	279/2025	16.04.2025	M/S LARSEN LINKS PVT. LTD. VS. M/S SHILLA BOOKS & STATIONERY CO.	SAMEER RAI	9990518890	ADVOCATESAMEER RAI@GMAIL.COM	04.04.2025
			1	OMP(COMM)	53/2025	21.04.2025	NATIONAL SEEDS CORPORATION LTD. VS. SANDEEP BUILDERS	SHASHANK MANISH AND NIDHI SAHAY	9013703044	SHASHANKMANISH @GMAIL.COM	15.04.2025
			1	EX(COMM) AWARD BY ARB. COMM. 14/2025	14/2025	21.4.2025	FIS PAYMENT SOLUTIONS AND SERVICE INDIA PRIVATE LIMITED VS. SECURITRANS INDIA PVT. LTD.	RAVILOCHAN DALIPARTHI	9811021128	RAVILOCHAN.95@G MAIL.COM	16.04.2025
			1	CS(COMM)	289/2025	22.04.2025	ANAMYA INDUSTRIES VS. MOVERS INTERNATIONAL CONSULTANTS PVT. LTD. AND ORS.	HEMANT GUPTA	9891265248	HEMANT.LEGAL@G MAIL.COM	17.04.2025
			1	OMP(COMM)	55/2025	22.04.2025	UNION OF INDIA VS. MS AKASH BUILDERS PROP SHRIGULHAN	S.C. RAJPAL AND VARUN RAJPAL	9891175510, 9899893624	rajpalassociates1@gm ail.com	17.04.2025
			1	OMP(COMM)	56/2025	22.04.2025	THE CMD ORDNANCE FACTORY AND ANR. VS. MOHALN LAL GUPTA	MS. KALPANA	9818053678	kalpanasrivastava700 17@gmail.com	16.04.2025
			1	CS(COMM)	297/2025	24.04.2025	M/S BRAINROOTZ LABS PVT. LTD. VS. GOVERNMENT E- MARKETPLACE AND ANR.	RAKESH E-SHUKLA	9899454835	RKS108@GMAIL.CO M	21.04.2025
			1	CS(COMM)	296/2025	24.04.2025	HAVELLS INDIA LIMITEE VS. ASHOK KUMAR	NITIN GUPTA, SANCHAY MEHROTRA,	9711184111, 8826009919	NITINKGUPTA@LE XSNRAJ.COM	19.04.2025
			1	OMP(E)COMM	2/2025	24.04.23025	HARJIT SINGH BVEDI VS. M/S BODHITREE TECHNOLOGIES PP LLTD.	JAGJIT SINGH, PPREET SNGH	9810034684	JAGJITSINGHHADV OCATE@YAHOO.CO .IN	232.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	OMP(COMM)	57/2025	24.04.2025	M/S VISHAL MEGA MART VS. M/S V & V ENTERPRISES PVT. LTD.	KAPIL SANKHLA	9810901009	LITIGATION@SANKHLA.IN	21.04.2025
			1	CS(COMM)	302/2025	25.04.2025	CANARA BANK VERSUS MR. RAISAHMED QURESHI	ANIL KUMAR SINGH, PANKAJ KUMAR SINGH	9810288424, 9811025428	NOT AVAILABLE	03.04..2025
			1	CS(COMM)	301/2025	25.04.2025	M/S JONES LOANG LASALLE PROPERTY CONSULTANTS (INDIA) PVT LTD. VERSUS M/S SIMOCO	M/S LEGAL OPTIONS	9810700109	DELHI@LEGALOPTIONS.IN	22.04.2025
			1	CS(COMM)	306/2025	26.04.2025	SHASHANK AGGARWAL VERSUS ASHOK KUMAR AND ORS.	SAMRAT SINGH, BHAVYA VERMA	NOT AVAILABLE	SAMRATKANG25@GMAIL.COM	21.04.2025
			1	OMP(I)COMM	66/2025	29.04.2025	M/S LEMON TREE HOTELS LTD. VERSUS M/S SPAN MOTELS PVT. LTD.	AEKOM LEGAL	8076403467	SUREKH@AEKOMLEGAL.COM	28.04.2025
			1	CS(COMM)	311/2025	29.04.2025	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED VERSUS INDIAN ART PROJECTS PVT. LTD.	NITYANAND SINGH/ VIVEK SINGH	9350558186, 9999130332	NITYA@NAKSLEGAL.COM	16.04.2025
			1	CS(COMM)	310/2025	29.04.2025	HIPPOSTORES TECHNOLOGY RIVATE LIMITED VS. CHIRAG MARBLES PRIVATE LIMITED	NITYANAND SINGH/ VIVEK SINGH	9350558186, 9999130332	NITYA@NAKSLEGAL.COM	16.04.2025
			1	CS(COMM)	309/2025	29.04.2025	HIPPOSTORES TECHNOLOGY PRIVATE LIMITED VERSUS CK CONSTRUCTION PVT. LTD.	NITYANAND SINGH/ VIVEK SINGH	9350558186, 9999130332	NITYA@NAKSLEGAL.COM	22.04.2025
			1	MISC. DJ.	791/2025	29.04.2025	PIYUSH JAIN VS. M/S BMW INDIA FINANCIAL SERVICES PVT. LTD. & ARN. IN THE MATTER OF BIG BOYS TOYZ LTD.	ARUN KHATRI/ SAHIL KHURANA/	9811821180	ARUNKHATRILAWYER@GMAIL.COM	24.04.2025
			1	CS(COMM)	315/2025	30.04.2025	V.K. JAIN VS. NEERAJ JAIN	ARCHIT SINGHAL	9811156111, 9599043045	LEGAL@SIGMALEGAL.IN	24.04.2025
			1	CS(COMM)	314/2025	30.04.2025	CCPL DEVELOPERS PVT. LTD. VS. GOLDEN CROWN OVERSEAS PVT. LTD.	ARUN SAWHNEY, SIDDHARTH VERMA	9899810111	MAIL@ARJUNSAWHNEY.IN	23.04.22025
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI DISTRICT	25	9873944894,	Neetulojha09@gmail.coIn	01-04-2025	VK JAIN SONS THROUGH ITS AR TILAK RAJ Vs SANJAY KUMAR PANDEY	ARCHIT SINGHAL(P),	9599043045	leeal@sigmalegal.in	17-03-2025
			25	CS (COMM)/240/2025	CS (COMM)/240/2025	01-04-2025	YARASI YASHWANTHA REDDY Vs SPICE JET LIMITED	Puneet Chauhan(P),	9354159114	advocatepuneetchauhan28@gmail.com	24-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)/246/2025	CS (COMM)/246/2025	02-04-2025	KULDIP THAPAR Vs Union of India And Another	Deepak Gautam(P),	NOT PROVIDED	NOT PROVIDED	30-04-2025
			25	OMP (COMM)/47/2025	OMP (COMM)/47/2025	02-04-2025	Union of India Vs Vishal Nirmiti Pvt Ltd	Himanshu Upadhyaya(P),	9811254646	upadhyayaile@gmail.com	22-03-2025
			25	OMP (I) (COMM)/54/2025	OMP (I) (COMM)/54/2025	02-04-2025	Ms Ryatus Proinfra Through its Proprietor Dr Mitali Mukherji Vs The General Manager	Prachi(P),	9810614546	attorneylbrai@gmail.com	01-04-2025
			25	OMP (I) (COMM)/55/2025	OMP (I) (COMM)/55/2025	03-04-2025	SANJAY SINGH Vs M/S DEVYANI INTERNATIONAL LIMITED	Manohar Naagar(P),	9811951070	sudhir@naagar.com	12-03-2025
			25	CS (COMM)/253/2025	CS (COMM)/253/2025	03-04-2025	Vikram Singh Vs Tanu Bhardwaj	Gursimar Singh(P),	9910266125	gursimarsadana@yahoo.in	08-04-2025
			25	CS (COMM)/254/2025	CS (COMM)/254/2025	03-04-2025	STATE BANK OF INDIA Vs JAGDISH PRASAD	VARUN CHANDIOK(P),	9818365119	NOT PROVIDED	07-04-2025
			25	CS (COMM)/259/2025	CS (COMM)/259/2025	04-04-2025	ANI Media Pvt Ltd Vs IN24 News	Sidhant Kumar(P),	98996-75905	SKUMAR@UNUMLA W.IN	26-03-2025
			25	CS (COMM)/258/2025	CS (COMM)/258/2025	04-04-2025	CANARA BANK Vs AVTAR SINGH	Ekant Luthra(P),	8376841313	Ekant23@gmaiJ.com	27-03-2025
			25	CS (COMM)/257/2025	CS (COMM)/257/2025	04-04-2025	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR	Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	01-04-2025
			25	CS (COMM)/263/2025	CS (COMM)/263/2025	05-04-2025	CANARA BANK Vs RAMO DEVI	Ekant Luthra(P),	8376841313	ekant23@gmail.colli	28-03-2025
			25	CS (COMM)/261/2025	CS (COMM)/261/2025	05-04-2025	BHAYANA BUILDERS PVT LTD Vs BIRD HOSPITALITY SERVICES PVT LIMITED and ANR	Y. K. Kapoor	9811151865	mehtavirender@yahoo.com	19-04-2025
			25	CS (COMM)/262/2025	CS (COMM)/262/2025	05-04-2025	STATE BANK OF INDIA Vs MRS ANKUR PROPRIETOR SR TRADERS	Shiv Tyagi(P),	9873944894,	Neetulojha09@gmail.coIn	29-03-2025
			25	Counter Claim/16/2025	Counter Claim/16/2025	05-04-2025	BHAYANA BUILDERS PVT LTD Vs M/S BIRD HOSPITALITY SERVICES PVT LIMITED	Y. K. Kapoor	9899266760	manmeetkaur@karanjawaala.in	01-05-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	OMP (I) (COMM)/56/2025	OMP (I) (COMM)/56/2025	05-04-2025	M/s Clix Capital Services Pvt Ltd Vs Prafful Vishvanath	Ravi Shankar Garg(P),	971 81 82038	associatesrsgarg@gmail.com	29-03-2025
			25	OMP (COMM)/49/2025	OMP (COMM)/49/2025	07-04-2025	DEPARTMENT OF POSTS Vs M/S SKYLINE POWER SOLUTIONS	KULDEEP SINGH(P),	9891237346	advbhuvan@Yahoo.com	25-03-2025
			25	CS (COMM)/270/2025	CS (COMM)/270/2025	08-04-2025	M S POTHOS SOLUTIONS PARTNERSHIP FIRM REPRESENTED BY YOGESH CHANDER TYAGI Vs	UPENDER GUPTA(P),	802596 467	guptaaman 507 7 7@gmail. com	28-03-2025
			25	CS (COMM)/269/2025	CS (COMM)/269/2025	08-04-2025	Hitachi Systems India Pvt Ltd Through Authorised Signatory Vs Ploycab India Limited Through Its Directors	NITENDRA SHARMA(P),	9350292404	dsaxena@legalprism.co.in	29-03-2025
			25	Misc DJ/575/2025	Misc DJ/575/2025	09-04-2025	SHRI BALRAJ TULI Vs SHRI VINOD KUMAR TULI	Saumay Kapoor(P),	9953749965	anurag.tandon@bharucha.in	04-04-2025
			25	OMP (COMM)/50/2025	OMP (COMM)/50/2025	09-04-2025	Arvind kumar Gupta Vs M/s SMFG INDIA CREDIT CO Ltd	shudhansu(P),	8285070338	shudhansutiwari72@gmail.com	02-04-2025
			25	OMP (I) (COMM)/58/2025	OMP (I) (COMM)/58/2025	09-04-2025	M/s Clix Capital Services Pvt Ltd Vs M/S ATRIUM NEWGEN DIAGNOSTICS	Ravi Shankar Garg(P),	97181 82038	associatesrsgarg@gmail.com	03-04-2025
			25	CS (COMM)/275/2025	CS (COMM)/275/2025	09-04-2025	BANK OF BARODA Vs ANJAY KUMAR	Sumeet Anand(P),	9953154353,	suprapartnerslegal@gmail.com	04-042025
			25	CS (COMM)/277/2025	CS (COMM)/277/2025	15-04-2025	Sanjeev Oberoi Proprietor of Kirti Graphics Vs Sachin Jain Proprietor of Jain Badri Colour Scan	MILIND SRIVASTAVA(P),	92 10107303	thejuralsolutionS@gmailLcom	02-04-2025
			25	OMP (COMM)/51/2025	OMP (COMM)/51/2025	16-04-2025	Union of India Vs M/S TULSI RUBBER PRODCUTS PVT LTD	ASHISH KUMAR SHARMA(P),	9313471929	ASHISHSHARMA379@GMAIL.COM	05-04-2025
			25	OMP (I) (COMM)/60/2025	OMP (I) (COMM)/60/2025	16-04-2025	Kamal Chhabra Vs State Bank of India Officers Association Delhi Circle	Kartik Bhagat(P),	8126399945	advocatebhagat24@gmail.com	15-04-2025
			25	CS (COMM)/278/2025	CS (COMM)/278/2025	16-04-2025	SHRI MANOJ KUMAR CHOUDHARY Vs SHRI RAMESH KUMAR	Sriballabh Sharan(P),	9650300173	Sriballabh@gmail.com	01-04-2025
			25	OMP (I) (COMM)/63/2025	OMP (I) (COMM)/63/2025	17-04-2025	MS SPAN MOTELS PRIVATE LTD Vs MS LEMON TREE HOTELS LIMITED	Shivansh Srivastava(P),	9958160505	office@rrassociates.net.in	25-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)/284/2025	CS (COMM)/284/2025	17-04-2025	WOW MOMO FOODS PRIVATE LIMITED Vs WOW EATS LLP	Ankur Sangal(P),	9873489278	ankur.sangal@khaitanco.com	15-04-2025
			25	CS (COMM)/283/2025	CS (COMM)/283/2025	17-04-2025	Ht Media Ltd Vs RENU VATNANI	puneet bajaj(P),	9213187809	bajaj.bajaj128@gmail.com	08-07-2025
			25	OMP (I) (COMM)/64/2025	OMP (I) (COMM)/64/2025	17-04-2025	KULDEEP GUPTA Vs GROVY INDIA LTD	Siddharth Chaudhary(P),	9718116166	adv.askhatg@gmail.com	17-04-2025
			25	CS (COMM)/290/2025	CS (COMM)/290/2025	23-04-2025	GAS LOGISTICS LLP Vs CROSSBORDER LOGISTECH PVT LTD AND ORS	Shasha Jain(P),	8587859529	legalblj@gmail.com	09-04-2025
			25	CS (COMM)/294/2025	CS (COMM)/294/2025	24-04-2025	DOMS INDUSTRIES LIMITED Vs TIRUPATI COLOUR PENS PRIVATE LIMITED	Ankur Sangal(P),	9873489278	ankur.sangal@khaitanco.com	23-04-2025
			25	ExCOMM - Award by Arb Comm/16/2025		24-04-2025	NEW OM CONSTRUCTION CO Vs UNION OF INDIA	Ankit Gupta(P),	9999568812	ankkito9@yahoo.com	21-04-2025
			25	Counter Claim/24/2025	Counter Claim/24/2025	24-04-2025	Hotel Hans Private Limited Vs Dustbuster Through its proprietor Mr Leela Ram	Shiv Chopra(P),	9643947657	advshivchopra@gmail.com	16-04-2025
			25	CS (COMM)/298/2025	CS (COMM)/298/2025	25-04-2025	Raro House of Fashion Pvt Ltd Vs M/s Radha Silk Arts	Ira Gupta(P),	9818976099	iragupta27@gmail.com	15-04-2025
			25	CS (COMM)/300/2025	CS (COMM)/300/2025	25-04-2025	RARO House of Fashion Private Limited Vs M/s Vardhaman Fashion	Ira Gupta(P),	9818976099	iragupta27@gmail.com	15-04-2025
			25	CS (COMM)/299/2025	CS (COMM)/299/2025	25-04-2025	CANARA BANK Vs MS RAISE CHICKEN SUPPLIER	RAHUL KHANNA(P),	NOT PROVIDED	NOT PROVIDED	04-04-2025
			25	CS (COMM)/304/2025	CS (COMM)/304/2025	26-04-2025	Patanjali Ayurved Limited Vs Chander Kishor Chaurasia Trading as Baba Food Products	SUDARSHAN BANSAL(P),	NOT PROVIDED	NOT PROVIDED	23-04-2025
			25	OMP (I) (COMM)/65/2025	OMP (I) (COMM)/65/2025	26-04-2025	HERO FINCORP LTD Vs YESHUDASS V 0633	MAYANK MAHAJAN(P),	9873347330	Mayanak mahajan05@yahoo.com	15-04-2025
			25	CS (COMM)/305/2025	CS (COMM)/305/2025	26-04-2025	State Bank of India Vs Rajesh Kumar (now deceased) Through Legal Heirs	Gaganpreet Singh Chawla(P),	9988661698	gaganpreetsingh1993@gmail.com	19-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	CS (COMM)/307/2025	CS (COMM)/307/2025	28-04-2025	M/s S Chand and Co Ltd Vs Mr Rajeev Singh	RAJESH KUMAR(P),	9811389028	NOT PROVIDED	15-04-2025
			25	OMP (I) (COMM)/66/2025	OMP (I) (COMM)/66/2025	28-04-2025	M/S LEMON TREE HOTELS LTD Vs M/S SPAN MOTELS PVT LTD	VEERA MATHAI(P),	807 6403467	Surekh@aekomlegal. com	28-04-2025
			25	CS (COMM)/308/2025	CS (COMM)/308/2025	29-04-2025	Hippostores Technology Private Limited Vs Brij Mohan Goel	SAURABH UPADHYAY(P),	9350558186	nitya@nakslegal.com	09-04-2025
			25	Execution (Comm)/72/2025	Execution (Comm)/72/2025	30-04-2025	BERRY TEX PRIVATE LIMITED Vs KAYREEN BRAND HOLDINGS PVT LTD	Zorawar Singh(P),	9891787719	tandllaw@tandtlaw.c o.in	17-04-2025
			25	ExCOMM - Award by Arb Comm/17/2025		30-04-2025	M/S ENKAY ENTERPRISES Vs UNION OF INDIA THROUGH COFMOW	ishan sachdeva(P),	9871300094	ishanlegalaidd@gmail. com	23-04-2025
			25	CS (COMM)/313/2025	CS (COMM)/313/2025	30-04-2025	ROHIT SACHDEVA PROPREITOR OF EARTH EQUIPMENTS Vs RAKESH SHARMA PROPRIETOR OF SHRI ROOP JI	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	23-04-2025
			25	CS (COMM)/312/2025	CS (COMM)/312/2025	30-04-2025	SANJAY GUPTA AND VINAY GUPTA Vs NITISH JAIN	Shravan Bansal(P),	26843455	unitedmark@uniteda ndunited.com	24-042025
			25	Execution (Comm)/63/2025	Execution (Comm)/63/2025	05-04-2025	IPL BIOLOGICAL LTD Vs SRI MAHALAKSHMI AGENCY	Umakant Kataria(P),	991011171	lexsolutio35@gmail.c om	01-04-2025
			25	ExCOMM - Award by Arb Comm/12/2025		07-04-2025	Sohan Singh Panwar Vs Alisa Infratech Pvt Ltd	M Tarique Siddiqui(P),	9811202991	tarique379@gmail.co m	28-03-2025
			25	Counter Claim/17/2025	Counter Claim/17/2025	08-04-2025	INTERIORS INDIA Vs M/S FUTURE GLASS PVT LTD	Adamaya Pal Singh(P),	9718090890	NOT PROVIDED	28-03-2025
			25	ExCOMM - Award by Arb Comm/13/2025		15-04-2025	Yogita Gupta Vs AIMS Sanya Developers Pvt Ltd	Tanmay Garg(P),	995860904	amol_sharma@sngpa rtners.in	04-04-2025
			25	Misc DJ/734/2025	Misc DJ/734/2025	22-04-2025	Smiths Detection Systems Private Limited Vs Secutech Automation India Private Limited	Payal Chawla(P),	9811777786	payalchawla@juscont ractus.com	16-04-2025
			25	OMP (I) (COMM)/67/2025	OMP (I) (COMM)/67/2025	29-04-2025	SMFG INDIA CREDIT COMPANY LIMITED Vs BHARAT G SAWARKAR	VIMAL GKHURANA(P),	8882257775	sourabh@firstassocia tes.in	23-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			25	OMP (I) (COMM)/68/2025	OMP (I) (COMM)/68/2025	29-04-2025	SMFG India Credit Company Limited Vs LAXMI OIL AND V ANASPATI PVT LTD	VIMAL KHURANA(P),	8882257775	sourabh@firstassociates.in	24-04-2025
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/46/2025	01-04-2025	KIRAN INFRA ENGINEERS LTD Vs NORTHERN RAILWAYS	ANKUR GARG(P),	9971420555	official@maplegal.in	19-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/241/2025	01-04-2025	STATE BANK OF INDIA Vs RANBIR SINGH	VARUN CHANDIOK(P),	9818365119	Not available	22-03-2025
			24	EXECUTION PETITION	Execution (Comm)/59/2025	01-04-2025	YASHICA INC. Vs. SUNSHINE HYDRAULICS INDIA PVT. LTD.	S.N. PANDEY	9868520336	snpadv88@gmail.com	25-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/250/2025	02-04-2025	ROHIT SACHDEVA PROPRIETOR OF EARTH EQUIPMENTS Vs GANNON DUNKERLEY AND COMPANY LIMITED	ARCHIT SINGHAL(P),	8447958168	lawyer.architsinghal@gmail.com	24-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/249/2025	02-04-2025	CANARA BANK Vs DIMPY BUOTIQUE	Sunil Kumar Jha(P),	8588865262	suniljhaadv@gmail.com	26-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/248/2025	02-04-2025	CANARA BANK Vs OM SAI GRILLS CRAFT AND ORS	Sunil Kumar Jha(P),	8588865262	suniljhaadv@gmail.com	26-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/252/2025	02-04-2025	STATE BANK OF INDIA Vs NANAVATH PRAKASH	VARUN CHANDIOK(P),	9818365119	Not available	25-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/251/2025	02-04-2025	STATE BANK OF INDIA Vs SEPOY M RAJA SHEKAR	VARUN CHANDIOK(P),	9818365119	Not available	25-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			24	SUIT FOR RECOVERY	CS (COMM)/256/2025	03-04-2025	ANU MALHOTRA Vs NANDOS KARNATAKA RESTAURANTS PVT LTD	TARA SHANKAR JHA(P),	9582023674	tarashankarjha@gmail.com	26-03-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/48/2025	03-04-2025	LORD BUDDHAS SOCIETY AND ANR Vs CAPARO FINANCIAL SOLUTIONS LIMITED	ANAND ANAND(P),	Not available	Not available	25-03-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/260/2025	04-04-2025	ANI MEDIA PVT LTD Vs GARJNAD NEWZROOM LTD AND ANR	Sidhant Kumar(P),	9873047772	sidhant@sidhantkumar.net	26-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/265/2025	05-04-2025	INDRAPRASTHA SERVICES Vs DEPARTMENT OF RURAL DEVELOPMENT	Sanjay Kumar(P),	9312219064	skumaradv212@gmail.com	31-03-2025
			24	EXECUTION PETITION	Execution (Comm)/64/2025	07-04-2025	ION EXCHANGE INDIA LTD Vs RATTANINDIA POWER LTD	Aaditya Kumar Vijay	9711481910	aadityavk@gmail.com	29-03-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/267/2025	07-04-2025	SUPPLE TEK INDUSTRIES PVT LTD Vs METAS UNITED FOR TRADING	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	03-04-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/268/2025	07-04-2025	NIKE INNOVATE CV Vs ASHOK KUMAR	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	04-04-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/272/2025	08-04-2025	RSPL LTD Vs MD MUSHA ALI	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	04-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			24	SUIT FOR RECOVERY	CS (COMM)/273/2025	08-04-2025	FARMART SERVICE PVT LTD Vs SASL INDUSTRIES PVT LTD	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@g mail.com	31-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/274/2025	08-04-2025	FARMART SERVICE PVT LTD Vs SUPER GRAIN	DEEPANKUR SONDHI(P),	7017361501	sondhiandpartner@g mail.com	31-03-2025
			24	SUIT FOR RECOVERY	CS (COMM)/276/2025	09-04-2025	CANARA BANK Vs UBAID USMANI	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.c om	29-03-2025
			24	EXECUTION PETITION	M-Ex/10/2025	15-04-2025	STALLION SECURITY Vs Executive Engineer SMD-3 DDA	ashish verma(P),	8467014621	vermaandassociate@ gmail.com	10-12-2024
			24	EXECUTION PETITION	Execution (Comm)/65/2025	15-04-2025	SHREE GOPAL GUPTA Vs. AIMS SANYA DEVELOPERS PVT. LTD.	Aman Siwasiya	7230812125	anmol_mehta@sngp artners.in	03-04-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/282/2025	16-04-2025	Sagar Shinde Vs JIO STUDIO	SANJEEV BAGHEL(P),	Not available	Not available	05-04-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/62/2025	16-04-2025	CLIX CAPITAL SERVICES PVT LTD Vs Manisha Uday Jamkhedkar and Anr	Ravi Shankar Garg(P),	9899522038	ravishankargarg55@g mail.com	09-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/285/2025	17-04-2025	UV ISPAT PRIVATE LIMITED Vs GOLDEN PLATES BANQUETS PRIVATE LIMITED	Kushal Kumar(P),	9958724670	adv.kushalkumar@g mail.com	10-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			24	EXECUTION PETITION	Execution (Comm)/66/2025	19-04-2025	Langham Capital India Pvt Ltd Vs Sky Gate Hospitality Pvt Ltd	Manjula Baxla(P),	9910324501	Not available	11-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/52/2025	19-04-2025	UNION OF INDIA Vs M/s Kumar Builders (Enginners and Contractor)	PRASHANTA VARMA(P),	8130250698	office@pplaw.in	15-04-2025
			24	EXECUTION PETITION	Execution (Comm)/67/2025	19-04-2025	MS AERCOMFORT PRIVATE LIMITED Vs THE GENERAL MANAGER NORTHERN RAILWAY and ORS	COMPLIANCE(P),	Not available	Not available	19-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/287/2025	21-04-2025	TIMES INTERNET LIMITED Vs GREEN HONCHOS SOLUTIONS PVT LTD	Rajeev Agarwal(P),	9312248337	aggarwalrajeev79@gmail.com	08-04-2025
			24	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB A (COMM)/5/2025	21-04-2025	CONNECTEL SECURITIES SYSTEM PVT LTD Vs KIRAN CHAWLA	DEVA NAND(P),	8373912883	ANANDDEV2011@YAHOO.COM	15-04-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/288/2025	21-04-2025	GOLDMEDAL ELECTRICALS PVT LTD Vs SRI RADHA KRISHNA ELECTRICAL STORES	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	14-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/286/2025	21-04-2025	NIF PRIVATE LIMITED Vs SR TEA BASKET PVT LTD AND ORS	Shravan Bansal(P),	9810017859	skbansalipr@gmail.com	11-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/54/2025	22-04-2025	JASPAL SINGH CHADHA alias J S CHADHA Vs BALBIR SINGH	SNIMISH MISHRA(P),	Not available	Not available	08-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			24	EXECUTION PETITION	ExCOMM - Award by Arb Com	23-04-2025	CONCEPT COMMUNICATIONS LTD Vs BHARAT SANCHAR NIGAM LTD	Riya Satish Wasade(P),	Not available	Not available	04-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/293/2025	23-04-2025	MS HIMALAYA COMMUNICATIONS PVT LTD Vs MS BHARAT SANCHAR NIGAM LTD	Pradeep Mishra(P),	Not available	Not available	05-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/292/2025	23-04-2025	CREATIVE CHANNEL MEDIA PVT LTD Vs CSIR NATIONAL ENVIRONMENTAL ENGINEERING RESEARCH INSITTUTE AND ORS	Deepak Joshi(P),	9873580987	Deepakjoshi1392@gmail.com	16-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/291/2025	23-04-2025	STATE BANK OF INDIA Vs URVENDER SINGH	Shiv Tyagi(P),	Not available	Not available	19-04-2025
			24	SUIT FOR RECOVERY	CS (COMM)/295/2025	24-04-2025	VK JAIN SONS Through its AR Mr Tilak Raj Vs HOODA COMPUTER FORMS THROUGH ITS PROPRIETOR MR NITIN PAL SINGH HOODA	ARCHIT SINGHAL(P),	8447958168	lawyer.architsinghal@gmail.com	29-03-2025
			24	EXECUTION PETITION	Execution (Comm)/68/2025	24-04-2025	REALISTIC REALTORS PVT LTD Vs Harnarayan Chowdhary	Bharat Gupta(P),	9810444651	legistauxiliary@gmail.com	19-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/58/2025	25-04-2025	Bansal Construction Co Vs UNION OF INDIA	Sayed Wasif Haider(P),	Not available	Not available	16-04-2025
			24	EXECUTION PETITION	Execution (Comm)/69/2025	25-04-2025	RAVINDER SINGH KOHLI Vs TUSHITI INTERNATIONAL PVT LTD	Nimish Chib(P),	9810823566	nimishchib@gmail.com	15-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			24	SUIT FOR RECOVERY	CS (COMM)/303/2025	25-04-2025	INDIAN BANK Vs MARRY LAWRENCE	MANOJ KUMAR ARORA(P),	9811254078	manvakil378@gmail.com	17-04-2025
			24	EXECUTION PETITION	Execution (Comm)/70/2025	26-04-2025	Sonam Priya Vs GUEST HOUSER PVT LTD	DIVYANSHU AGRAWAL(P),	9958371714	Not available	18-04-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/59/2025	26-04-2025	VENKATESHWARA RAO Vs SBI CARDS	Vidur Kamra(P),	8447871289	vidur.kamra@gmail.com	22-04-2025
			24	EXECUTION PETITION	Execution (Comm)/71/2025	28-04-2025	CANARA BANK Vs ARUN KUMAR	ARUN DUGGAL(P),	9811024490	arunduggal@yahoo.in	09-04-2025
			24	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM)/3/2025	28-04-2025	M/s Triangle Syscom Services Vs CENTRAL ELECTRONICS LTD	Arnab Chanda(P),	Not available	Not available	19-04-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/70/2025	29-04-2025	SMFG INDIA CREDIT COMPANY LIMITED Vs ANJUM MA ISAKHURANA SHAIKH	VIMAL KHURANA(P),	9810674070	vimal_khurana@yahoo.co.uk	22-04-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/69/2025	29-04-2025	SMFG India Credit Company Limited Vs BADRUDDIN KKHURANA SHAIKH	VIMAL KHURANA(P),	9810674070	vimal_khurana@yahoo.co.uk	23-04-2025
			24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/71/2025	30-04-2025	IIFL FINANCE LIMITED Vs Fine Print Works Through proprietor Amandeep Singh	Rohit Kumar(P),	9891345445	rohit.adv76@gmail.com	21-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			24	SUIT FOR RECOVERY	CS (COMM)/316/2025	30-04-2025	SIGNIFY INNOVATIONS INDIA LTD Vs ACARE LOGISTICS SOLUTION PVT LTD	ASHISH VERMA(P),	8467014621	vermaandassociate@ gmail.com	18-04-2025
			24	EXECUTION PETITION	Execution (Comm)/73/2025	30-04-2025	LAXMI Vs RAJESH KUMA SEHRAWAT	COMPLIANCE(P),	Not available	Not available	30-04-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES	CS (COMM)/169/2025	04/04/2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs CHANDRA PRAKASH PATIDAR	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	03.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2877/2025	07/04/2025	AXIS BANK LTD Vs MOHD RIZWAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	05.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2878/2025	07/04/2025	AXIS BANK LTD Vs RISHI PRATAP SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	05.04.2025
			12, New Court Block-I	EXECUTION PETITION	Execution (Comm)/58/2025	07/04/2025	UNITED ENGINEERS Vs GTL INFRASTRUCTURE LTD	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	05.04.2025
			12, New Court Block-I	EXECUTION PETITION	ExCOMM - Award by Arb Con	07/04/2025	DELHI BLUE POTTERY TRUST Vs GTL INFRASTRUCTURE LTD	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	05.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/181/2025	09/04/2025	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs RB INDUSTRIES	Anmol Panwar(P),	9871717254	anmolpanwaroffice@ gmail.com	08.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/176/2025	08/04/2025	STATE BANK OF INDIA Vs SOMBIR KUMAR	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@ gmail.com	08.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/180/2025	09/04/2025	M/s AICA Laminates Pvt Ltd Through Its Authorized Representative Mr Parshant Kumar Vs M/s Prabhu Projects Pvt Ltd	Aditya Prakash Arora(P),	9953744141	aditya.jadelex@gmail .com	08.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/178/2025	09/04/2025	KOTAK MAHINDRA PRIME LTD Vs FAISAL KHAN (BORROWER)	Kushal Kumar(P),	9958724670	kushal.kumar@erudit elegal.asia	08.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/179/2025	09/04/2025	PHX Consulting Private Limited Vs Cellcronic Technologies Pvt Ltd	SHUBHAM SHEKHAR(P),	7060324867	shubham.shekharooi @gmail.com	08.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	CIVIL CASES	CS (COMM)/182/2025	15/04/2025	State Bank of India Vs Sanjay Choudhary	Suchita Dixit(P),	8896932838	agnihotrisuchita@gmail.com	09.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2930/2025	15/04/2025	HDFC BANK LTD Vs MOMIN KHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	09.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	Contempt Petition/4/2025	16/04/2025	SAMI ULLAH Vs SH VARUN ANAND AND ORS	Sunil Soni(P),	9716671960	advocatesunilsoni@gmail.com	15.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2991/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2986/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs AKHALESH TYAGI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2989/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs GURPREET SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2987/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs RAJ SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2988/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs ANKUSH KRISHAN KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2985/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs JANAK SINGH JAT	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2984/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SHIV NATH JAISWAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2983/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SACHIN KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2982/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs GAJENDRA SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2981/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs PRAPTI AGRO SEEDS	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2980/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs SUPYAR SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/2979/2025	19/04/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Sagar Mal	Ravi Shankar Garg(P),	9911883595	associatesrsagar1@gmail.com	17.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3031/2025	21/04/2025	YES BANK LIMITED Vs RACHNA YADAV	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3037/2025	21/04/2025	YES BANK Vs AVNEESH MISHRA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3038/2025	21/04/2025	FUSION FINANCE LTD Vs BABLOO	AMIT KUMAR SINHA(P),	7030378800	asaplegalandadvocate@gmail.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3032/2025	21/04/2025	FUSION FINANCE LTD Vs UPENDRA	AMIT KUMAR SINHA(P),	7030378800	asaplegalandadvocate@gmail.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3039/2025	21/04/2025	IDFC FIRST BANK LTD Vs HEMPRIET SINGH GAMBHIR	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3033/2025	21/04/2025	IDFC FIRST BANK LTD Vs AMIT KAPOOR	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3034/2025	21/04/2025	IDFC FIRST BANK LTD Vs AJAY BHANWALA	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3036/2025	21/04/2025	IDFC FIRST BANK LTD Vs JAI PAL	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3035/2025	21/04/2025	IDFC FIRST BANK LTD Vs VINAY KUMAR SINGH	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3029/2025	21/04/2025	IDFC FIRST BANK LTD Vs BHARAT YADAV	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3030/2025	21/04/2025	IDFC FIRST BANK LTD Vs DIPANSHU KHERA	SANJEEV PATHAK(P),	8285002845	manjul.ood@srcslegal.com	19.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	CIVIL CASES	CS (COMM)/203/2025	21/04/2025	GRAPES DIGITAL PRIVATE LIMITED Vs Sharify Services Private Limited	Keshav Singh Saini(P),	7503232925	smansari@knm.in	19.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/202/2025	21/04/2025	M/S A P SECURITAS INDIA PVT LTD Vs M/S DUNZO DIGITAL PVT LTD	VIKRANT MALIK(P),	9654550639	vikrantmalik1007@g mail.com	19.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3056/2025	22/04/2025	Cnh Industrial Capital India Pvt Ltd Vs JONI RAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	21.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3057/2025	22/04/2025	Cnh Industrial Capital India Pvt Ltd Vs HANUMAN GOPAL RAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	21.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3053/2025	22/04/2025	Cnh Industrial Capital India Pvt Ltd Vs ROHIT DILJIT	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	21.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3055/2025	22/04/2025	Cnh Industrial Capital India Pvt Ltd Vs SARIF KHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	21.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3050/2025	22/04/2025	AXIS BANK LIMITED Vs PRAMOD KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	21.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3048/2025	22/04/2025	AXIS BANK LIMITED Vs RADHA SHARMA	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	21.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3052/2025	22/04/2025	AXIS BANK LIMITED Vs SANDEEP KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	21.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3049/2025	22/04/2025	AXIS BANK LIMITED Vs ANITA DEVI	avinash kumar(P),	011-41513189	avinash.adv@gmail.c om	21.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/207/2025	22/04/2025	M/S AUWREP MS CHANCHAL GUPTA SOLE PROPRIETOR Vs SRIJAN ENTERPRISES	Varnika Bajaj(P),	9838660707	varnikabajajadvocate @gmail.com	21.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3104/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SEVVANTHI R	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	22.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3103/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs POOJA OMPRAKASH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate @gmail.com	22.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	CIVIL CASES	CS (COMM)/213/2025	23/04/2025	Deepak Yadav Vs COSPACES OPTECH PRIVATE LIMITED	VIJAY MISHRA(P),	9136346788	vijaymishra649@gmail.com	22.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3136/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs NAMATHOTI ANIL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3141/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs SUMIT KHATTAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3138/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs NUNAVATH KISHAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3144/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs MOHAMADMAEEZ RAMZAN BRER	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3143/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs JASIR K	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3158/2025	25/04/2025	AXIS BANK LIMITED Vs AJAY KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3156/2025	25/04/2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI 1941	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3157/2025	25/04/2025	Cnh Industrial Capital India Pvt Ltd Vs MANOJ NETRAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	24.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3155/2025	25/04/2025	AXIS BANK LIMITED Vs NIDHI SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	24.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/222/2025	26/04/2025	Small Farmers Agri Buisness Consortium Vs V Chandratan Foods PVT LTD AND Ors	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	25.04.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/223/2025	26/04/2025	VBL Pharmaceutical Vs RADHA HARI PHARMA	UTKARSH BHARGAVA(P),	9910572261	utkarshbhargavaindia@gmail.com	25.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3184/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMTIED Vs SAMEER AGARWAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3183/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs KARAMVEER HARI RAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3185/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs BHUPENDAR SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3182/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs PUSHPA MAHESHWARY	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3186/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs LALIT KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3203/2025	28/04/2025	AXIS BANK LIMITED Vs SEETARAM	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	26.04.2025
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (COMM)/22/2025	28/04/2025	RattanIndia Power Limited Vs Techno Industries Private Limited	Shashi Kant(P),	9650881816	rajatnavet@hotmail.com	26.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3226/2025	29/04/2025	Axis Bank Ltd Vs CHAINA RAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	28.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3225/2025	29/04/2025	Axis Bank Ltd Vs RAKESH MALI	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agepartners.co.in	28.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3235/2025	30/04/2025	KOTAK MAHINDRA BANK Vs MO SAKIB 298	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	29.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3236/2025	30/04/2025	KOTAK MAHINDRA BANK Vs MO SAKIB 987	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	29.04.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/3234/2025	30/04/2025	AXIS BANK LTD Vs LOKESH KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	29.04.2025
			12, New Court Block-I	EXECUTION PETITION	ExCOMM - Award by Arb Com	30/04/2025	SMFG INDIA CREDIT CO LTD Vs SAROJ RANI	Karan Chhibber(P),	9560099232	Not provided	29.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM)/2742/2025	01-04-2025	YES BANK LTD Vs RAHUL MAHARAJ SINGH	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDADVOCATES@GMAIL.COM	24.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/162/2025	01-04-2025	GOLDMEDAL ELECTRICALS PVT LTD Vs VIKRAM KUMAR JAIN PROPRIETOR OF SUNLIGHT ELECTRICALS	Shravan Bansal(P),	9650682928	unitedmark@unitedandunited.com	26..03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2739/2025	01-04-2025	AXIS BANK LTD Vs SALEEM AHMAD SALMANI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2740/2025	01-04-2025	AXIS BANK LTD Vs NITIN KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2753/2025	01-04-2025	Axis Bank Ltd Vs VAKIL USMANI3611	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2763/2025	01-04-2025	AXIS BANK LIMITED Vs ATUL SRIVASTAV	avinash kumar(P),	41513189	avinash.adv@gmail.com	23.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2762/2025	01-04-2025	AXIS BANK LIMITED Vs ANIL YADAV	avinash kumar(P),	41513189	avinash.adv@gmail.com	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2761/2025	01-04-2025	AXIS BANK LIMITED Vs GANESH PANDLIRANG ZORE	avinash kumar(P),	41513189	avinash.adv@gmail.com	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2760/2025	01-04-2025	AXIS BANK LIMITED Vs ABRAR AHMAD	avinash kumar(P),	41513189	avinash.adv@gmail.com	04.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2757/2025	01-04-2025	AXIS BANK LTD Vs RANJEET	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21.03.2025
			6, New Court Block-I	Commercial	Execution (Comm)/57/2025	01-04-2025	Ana Malhotra Vs Gateway Overseas	Bharat Gupta(P),	4564851	legistauxiliary@gmail.com	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2756/2025	01-04-2025	AXIS BANK LTD Vs SARLA SHARMA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2755/2025	01-04-2025	Axis Bank Ltd Vs SUMIT KUMAR VISHWAKARMA 8680	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2754/2025	01-04-2025	Axis Bank Ltd Vs R P CONSTRUCTION COMPANY 9626	PMAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	20.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2744/2025	01-04-2025	YES BANK LTD Vs TEJESHWARI KAPOOR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	22.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2743/2025	01-04-2025	YES BANK LTD Vs RAKHI KUMARI	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	22.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2738/2025	01-04-2025	Fingrow Capital Private Limited Vs Jupiter India Trading Co	JITENDRA KUMAR SINGH(P),	9911354578	jkschauhan@rediffm ail.com	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2741/2025	01-04-2025	YES BANK LTD Vs PREETINDER KAUR	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.COM	22.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2797/2025	02-04-2025	AXIS BANK LIMITED Vs NASIRA KHATOON	avinash kumar(P),	41513189	avinash.adv@gmail.c om	26..03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2794/2025	02-04-2025	AXIS BANK LIMITED Vs MOHD ARBI	avinash kumar(P),	41513189	avinash.adv@gmail.c om	26..03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2795/2025	02-04-2025	AXIS BANK LIMITED Vs RITESH SINGH	Rahul Chauhan(P),	9971891788	info@aulegal.com	17.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2796/2025	02-04-2025	AXIS BANK LIMITED Vs SWATI AWASTHI	Rahul Chauhan(P),	9971891788	info@aulegal.com	22.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2837/2025	03-04-2025	IDFC FIRST BANK LTD Vs VINEET BHARDWAJ	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2836/2025	03-04-2025	IDFC FIRST BANK LTD Vs VIRENDRA SINGH	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2835/2025	03-04-2025	YES BANK LTD Vs MRINALI HARYAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2834/2025	03-04-2025	YES BANK LTD Vs PRAKASH NARAYAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	21.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2833/2025	03-04-2025	YES BANK LTD Vs AKHIL MATHUR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	21.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2832/2025	03-04-2025	IDFC FIRST BANK LTD Vs MANOJ VARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2831/2025	03-04-2025	IDFC FIRST BANK LTD Vs MOHD AHSAN	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2830/2025	03-04-2025	IDFC FIRST BANK LTD Vs RAVI SHARMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2829/2025	03-04-2025	IDFC FIRST BANK LTD Vs VIKRAM DALAL	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2827/2025	03-04-2025	AXIS BANK Vs NEHA AJAY	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/168/2025	03-04-2025	Sher Singh Saini Vs Sandeep Singhal	Nikhil Bhola(P),	9818002798	ajayupadhaya92@gm ail.com	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2825/2025	03-04-2025	AXIS BANK Vs RAHUL JAISWAL	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2828/2025	03-04-2025	YES BANK LTD Vs KUMAR ABHISHEK CHOUDHARY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	03.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2850/2025	04-04-2025	AXIS BANK Vs BABU RAM	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	24.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2851/2025	04-04-2025	Axis Bank Ltd Vs GANESH LAL LOHAR 3596	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2847/2025	04-04-2025	AXIS BANK Vs PANKAJ YADAV	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2848/2025	04-04-2025	AXIS BANK Vs SHIV KUMAR	VIRENDER KHITOLIYA(P),	9811192158	srshobhagupta@gmai l.com	27.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2849/2025	04-04-2025	Axis Bank Ltd Vs SUKHDEV SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agepartners.co. in	13.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2852/2025	04-04-2025	Axis Bank Ltd Vs GANPAT RAM 7361	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2853/2025	04-04-2025	Axis Bank Ltd Vs CHHUTAN K 6320	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	26.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2854/2025	04-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIIED Vs MUNISH KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	27.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2855/2025	04-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIIED Vs M ESWARI RAMAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2856/2025	04-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIIED Vs DEEPAK SHARMA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2857/2025	04-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIIED Vs JAMEELA MOIDU	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2858/2025	04-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIIED Vs MUHAMMED FAROOKH P H	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2859/2025	04-04-2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMIIED Vs MOHD AYAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	27.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2872/2025	05-04-2025	AXIS BANK LIMITED Vs FAIZUDDIN	avinash kumar(P),	41513189	avinash.adv@gmail.c om	28.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2873/2025	05-04-2025	AXIS BANK LIMITED Vs SHILA SHARAD GIRi	avinash kumar(P),	41513189	avinash.adv@gmail.c om	28.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/171/2025	05-04-2025	DEEPAK KUMAR KHEMKA Vs OM PRAKASH	Shravan Bansal(P),	9650682928	unitedmark@uniteda ndunited.com	01-04-2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2870/2025	05-04-2025	AXIS BANK LIMITED Vs SACHIN SINGH	avinash kumar(P),	41513189	avinash.adv@gmail.c om	23.02.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2868/2025	05-04-2025	AXIS BANK LIMITED Vs ARCHANA SINGH	avinash kumar(P),	41513189	avinash.adv@gmail.c om	23.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2869/2025	05-04-2025	AXIS BANK LIMITED Vs RAJU KUMAR BHARTI	avinash kumar(P),	41513189	avinash.adv@gmail.c om	23.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2871/2025	05-04-2025	AXIS BANK LIMITED Vs SANT SINGH	avinash kumar(P),	41513189	avinash.adv@gmail.c om	23.02.2025
			6, New Court Block-I	Commercial	CS (COMM)/172/2025	05-04-2025	Emu Lines Private Limited Vs ROHIT MICHAEL TUSCANO PROPRIETOR SKYLARK GLOBAL FREIGHT	Uday Kumar(P),	8882303942	advudaykumar@gmai l.com	03.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2882/2025	07-04-2025	Kotak Mahindra Prime Ltd Vs NEHA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2880/2025	07-04-2025	AXIS BANK LIMITED Vs JALWINDER SINGH	Rahul Chauhan(P),	9971891788	info@aulegal.com	26.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2881/2025	07-04-2025	AXIS BANK LIMITED Vs SURINDER KUMAR	Rahul Chauhan(P),	9971891788	info@aulegal.com	26.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2883/2025	07-04-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATNAM SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2884/2025	07-04-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SALASAR COMSERVE LLP 7885	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	06.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2885/2025	07-04-2025	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHISH SONI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gm ail.com	06.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/174/2025	07-04-2025	M/s Epicure Vimbri Private Limited Vs M/s Yum Plum Private Ltd	PRATAP SAHANI(P),	9871437605	pratapsahni@yahoo.c o.in	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2899/2025	08-04-2025	AXIS BAK LTD Vs AKASH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	02.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2901/2025	08-04-2025	AXIS BANK LTD Vs BEENA	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	28.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2892/2025	08-04-2025	AXIS BANK LIMITED Vs KRISHNA SHAMRAOJI KUSRAM	Prince Pawaiya(P),	9810259228	princepawaiya@gnpl eagal.com	27.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2893/2025	08-04-2025	AXIS BANK LIMITED Vs VIJAY MAROTRAO GOMASE	Prince Pawaiya(P),	9810259228	princepawaiya@gnpl eagal.com	27.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2894/2025	08-04-2025	AXIS BANK LTD Vs JAI SHRI RAM KRIPA CONTRACTOR AND TRANSPORT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2896/2025	08-04-2025	AXIS BANK LTD Vs MANORAMA SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	26..03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2897/2025	08-04-2025	AXIS BANK LTD Vs RAJESH KUMAR PAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	26..03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2898/2025	08-04-2025	AXIS BANK LTD Vs MOHD SAID	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	26..03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2900/2025	08-04-2025	AXIS BANK LTD Vs MOHAMMAD RIJVAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.co m	28.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/175/2025	08-04-2025	Balesh Khari Vs Pawan Dhanpatrai Malhotra	aakash sehrawat(P),	9971919212	adityasinghl.adv@gm ail.com	26.03.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Com	08-04-2025	M/S PROSAFE AUTOMATION Vs CRANEX LIMITED	Nirmal Singh(P), Jeet	9811432933	adv.kumarmunish@y ahoo.in	26.03.2025
			6, New Court Block-I	Commercial	OMP (COMM)/15/2025	08-04-2025	M/S TALENT INVIGORATION AND SPORTS MANAGEMENT PVT LIMITED Vs YOS SPORTS AND ENTERTAINMENT PRIVATE	Sanjeet Singh(P),	9811767675	not provided	29.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2895/2025	08-04-2025	Yes Bank Ltd Vs ANWAR AHMED	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmai l.com	28.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2948/2025	16-04-2025	HDFC BANK LTD Vs KULVINDER SINGH JAJ	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	08.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2947/2025	16-04-2025	HDFC BANK LTD Vs PRASHANT VERMA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	09-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2943/2025	16-04-2025	IDFC FIRST BANK LTD Vs MOHAMMAD AKHTAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	04.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2942/2025	16-04-2025	YES BANK LTD Vs GAURAVBHARDWAJ	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	23.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2941/2025	16-04-2025	YES BANK LTD Vs VISHAL VIRENDER	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	25.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2939/2025	16-04-2025	AXIS BANK LTD Vs NAFSHER ALI	Anupam Singh(P),	9654926809	anupamjsingh@gmail .com	25.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2949/2025	16-04-2025	HDFC BANK LTD Vs NITIKA DUA	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	09.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2938/2025	16-04-2025	AXIS BANK LTD Vs PRADEEP GUPTA	Anupam Singh(P),	9654926809	anupamjsingh@gmail .com	25.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2940/2025	16-04-2025	AXIS BANK Vs SUNIL KUMAR YADAV	Anupam Singh(P),	9654926809	anupamjsingh@gmail .com	25.02.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2944/2025	16-04-2025	KOTAK MAHINDRA BANK Vs PRIYANSHU GUPTA 2529	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	01.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2945/2025	16-04-2025	KOTAK MAHINDRA BANK Vs GURUCHARAN S 3179	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	01.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2946/2025	16-04-2025	HDFC BANK LTD Vs SUNIL KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	09.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2950/2025	16-04-2025	HDFC BANK LTD Vs NEHA CHAUDHARY	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	09.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2951/2025	16-04-2025	HDFC BANK LTD Vs BAIJNATH KUMAR	SANJEEV PATHAK(P),	9717028845	LITIGATION@SRCS LEGAL.COM	09-04-2025
			6, New Court Block-I	Commercial	CS (COMM)/196/2025	17-04-2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S GOYAL POLY PRODUCTS CHANDIGARH	NAVDEEP SINGH(P),	9560523320	mail.attriandattri@g mail.com	02.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	CS (COMM)/194/2025	17-04-2025	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S TIRUPATI AGRO INDUSTRIES	Anmol Panwar(P),	9871717254	anmolpanwaroffice@ gmail.com	05.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/195/2025	17-04-2025	State Bank of India Vs Preeti Devi	Suchita Dixit(P),	889693283	agnihotrisuchita@gm ail.com	09.04.2025
			6, New Court Block-I	Commercial	ExCOMM - Award by Arb Com	17-04-2025	NEENA WADHWA Vs KASHYAP MOTORS PVT LTD	Prabhjit Jauhar(P),	8700139797	ravneet@ravneetsing h.in	29.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/2962/2025	17-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs LAKHVIR KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	27.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/205/2025	21-04-2025	Indian Bank Vs Kusha Charan Swain	VARSHA(P),	9810288424	not provided	04.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/204/2025	21-04-2025	STATE BANK OF INDIA Vs MAHESH LAVUSHETTY	RANI BHARDWAJ(P),	9643680913	rbhardwajassociate@ gmail.com	07.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/210/2025	22-04-2025	KAUSHAL KUMAR Vs TARUN MAHAJAN	Neha Sharma(P),	9891880710	lalwanisunil1990@g mail.com	05.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3093/2025	22-04-2025	Axis Bank Ltd Vs NIRANJAN SINGH 1936	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	17.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/209/2025	22-04-2025	Union bank of India Vs Shivan Khan	Shyam Kumar Jha(P),	9711343590	advocateshyamjha@g mail.com	09.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3090/2025	22-04-2025	KOTAK MAHINDRA PRIME LTD Vs MUMSHAD ALI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3091/2025	22-04-2025	KOTAK MAHINDRA PRIME LTD Vs PARVINDER P	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3092/2025	22-04-2025	KOTAK MAHINDRA PRIME LTD Vs ANUJ SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	CS (COMM)/212/2025	22-04-2025	MOHD IKHLAKH Vs KAMAL SHARMA	JEEWAN CHANDRA(P),	9717110848	jeewanchandra19@g mail.com	19.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	CS (COMM)/211/2025	22-04-2025	Union Bank Of India Vs Mohd Umar	Shyam Kumar Jha(P),	9711343590	advocateshyamjha@gmail.com	09.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3109/2025	23-04-2025	KOTAK MAHINDRA PRIMER LIMITED Vs RIYASAT ALI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3105/2025	23-04-2025	Cnh Industrial Capital India Pvt Ltd Vs ARAVALEE AKBAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3106/2025	23-04-2025	Cnh Industrial Capital India Pvt Ltd Vs BATAN PATEL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3107/2025	23-04-2025	Cnh Industrial Capital India Pvt Ltd Vs RITESH SINGH THAKUR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3110/2025	23-04-2025	Cnh Industrial Capital India Pvt Ltd Vs BALDEV CHANDGI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3111/2025	23-04-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Jaiveer Sehwa EarthMovers	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gmail.com	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3108/2025	23-04-2025	KOTAK MAHINDRA PRIMER LIMITED Vs ASHA SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	17.04.2025
			6, New Court Block-I	Commercial	OMP (COMM)/21/2025	24-04-2025	Shri Dheeraj Anand Vs Rajesh Malik	Aditya Malhotra(P),	8860009190	shantanu@sdaps.in	01.04.2025
			6, New Court Block-I	Commercial	OMP (COMM)/20/2025	24-04-2025	IRCON International Ltd through its Rav Kumar Vs Chinar Steel Industries through its prop Manzoor Ahmed Khan	MD SHAKEELUR RAHMAN(P),	9818265615	sunil.kumar@gmail.com	22.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3168/2025	25-04-2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI 1960	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3173/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs HARI SINGH RAWAT	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3177/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs Mohit Hari Singh	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	CS (COMM)/219/2025	25-04-2025	PUNJAB NATIONAL BANK Vs SHAHID	Quaisar Ali(P),	9999808592	aliquaisar110@gmail. com	19.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3169/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs SUNIL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3170/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs ANKESH YADAV	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3172/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs RAMPHAL	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3174/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs MANISH BIRA RAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3175/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs Mehabub Abdul Karim	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3176/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs MANPREET KAUR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3171/2025	25-04-2025	Cnh Industrial Capital India Pvt Ltd Vs DHEERAJ HAROD	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3202/2025	26-04-2025	Cnh Industrial Capital India Pvt Ltd Vs VIKASH KAPTAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3201/2025	26-04-2025	Cnh Industrial Capital India Pvt Ltd Vs NASEEB SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3200/2025	26-04-2025	Cnh Industrial Capital India Pvt Ltd Vs VIKRAM RAMKUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3197/2025	26-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs PUNITA ANILBHAI VIDJA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	23.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3194/2025	26-04-2025	YES BANK LTD Vs ACCURATE TURNINGS	ANANJAY SINGH(P),	7030378800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	19.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3195/2025	26-04-2025	KOTAK MAHINDRA PRIME LTD Vs CHANDRA SHEKHAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3196/2025	26-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs MANGERAM KRISHAN SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	18.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3199/2025	26-04-2025	Cnh Industrial Capital India Pvt Ltd Vs ANIL KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	21.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3198/2025	26-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs OMPRAKASH JAIRAM	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	18.03.2025
			6, New Court Block-I	Commercial	CS (COMM)/225/2025	28-04-2025	KIBI SPORTS PRIVATE LIMITED Vs PUNJAB DE SHER	DIXIT MEHTA(P),	8556059335	akke.ductuslegal@gm ail.com	15.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3228/2025	29-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs AMARJEET SINGH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	18.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3227/2025	29-04-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs PURUSHOTAM BHARGAV	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	18.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3231/2025	29-04-2025	Cnh Industrial Capital India Pvt Ltd Vs VIKASH SHIV KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3230/2025	29-04-2025	KOTAK MAHINDRA PRIME LTD Vs BM WEARS PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3229/2025	29-04-2025	KOTAK MAHINDRA PRIME LTD Vs PAWAN KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	17.04.2025
			6, New Court Block-I	Commercial	OMP (COMM)/24/2025	29-04-2025	SHRI KRISHAN Vs HARVINDER KUMAR SOLE ARBITRATOR	RAKESH CHAND(P),	9999983704	advpawankalra3161@ gmail.com	23.04.2025
			6, New Court Block-I	Commercial	OMP (E) (COMM)/1/2025	29-04-2025	SHIVRAJ KRISHNA GUPTA AND NAMIT GUPTA Vs RAHUL SAVARA REPRESENTED BY RAJIV SAVARA	SWARALIPI DEBROY(P),	8510094876	dswarilipi@rediffmail .com	15.04.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3232/2025	29-04-2025	Cnh Industrial Capital India Pvt Ltd Vs SANTOSHI DARSHAN	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.CO M	24.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			6, New Court Block-I	Commercial	OMP (I) (COMM)/3233/2025	29-04-2025	Axis Bank Ltd Vs DASRATH SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	07.01.2025	
25	SH. YADAV	SANDEEP	SOUTH	17, New Court Block-I	Commercial	OMP (I) (COMM)/2787/2025	02/04/2025	AXIS BANK LIMITED Vs MUNNI DEVI	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	26-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2790/2025	02/04/2025	IDFC FIRST BANK LTD Vs VARDAN PATHAK	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2791/2025	02/04/2025	IDFC FIRST BANK LTD Vs JATIN KUMAR SACHDEVA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2792/2025	02/04/2025	IDFC FIRST BANK LTD Vs JAIDEEP SINGH PASRICHA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2789/2025	02/04/2025	IDFC FIRST BANK LTD Vs VIKRAM SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	25-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2788/2025	02/04/2025	AXIS BANK LTD Vs PINKI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	26-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2784/2025	02/04/2025	IFFCO KISAN FINANCE LTD Vs DALEL JAI NARAYAN	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agpartners.c o.in	27-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2783/2025	02/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs PARVEEN KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	27-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2793/2025	02/04/2025	KOTAK MAHINDRA BANK Vs DEVENDRA SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	27-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2786/2025	02/04/2025	YES BANK LTD Vs GIRIRAJ PRAMANNND	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	29-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2785/2025	02/04/2025	FUSION FINANCE LTD Vs AAKRUTI PROCESS	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail. com	29-3-25
				17, New Court Block-I	Commercial	OMP (I) (COMM)/2810/2025	03/04/2025	KOTAK MAHINDRA BANK Vs SHASHANK GUPTA	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	21-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (COMM)/16/2025	03/04/2025	Dr Er Rajainderr Jain Vs muller martini india pvt ltd	RAJESH AGGARWAL(P)	9810179438	deekshalawfirm2017@gmail.com	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2811/2025	03/04/2025	IDFC FIRST BANK LTD Vs VINOD CHAND JOSHI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2812/2025	03/04/2025	YES BANK LTD Vs PRADEEP GUPTA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2814/2025	03/04/2025	YES BANK LTD Vs PRASHANT KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2813/2025	03/04/2025	YES BANK LTD Vs JYOTSANA PASRICHA	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	21-3-25
			17, New Court Block-I	Commercial	OMP (COMM)/14/2025	03/04/2025	Satish Kumar and Others Vs Trust lenders capital pvt ltd	Ashutosh Bhardwaj(P)	7814926750	ashutosh.bhardwaj13ab@gmail.com	1-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2823/2025	03/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 224	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	1-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2886/2025	07/04/2025	AXIS BANK LIMITED Vs SUBHAN ABDULRAHEMAN TADAVI	Avinash Kumar(P)	9811182985	avinash.adv@gmail.com	28-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2888/2025	07/04/2025	AXIS BANK LTD Vs RAHUL KHAN	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	28-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2889/2025	07/04/2025	AXIS BANK LTD Vs MAHI PAL	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	3-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2887/2025	07/04/2025	AXIS BANK LTD Vs MOHAMMAD ZIA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.com	4-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2905/2025	08/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAKESH SOLANKI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2906/2025	08/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SITARAM GOPINATH OLEKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2904/2025	08/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs MANJULA MURUGESH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2902/2025	08/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs SUNDER BAJAJ	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2903/2025	08/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs AMITKUMAR BABUBHAI VIRANI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2925/2025	09/04/2025	KOTAK MAHINDRA BANK Vs TEJ SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2923/2025	09/04/2025	KOTAK MAHINDRA BANK Vs MO AARISH KURESHI	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2924/2025	09/04/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	26-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2922/2025	09/04/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 459	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-3-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2920/2025	09/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	5-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2919/2025	09/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 2881	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	5-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2921/2025	09/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 138	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	5-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2918/2025	09/04/2025	KOTAK MAHINDRA BANK Vs PRAVESH 4510	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2917/2025	09/04/2025	KOTAK MAHINDRA BANK Vs PRAVESH 292	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2916/2025	09/04/2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	8-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	CS (COMM)/184/2025	15/04/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S M K PRINTECH PVT LTD	NAVDEEP SINGH(P)	8860751228	attriandattri@gmail.c om	1-4-25
			17, New Court Block-I	Commercial	CS (COMM)/185/2025	15/04/2025	M/S GREATECH TELECOM TECHNOLOGIES PVT LTD Vs M/S TRENDPORT	NAVDEEP SINGH(P)	8860751228	attriandattri@gmail.c om	4-4-25
			17, New Court Block-I	Commercial	CS (COMM)/183/2025	15/04/2025	PRAGYA OHRI Vs GOPAL DI HATTI JEWELLERS	Rahul Sharma (P)	8527106691	rahul28vips@gmail.c om	7-4-25
			17, New Court Block-I	Commercial	CS (COMM)/189/2025	15/04/2025	Union Bank Of India Vs Abhishek Upadhyay	Shyam Kumar Jha(P)	9711343590	advocateshyamjha@g mailcom	9-4-25
			17, New Court Block-I	Commercial	CS (COMM)/190/2025	15/04/2025	Union Bank Of India Vs Tuntun Kumar Proprietor of P K General Store	Shyam Kumar Jha(P)	9711343590	advocateshyamjha@g mailcom	9-4-25
			17, New Court Block-I	Commercial	OMP (COMM)/17/2025	15/04/2025	Gtl Infrastructure Ltd Vs M/S United Engineers	Ankit Kumar(P)	8770914670	legalconsultus@gmai .com	2-4-25
			17, New Court Block-I	Commercial	CS (COMM)/191/2025	16/04/2025	Amritsar Haveli Cuisines Private Limited Vs Amritsari Haveli	ANSHUMAN (P)	9911373783	info@markshield.in	2-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2932/2025	16/04/2025	HDFC BANK LTD Vs NEMCHAND HARI RAM	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	8-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2933/2025	16/04/2025	HDFC BANK LTD Vs BHAWNA MAHESHWARI	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	8-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2931/2025	16/04/2025	HDFC BANK LTD Vs SATBIR SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	8-4-25
			17, New Court Block-I	Commercial	CS (COMM)/192/2025	16/04/2025	State Bank of India Vs Shri Sumit Kumar	Suchita Dixit(P)	8896932838	agnihotrisuchita@gm ail.com	8-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2961/2025	17/04/2025	AXIS BANK LTD Vs CHATUR DATTOBA PANDHARKAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	11-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2960/2025	17/04/2025	AXIS BANK LTD Vs DODIYA DIMENDRASINH MANHARSINH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.c om	11-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2993/2025	19/04/2025	Axis Bank Ltd Vs AMRIK SINGH 4845	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	14-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3007/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs DHANPATTI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3003/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs BANBARI VISHNOI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3005/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs JASPAL SINGH SIKH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3002/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs PUROSHOTTAM PATEL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3001/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs KARAMJEET	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3004/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs ANAR SINGH YADAV	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3006/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs BUTA SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3000/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs BHAGAT DIXIT	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	5-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2999/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs NAVEEN DABAS	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	5-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2998/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs NARINDER KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	5-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2997/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SUSHIL YADAV	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	5-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2996/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs ANITA DEVI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	5-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2995/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SATISH PANDEY	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	5-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/2994/2025	19/04/2025	Cnh Industrial Capital India Pvt Ltd Vs SHALAK GUJAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	17-4-25
			17, New Court Block-I	Commercial	CS (COMM)/199/2025	19/04/2025	PUNJAB NATIONAL BANK Vs ARJUN KAPOOR	SATISH KUMAR KASHYAP(P)	9873606950	satishkashyap.2010@gmail.com	15-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3046/2025	21/04/2025	FUSION FINANCE LTD Vs CHAUDHARY BATTERY AND MOBILE SHOP	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3047/2025	21/04/2025	FUSION FINANCE LTD Vs HUKUM SINGH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3040/2025	21/04/2025	IDFC FIRST BANK LTD Vs ANIL MALAWAT	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3041/2025	21/04/2025	IDFC FIRST BANK LTD Vs ASHOK KUMAR PANDEY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3042/2025	21/04/2025	IDFC FIRST BANK LTD Vs NARENDER KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3044/2025	21/04/2025	IDFC FIRST BANK LTD Vs VINEESH KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3043/2025	21/04/2025	IDFC FIRST BANK LTD Vs NARESH JAIN	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3045/2025	21/04/2025	IDFC FIRST BANK LTD Vs RAHUL ANIL KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3089/2025	22/04/2025	Axis Bank Ltd Vs SURESH KUMAR	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agpartners.co.in	4-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3087/2025	22/04/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs UP Bihar Transport Company Prop Ramkishan	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	9-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3088/2025	22/04/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Ankit D	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@g mail.com	11-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3084/2025	22/04/2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS 658	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	15-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3085/2025	22/04/2025	KOTAK MAHINDRA BANK Vs MO SAKIB 875	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	15-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3086/2025	22/04/2025	KOTAK MAHINDRA BANK Vs MO SAKIB 298	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	15-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3082/2025	22/04/2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS 426	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	15-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3083/2025	22/04/2025	KOTAK MAHINDRA BANK Vs MO SAKIB 987	Parv Mahajan(P)	9643646534	parv.mahajan007@g mail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3081/2025	22/04/2025	YES BANK Vs VIJAY SINGH RAGHAV	ANANJAY SINGH(P)	7030378800	asaplegalandadvocate s@gmail.com	17-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3071/2025	22/04/2025	AXIS BANK LTD Vs PANKAJ KUMAR	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3072/2025	22/04/2025	AXIS BANK LTD Vs NAFISA	SUNITA SINGH (P)	9871040589, 8920586266	indolexlaw@gmail.co m	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3124/2025	23/04/2025	Cnh Industrial Capital India Pvt Ltd Vs JOGINDER KITAB SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	19-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3120/2025	23/04/2025	Cnh Industrial Capital India Pvt Ltd Vs DINESH MEENA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	19-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3119/2025	23/04/2025	Cnh Industrial Capital India Pvt Ltd Vs RIJHU RANA RAM	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	19-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3121/2025	23/04/2025	Cnh Industrial Capital India Pvt Ltd Vs VICKY BALBIR SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gma il.com	19-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3122/2025	23/04/2025	Cnh Industrial Capital India Pvt Ltd Vs JAGBIR RISALE	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3123/2025	23/04/2025	Cnh Industrial Capital India Pvt Ltd Vs MAYUR ROADWAYS	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3118/2025	23/04/2025	Cnh Industrial Capital India Pvt Ltd Vs NARENDRA KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3117/2025	23/04/2025	Cnh Industrial Capital India Pvt Ltd Vs LOKESH BENIWAL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	19-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3116/2025	23/04/2025	AXIS BANK LIMITED Vs MANISH KUMAR	Avinash Kumar(P)	9811182985	avinash.adv@gmail.com	20-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3112/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DILEEP KUMAR DAYAMA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3113/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs VISHAL SHIVAJI CHAVAN	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3115/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GEETA GIRI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3114/2025	23/04/2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs SHIVAM YADAV	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-4-25
			17, New Court Block-I	Commercial	CS (COMM)/215/2025	23/04/2025	PRECISION ABRASIVES PVT LTD Vs SIMPLEX TOOLS	Pran Krishna Jana(P)	9811294972	advprankrishna@gmail.com	21-4-25
			17, New Court Block-I	Commercial	CS (COMM)/216/2025	23/04/2025	PUNJAB NATIONAL BANK Vs SURESH KUMAR JAIN	Quaisar Ali(P)	9999802592	aliquaisar110@gmail.com	18-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3151/2025	24/04/2025	Axis Bank Ltd Vs NARENDRA SO MULCHAND	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agpartners.co.in	22-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3150/2025	24/04/2025	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD Vs TECHNICOLOR INDIA PVT LTD	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	22-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3148/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs SUBHASH DEVAJIBHAI VAGHELA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	22-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3149/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs UPPUTURI SAI TEJA SRI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	22-4-25
			17, New Court Block-I	Commercial	Misc DJ/94/2025	24/04/2025	Aman Travels Ltd Vs U Tourism Services	Vikrant Hudda(P)	9990969164	adv.vikranthudda@gmail.com	16-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3167/2025	25/04/2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI 1956	MAYANK MAHAJAN(P)	9873347330	mayank_mahajano5@yahoo.com	23-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3166/2025	25/04/2025	Cnh Industrial Capital India Pvt Ltd Vs VIRENDER SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3165/2025	25/04/2025	Cnh Industrial Capital India Pvt Ltd Vs SURENDER UMED SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3164/2025	25/04/2025	Cnh Industrial Capital India Pvt Ltd Vs LAXMAN NAIN	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3162/2025	25/04/2025	AXIS BANK LIMITED Vs RUBI	Avinash Kumar(P)	9811182985	avinash.adv@gmail.com	24-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3163/2025	25/04/2025	Cnh Industrial Capital India Pvt Ltd Vs DARU SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3161/2025	25/04/2025	AXIS BANK LIMITED Vs MAHIPAL SINGH	Avinash Kumar(P)	9811182985	avinash.adv@gmail.com	24-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3160/2025	25/04/2025	AXIS BANK LIMITED Vs AMAN SHARMA	Avinash Kumar(P)	9811182985	avinash.adv@gmail.com	24-4-25
			17, New Court Block-I	Commercial	CS (COMM)/220/2025	25/04/2025	STATE BANK OF INDIA Vs M S KIRAN	SRANI BHARDWAJ(P)	9643680913, 8010410831	rbhardwajassociate@gmail.com	24-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3206/2025	28/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs SUKHITHA S R	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	25-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3205/2025	28/04/2025	AXIS BANK LIMITED Vs HAR GOVIND SINGH YADAV	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	26-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3204/2025	28/04/2025	AXIS BANK LIMITED Vs ANURAG SHARMA	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	26-4-25
			17, New Court Block-I	Commercial	ExCOMM - Award by Arb Con	28/04/2025	EQUITAS SMALL FINANCE BANK LTD Vs IKBAL	Rishab Raj Jain(P)	9958737266	rishab@rrjassociate.c om	25-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3219/2025	29/04/2025	Axis Bank Ltd Vs CHATUR SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agpartners.c o.in	27-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3218/2025	29/04/2025	AXIS BANK LIMITED Vs JITANDER KUMAR PANCHAL	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	26-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3217/2025	29/04/2025	AXIS BANK LIMITED Vs KISHORE KUMAR	Avinash Kumar(P)	9811182985	avinash.adv@gmail.c om	26-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3216/2025	29/04/2025	Axis Bank Ltd Vs JEETRAM CHOUDHARY	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agpartners.c o.in	27-4-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/3215/2025	29/04/2025	Axis Bank Ltd Vs EAKBAL SO MOHAMMAD SARIF	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agpartners.c o.in	27-4-25
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/2737/2025	01/04/2025	AXIS BANK LTD Vs USHA DATTATRAY HALANDE	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	28.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2734/2025	01/04/2025	AXIS BANK LTD Vs SAURABH KUMAR SINGH	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	28.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2735/2025	01/04/2025	AXIS BANK LTD Vs PRATIMA DEVI	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	28.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2736/2025	01/04/2025	AXIS BANK LTD Vs DIVY GAUR	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	28.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2733/2025	01/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHYAM VIJAY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	28.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	CS (COMM)/160/2025	01/04/2025	RAHMAT ALI Vs KRISHAN SINGH AND ORS	NISHIT YOGI	9717153888, 9818947063	nishityogi7@gmail.co m	28.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2732/2025	01/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RAJINA THOMAS RAJ	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	29.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2731/2025	01/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs FARHEEN BEGUM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	29.03.2025
			29, New Court Block-II	Commercial	Execution (Comm)/54/2025	01/04/2025	AHUJA BUILDERS Vs COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD AND ORS	KESHAV KUMAR(P),	9999626126	keshav.adv1@gmail.c om	29.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/166/2025	02/04/2025	M/S SWASTIK INFRASTRUCTURES Vs YFC PROJECTS PVT LTD	ANANT MALIK	9999998560	anant@anantamlegal. com	31.03.2025
			29, New Court Block-II	Commercial	CS (COMM)/165/2025	02/04/2025	CLIX CAPITAL SERVICES PVT LTD Vs M/s Krishna Super Speciality Hospital	Ravi Shankar Garg(P),	9718182038, 9711461016	associatesrsgarg1@g mail.com	30.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2800/2025	03/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	01.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2801/2025	03/04/2025	KOTAK MAHINDRA BANK Vs CHAUDHARY RAMAN BUILDERS	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	01.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2799/2025	03/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	01.04.2025
			29, New Court Block-II	Commercial	Execution (Comm)/56/2025	03/04/2025	M/S VINTAGE CREDIT AND LEASING PVT LTD Vs RABISH CHANDRA JHA AND ORS	GAURAV MALHOTRA(P),	9999797229	malhotra_gaurav197 6@yahoo.co.in	01.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2798/2025	03/04/2025	AXIS BANK LTD Vs HARISH KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	02.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/170/2025	04/04/2025	SMALL FARMERS AGRI-BUSINESS CONSORTIUM (SFAC) Vs RAJNI DEVI PROPRIETRESS M/S RAJNI FOOD PRODUCTS	DALIP SINGH	9810197092	dsadv13@gmail.com	03.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2838/2025	04/04/2025	AXIS BANK LTD Vs LAXMAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	28.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2840/2025	04/04/2025	AXIS BANK LTD Vs SADANANDA YADAV	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	28.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2839/2025	04/04/2025	AXIS BANK LTD Vs FARHAN ALAM	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	28.03.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2864/2025	05/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	03.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2866/2025	05/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 121	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	03.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2865/2025	05/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	03.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2867/2025	05/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	03.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2863/2025	05/04/2025	SURYODAY SMALL FINANCE BANK LTD Vs SUSHANT KUMAR MUDULI	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	03.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2862/2025	05/04/2025	SURYODAY SMALL FINANCE BANK LTD Vs SK CHANNA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	03.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2875/2025	07/04/2025	AXIS BANK LTD Vs VIKASH KUMAR YADAV	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co o.in	04.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2874/2025	07/04/2025	PRATEEK SECURITIES PRIVATE LIMITED Vs RX DIAGNO AND IMAGING CENTRE	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail. com	05.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2890/2025	08/04/2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	04.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2909/2025	09/04/2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	07.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2908/2025	09/04/2025	KOTAK MAHINDRA BANK Vs PRAVESH	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	07.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2927/2025	15/04/2025	HDFC BANK LTD Vs KASHISH JINDAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	08.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2926/2025	15/04/2025	HDFC BANK LTD Vs KAILASH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	08.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2929/2025	15/04/2025	HDFC BANK LTD Vs CHAKERDHAR CHIKU	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	08.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2928/2025	15/04/2025	HDFC BANK LTD Vs SAKIR YAKUB	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	08.04.2025
			29, New Court Block-II	Commercial	ARB A(COMM)/1/2025	16/04/2025	KRISHNA PRATAP SINGH Vs YES BANK LTD AND ANR	SHASHI KANT MAURYA	8736089618	advshashikant94@g mail.com	14.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2934/2025	16/04/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs PAWAN KUMAR	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gma il.com	11.04.2025
			29, New Court Block-II	Commercial	OMP (COMM)/19/2025	17/04/2025	KASHYAP MOTORS PVT LTD Vs NEENA WADHWA	Vaibhav Mahajan(P),	9899805856	vaibhav@mahajan.la w	14.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2952/2025	17/04/2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	15.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2953/2025	17/04/2025	KOTAK MAHINDRA BANK Vs MO SAKIB	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	15.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2975/2025	19/04/2025	AXIS BANK LTD Vs SHUKLA AVENDRA KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	14.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2977/2025	19/04/2025	AXIS BANK LTD Vs SARVAIYA MAYURSINH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	11.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2976/2025	19/04/2025	AXIS BANK LTD Vs DALJIT SINGH GILL	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	16.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2978/2025	19/04/2025	KOTAK MAHINDRA BANK Vs JOGENDER KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	16.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2973/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MANJEET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2974/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJVINDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2972/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SUMIT D	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2970/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SONU D	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2971/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs KRISHNA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2968/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs GEETA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2969/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs MONU KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2967/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs MEGHA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/198/2025	19/04/2025	M/s SAGAR ENTERPRISES Through its Partner Mr Sunit Nangia Vs PAHUJA BUILDING MATERIAL STORE AND ANR	PRATEEK SOLANKI(P),	9818372768	chambersofprateeksolanki@gmail.com	11.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2964/2025	19/04/2025	KOTAK MAHINDRA PRIME LTD Vs SHWETA KAPOOR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	05.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2965/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VEER VIKRAM SHAH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	17.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/2966/2025	19/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SHALE MOHMMAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	17.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3018/2025	21/04/2025	M/S YES BANK LIMITED Vs NISHANT BHARDWAJ	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	18.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3021/2025	21/04/2025	M/S YES BANK LIMITED SURESH SURESH		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.COM	17.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3017/2025	21/04/2025	FUSION FINANCE LTD KHAN	Vs ASHIF	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	18.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3016/2025	21/04/2025	FUSION FINANCE LTD KRISHNA PISAI KENDRA	Vs	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	18.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3022/2025	21/04/2025	Cnh Industrial Capital India Pvt Ltd Vs DILAWAR SINGH		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3025/2025	21/04/2025	IDFC FIRST BANK LTD HARISH KUMAR	Vs	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	18.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3023/2025	21/04/2025	IDFC FIRST BANK LTD RAJESH KUMAR WAHI	Vs	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	18.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3024/2025	21/04/2025	IDFC FIRST BANK LTD ROCKET SALES CORPORATION	Vs	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	18.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3026/2025	21/04/2025	IDFC FIRST BANK LTD CHHOTAYLAL	Vs SUMAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	18.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3020/2025	21/04/2025	IDFC FIRST BANK LTD SINGH	Vs JASBIR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	18.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3019/2025	21/04/2025	IDFC FIRST BANK LTD DESHRAJ AGGARWAL	Vs	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	18.04.2025
			29, New Court Block-II	Commercial	ExCOMM - Award by Arb Con	21/04/2025	M/S PRASHMI BEAUTY AND HEALTHCARE Vs VIBES HEALTHCARE LTD		Rajkumar Maurya(P),	9711152668	advocaterajkumarm aurya@gmail.com	17.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/201/2025	21/04/2025	KAYEM FOODS INDUSTRIES PVT LTD Vs KKR PRODUCTS AND MARKETING PVT LTD		SHANTNU AGGARWAL(P),	9999347367	officeofllp@gmail.com	18.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3067/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SAGAR JAGMOHAN		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	19.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3066/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs GOVINDA RAM RAM LAL PROP GOVINDA RAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3063/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs HEMRAJ MAHENDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3061/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJPAL RANDHAWA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3062/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJVINDER KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3064/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs VIJAY SATBIR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3065/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MUKESH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3060/2025	22/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DUNGRARAM SONA RAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3059/2025	22/04/2025	AXIS BANK LTD Vs SUBHASH	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	20.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3054/2025	22/04/2025	AXIS BANK LTD Vs RACHIT GUPTA	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	20.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3058/2025	22/04/2025	AXIS BANK LTD Vs SHAZIYA BANO	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	20.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3051/2025	22/04/2025	AXIS BANK LTD Vs MOHD ILIYAS	avinash kumar(P),	9811182985, 011- 41513189	avinash.adv@gmail.c om	20.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/208/2025	22/04/2025	KISAN MOULDINGS LIMITED Vs DEEPAK DUBEY AND ANR	SUDARSHAN BANSAL(P),	9810132015	unitedip@unitedworl d.co.in	19.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3101/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs CHAITHRA S D	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	21.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3102/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MAHESH YADAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3098/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ASHVINI VIJAY PATIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3099/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BHAVGIRI RAMGIRI GOSAI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3100/2025	23/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs CHETAN BALI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	21.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/214/2025	23/04/2025	MALIKA BUDHIRAJ D/O ANIL BUDHIRAJ Vs SURKHU MATHARU D/O SH IPS MATHARU	Raghavendra Mohan Bajaj(P),	9910609504	off.rmp@gmail.com	22.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3096/2025	23/04/2025	M/S YES BANK LIMITED Vs CHNADURAM SAHARAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	22.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3097/2025	23/04/2025	M/S YES BANK LIMITED Vs JEETRAM CHOUDHARY	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.c o.in	22.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3095/2025	23/04/2025	ANMOL FINANCIAL SERVICES LTD Vs DHARMENDER SINGH	J K YADAV(P),	9999855157	advjitenderyadav2017 @gmail.com	21.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3128/2025	24/04/2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs JOICE MATHEW	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	22.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3127/2025	24/04/2025	PIRAMAL CAPTAL AND HOUSEING FINANCE LIMITED Vs MOHAMMED SABITH O K	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	22.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3126/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MESALA PENTAM NAIDU	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	22.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/218/2025	25/04/2025	M/S BALAJEE DEVELOPERS Vs M/S CONTEC SERVICES AND ORS	SATYA PRAKASH SHARAN	7763088371, 8810376557	satyaprakashsharan @gmail.com	23.04.2025
			29, New Court Block-II	Commercial	Execution (Comm)/61/2025	25/04/2025	AHUJA BUILDERS Vs SAMIAH INTERNATIONAL BUILDERS LIMITED AND ORS	KESHAV KUMAR(P),	9999626126	keshav.adv1@gmail.c om	23.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3154/2025	25/04/2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PAPANATH BHAGANATH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	23.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3153/2025	25/04/2025	AXIS BANK LTD Vs RAHUL SHARMA	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	24.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3152/2025	25/04/2025	AXIS BANK LTD Vs NEHA	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	24.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/221/2025	26/04/2025	SMALL FARMERS AGRI-BUSINESS CONSORTIUM Vs M/S HATHRAS FOODS PVT LTD AND ORS	Anshul Gupta(P),	9205089671	angpartnerslawyers@gmail.com	24.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3181/2025	26/04/2025	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT LTD Vs SESHAYYA PANDE	Kushank Sindhu(P),	9640160714, 7065488258	kushank@ksalaw.in	25.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3180/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BEENA CHAUHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3178/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SATHISH KANDASAMY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3179/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ANOOP SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	25.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/224/2025	28/04/2025	M/s HARIKRIT FILMS Vs M/s AGRON INTERNATIONAL FILM PRODUCTION LTD AND ANR	Naresh Panwar(P),	9810008482	advocate.nareshpanwar@gmail.com	25.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3213/2025	28/04/2025	YES BANK LTD Vs SALONI PRIYA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	25.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3214/2025	28/04/2025	AXIS BANK LTD Vs SALMAN	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	26.04.2025
			29, New Court Block-II	Commercial	Execution (Comm)/62/2025	29/04/2025	STATE BANK OF INDIA Vs MOHAN SINGH	RANI BHARDWAJ(P),	9643680913, 8010410831	rbhardwajassociate@gmail.com	25.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3224/2025	29/04/2025	AXIS BANK LTD Vs AMIT KUMAR	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	26.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3222/2025	29/04/2025	AXIS BANK LTD Vs LALIT	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	26.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3223/2025	29/04/2025	AXIS BANK LTD Vs PAWAN KUMAR	avinash kumar(P),	9811182985, 011-41513189	avinash.adv@gmail.com	26.04.2025
			29, New Court Block-II	Commercial	CS (COMM)/226/2025	29/04/2025	Punjab Naitional Bank Vs SONY CHOUDHARY	Quaisar Ali(P),	9999802592	aliquaisar110@gmail.com	26.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3221/2025	29/04/2025	AXIS BANK LTD Vs GOPAL SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	27.04.2025
			29, New Court Block-II	Commercial	OMP (COMM)/23/2025	29/04/2025	Satish Kumar and others Vs Trust Lenders Pvt Ltd	ASHUTOSH BHARDWAJ	7827550594	ashutosh.bhardwaj13ab@gmail.com	26.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3220/2025	29/04/2025	AXIS BANK LTD Vs MEGHARAJ GURJAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	27.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3243/2025	30/04/2025	AXIS BANK LTD Vs PREM SINGH RAJPUT	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	27.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3241/2025	30/04/2025	KOTAK MAHINDRA BANK Vs PRAVESH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	28.04.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/3240/2025	30/04/2025	AXIS BANK LTD Vs VIKAS KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	29.04.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/2758/2025	01/04/2025	AXIS BANK LTD Vs HARISH KUMAR BANSAL	ADV DHEERAJ(P),	981040589	indolexlaw@gmail.com	29-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2746/2025	01/04/2025	IDFC FIRST BANK LTD Vs VIJAY SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2745/2025	01/04/2025	IDFC FIRST BANK LTD Vs SUSHMA RAWAT		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	CS (COMM)/163/2025	01/04/2025	Leafs and Roots India Private Limited Vs SNNR Private Limited		AISHWARYE VERMA(P),	9711218010	aishwaryalegal@gmai l.com	28.03.2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2750/2025	01/04/2025	IDFC FIRST BANK LTD Vs RAMESH SINGH		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2749/2025	01/04/2025	IDFC FIRST BANK LTD Vs PRADEEP KUMAR TYAGI		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2748/2025	01/04/2025	IDFC FIRST BANK LTD Vs RAM KUMAR GOYAL		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2747/2025	01/04/2025	IDFC FIRST BANK LTD Vs ASHISH SUDHIR KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	Execution (Comm)/55/2025	01/04/2025	RAMESH YADAV Vs SHAH ALAM		Ashu Ralhan(P),	9582268330	arlegal266@gmail.co m	28-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2759/2025	01/04/2025	KOTAK MAHINDRA BANK Vs MUNNE BABU		parv mahajan(P),	9643646534	parvmahajan007@g mail.com	28-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2752/2025	01/04/2025	IDFC FIRST BANK LTD Vs MANI GARG		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2751/2025	01/04/2025	IDFC FIRST BANK LTD Vs SHAMBHU KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2776/2025	02/04/2025	YES BANK LTD Vs AMIT VERMA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2777/2025	02/04/2025	YES BANK LTD Vs INDERJEET PANDEY		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2778/2025	02/04/2025	YES BANK LTD Vs DEEPAK BAISOYA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	CS (COMM)/167/2025	02/04/2025	SHRI RAMESH KUMAR Vs SHRI AMAN MEHRA		Omprakash verma(P),	9868167514	advocate @prernagmail.com	1-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2782/2025	02/04/2025	DHARA MOTOR FINANCE LTD Vs VIRA ENTERPRISES		J K YADAV(P),	9999855157	advocatejitenderyada v@gmail.com	1-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2781/2025	02/04/2025	DHARA MOTOR FINANCE LTD Vs VIPIN PAL		J K YADAV(P),	9999855157	advocatejitenderyada v@gmail.com	1-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2780/2025	02/04/2025	DHARA MOTOR FINANCE LTD Vs A P INFRATEC		J K YADAV(P),	9999855157	advocatejitenderyada v@gmail.com	1-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2779/2025	02/04/2025	DHARA MOTOR FINANCE LTD Vs YK BUILDTech PVT LTD		J K YADAV(P),	9999855157	advocatejitenderyada v@gmail.com	1-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/164/2025	02/04/2025	PABLO BARTHOLOMEW GOETHE INSTITUT MUELLER BHAVAN		RUCHIKA SHARMA(P), MAX	9811663159	ruchikasharmarba@g mail.com	28-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2802/2025	03/04/2025	YES BANK LTD Vs NAWAL GUPTA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (COMM)/14/2025	03/04/2025	Satish Kumar and Others Vs Trust lenders capital pvt ltd		Ashutosh Bhardwaj(P),	7814926750	ashutoshbhardwaj@g mail.com	2-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2815/2025	03/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs FIROJ KHAN		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22-3-25
			40, New Court Block-II	Commercial	Execution (Comm)/59/2025	03/04/2025	M/S AUTOVIKAS SALES AND SERVICES PVT LTD Vs AVINASH RAI AND ANR		VISHNU DUTTA SHARMA(P),	not given	not given	not given
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2803/2025	03/04/2025	IDFC FIRST BANK LTD Vs DALMEET SINGH DUA		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2804/2025	03/04/2025	IDFC FIRST BANK LTD Vs SUNIL BISWAS		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2816/2025	03/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs VISHAL MEHTA		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2817/2025	03/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs PRIYANSHU RAJESH KUMAR		RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2818/2025	03/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AJEET KUMAR SRIVASTAVA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2819/2025	03/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MANIK TYAGI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2820/2025	03/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ASHOK MANGAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2821/2025	03/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SYED ASLAMUDDIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2822/2025	03/04/2025	PIRAMAL CAPTIAL AND HOUSEING FINANCE LIMITED Vs VIKRANT KISAN SHINGALE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2826/2025	03/04/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 463	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	29-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2845/2025	04/04/2025	AXIS BANK LTD Vs VIPIEN	ADV DHEERAJ(P),	981040589	indolexlaw@gmail.com	29-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2846/2025	04/04/2025	AXIS BANK LTD Vs RISHI PAL	ADV DHEERAJ(P),	981040589	indolexlaw@gmail.com	29-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2843/2025	04/04/2025	KOTAK MAHINDRA BANK Vs CHAUDHARY RAMAN BUILDERS 5373	parv mahajan(P),	9643646534	parvmahajan007@gmail.com	29-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2844/2025	04/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 121	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	29-3-25	
			40, New Court Block-II	Commercial	CS (COMM)/173/2025	05/04/2025	SmallFarmersAgriBusinessConsortiu m Vs M/S SHREE JI ICE AND OLD STORAGES AND ORS	Bijender Singh(P),	9810042699	associates.bijendersin gh@gmail.com	2-4-25	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2879/2025	07/04/2025	IDFC FIRST BANK LTD Vs ROHIT CHUGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2876/2025	07/04/2025	YES BANK Vs naiem idrisi	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@ gmail.com	1-4-25	
			40, New Court Block-II	Commercial	CS (COMM)/177/2025	08/04/2025	STATE BANK OF INDIA Vs BHUPENDRA KUMAR SINGH	RANI BHARDWAJ(P),	9643680913	rbhardwajassociates @gmail.com	7-4-25	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2891/2025	08/04/2025	IDFC FIRST BANK LTD Vs VIKRAM SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	26-3-25	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2907/2025	08/04/2025	YES BANK Vs ANJU DEVI	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@ gmail.com	1-4-25	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2914/2025	09/04/2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM 285	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	29-3-25	
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2913/2025	09/04/2025	KOTAK MAHINDRA BANK Vs SHITENDER 118	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	29-3-25	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2915/2025	09/04/2025	KOTAK MAHINDRA BANK Vs MUKESH YADAV 4224	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	29-3-25
			40, New Court Block-II	Commercial	CS (COMM)/188/2025	15/04/2025	Union Bank Of India Vs Ram Sumit	Shyam Kumar Jha(P),	9711343590	advocatessyamjha@g mail.com	9-4-25
			40, New Court Block-II	Commercial	CS (COMM)/187/2025	15/04/2025	Union Bank Of India Vs Mehak Trading Co Proprietor Shaheen Ahmed	Shyam Kumar Jha(P),	9711343590	advocatessyamjha@g mail.com	9-4-25
			40, New Court Block-II	Commercial	CS (COMM)/186/2025	15/04/2025	Union Bank Of India Vs Salma Enterprises Proprietor Jalaluddin Shakoor	Shyam Kumar Jha(P),	9711343590	advocatessyamjha@g mail.com	9-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2936/2025	16/04/2025	HDFC BANK LTD Vs NAVDEEP SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	9-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2935/2025	16/04/2025	HDFC BANK LTD Vs RAJESH KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	9-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2937/2025	16/04/2025	HDFC BANK LTD Vs SONU SINGH CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	9-4-25
			40, New Court Block-II	Commercial	OMP (COMM)/18/2025	16/04/2025	M/S GTL INFRASTRUCTURE LTD Vs M/S DELHI BLUE POTTERY TRUST	Ankit Kumar(P),	8770914670	legalconsultant@gma il.com	3-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2958/2025	17/04/2025	AXIS BANK LIMITED Vs PREMKUMAR PRAKASH KAMBLE	avinash kumar(P),	9811182985	avinash.ads@gmail.c om	28-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2955/2025	17/04/2025	AXIS BANK LIMITED Vs AJEET SHUKLA	avinash kumar(P),	9811182985	avinash.ads@gmail.com	28-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2956/2025	17/04/2025	AXIS BANK LIMITED Vs SHAIKH IRSHAD SHAIKH JANMOHAMMAD	avinash kumar(P),	9811182985	avinash.ads@gmail.com	28-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2957/2025	17/04/2025	AXIS BANK LIMITED Vs PRASANNA GANGADHARRAO SADAN	avinash kumar(P),	9811182985	avinash.ads@gmail.com	28-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2959/2025	17/04/2025	AXIS BANK LIMITED Vs JYOTI SOMNATH THITE	avinash kumar(P),	9811182985	avinash.ads@gmail.com	28-3-25
			40, New Court Block-II	Commercial	CS (COMM)/193/2025	17/04/2025	M/S SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs M/S DEVKRUPA STEAM	Anmol Panwar(P),	9871717254	anmolpawaroffice2@gmail.com	5-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/2954/2025	17/04/2025	Axis Bank Ltd Vs LAKSHMI KUMAR SINGH 6051	MAYANK MAHAJAN(P),	9873347330	mayank-mahajano5@yahoo.com	15-4-25
			40, New Court Block-II	Commercial	CS (COMM)/197/2025	17/04/2025	UNION BANK OF INDIA Vs RAMESH KUMAR	Jitendra Garg(P),	9810197621	jintendergargadv@gmail.com	8-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3010/2025	19/04/2025	KOTAK MAHINDRA BANK Vs GARIMA LOGISTICS 427	parv mahajan(P),	9643646534	parvmahajano07@gmail.com	15-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3008/2025	19/04/2025	Axis Bank Ltd Vs ANAND SWAROOP 1059	MAYANK MAHAJAN(P),	9873347330	mayank-mahajano5@yahoo.com	15-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3009/2025	19/04/2025	KOTAK MAHINDRA BANK Vs JOGENDER KUMAR 930	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	15-4-25
			40, New Court Block-II	Commercial	Execution (Comm)/60/2025	21/04/2025	SANJAY JAIN Vs UPPER INDIA STEEL MFG ENGG CO LTD	Varun Garg(P),	9624786054	shubham@sarvotam mlaw.com	19-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3027/2025	21/04/2025	AXIS BANK LTD Vs MALI BAPU TULASHIRAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	9-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3028/2025	21/04/2025	AXIS BANK LTD Vs VISHAL ADHIKRAO SHELAK	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	9-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3013/2025	21/04/2025	Cnh Industrial Capital India Pvt Ltd Vs HARIGOVIND GUJAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3014/2025	21/04/2025	Cnh Industrial Capital India Pvt Ltd Vs PREM SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3015/2025	21/04/2025	Cnh Industrial Capital India Pvt Ltd Vs ASHOK KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22-3-25
			40, New Court Block-II	Commercial	CS (COMM)/206/2025	21/04/2025	M/S GREATECH FASHIONS Vs S K INDUSTRIES	SNVDEEP SINGH(P),	9560523320	attriandattri@gmail.c om	19-4-25
			40, New Court Block-II	Commercial	CS (COMM)/200/2025	21/04/2025	M/S OMSONS MARKETING P LTD Vs M/S BULLAND AUTOMOTIVE PVT LTD	Sachin Malik(P),	9811962836	not given	9-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3011/2025	21/04/2025	KOTAK MAHINDRA PRIME LIMITED Vs SANJANA SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3012/2025	21/04/2025	Cnh Industrial Capital India Pvt Ltd Vs SACHIN MALVIYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3069/2025	22/04/2025	KOTAK MAHINDRA PRIME LTD Vs ANMOL AWASTHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3070/2025	22/04/2025	KOTAK MAHINDRA PRIME LTD Vs MOHD MOHD AHMAD	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3074/2025	22/04/2025	KOTAK MAHINDRA PRIME LTD Vs MEENU SO DHANIRAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3075/2025	22/04/2025	KOTAK MAHINDRA PRIME LTD Vs BHANU PRATAP SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3094/2025	22/04/2025	AXIS BANK LTD Vs USAMA HAMID	ADV DHEERAJ(P),	981040589	indolexlaw@gmail.com	19-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3077/2025	22/04/2025	IDFC FIRST BANK LTD Vs ANKIT SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	9-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3079/2025	22/04/2025	IDFC FIRST BANK LTD Vs JYOTI KHOWAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	9-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3080/2025	22/04/2025	IDFC FIRST BANK LTD Vs NISHA PURI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3068/2025	22/04/2025	Cnh Industrial Capital India Pvt Ltd Vs RAMMEHAR BALBIR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3073/2025	22/04/2025	KOTAK MAHINDRA PRIME LTD Vs NEETU AJAY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3076/2025	22/04/2025	IDFC FIRST BANK LTD Vs MANISHA RANI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3078/2025	22/04/2025	IDFC FIRST BANK LTD Vs JASMEET SINGH BHATIA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3130/2025	24/04/2025	ANMOL FINANCIAL SERVICES LTD Vs MANOJ KUMAR SINGH	J K YADAV(P),	9999855157	advocatejitenderyadav@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3145/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs ROHIT MISHRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3147/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AJAY N	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3146/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs RASIKBHIA MOHANBHAI AMBALIYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3129/2025	24/04/2025	Cnh Industrial Capital India Pvt Ltd Vs Amit Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3131/2025	24/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs NISAR KHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3132/2025	24/04/2025	Cnh Industrial Capital India Pvt Ltd Vs MAHAVEER PRASAD JANGID	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3133/2025	24/04/2025	Cnh Industrial Capital India Pvt Ltd Vs LAKHAMIR HALIM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3134/2025	24/04/2025	Cnh Industrial Capital India Pvt Ltd Vs AJAY RAJ KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3135/2025	24/04/2025	Cnh Industrial Capital India Pvt Ltd Vs SOMBIR RAJENDER	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3159/2025	25/04/2025	KOTAK MAHINDRA BANK Vs GOVIND THAKURAI 1937	MAYANK MAHAJAN(P),	9873347330	mayank-mahajan05@yahoo.com	24-4-25
			40, New Court Block-II	Commercial	CS (COMM)/217/2025	25/04/2025	MOOL CHAND Vs AIIMS NEW DELHI	Deepak kumar(P),	9898600506	deepakkumar0506@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3188/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMIITED Vs GANESHBABU MURUGESAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3187/2025	26/04/2025	KOTAK MAHINDRA PRIME LTD Vs ROHIT SO GOPAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3189/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHAMADFAIZAN IQBALBHAI SIPAI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3190/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BOYA ANJANEYULU	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3191/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs JAGMINDER PAHAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3192/2025	26/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SUNIL KUMAR GARG	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3193/2025	26/04/2025	Cnh Industrial Capital India Pvt Ltd Vs BANTI RADHE SHYAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3207/2025	28/04/2025	Cnh Industrial Capital India Pvt Ltd Vs PUSHPINDER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3208/2025	28/04/2025	Cnh Industrial Capital India Pvt Ltd Vs HAFIJ KHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3209/2025	28/04/2025	Cnh Industrial Capital India Pvt Ltd Vs Robin Jitender Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3210/2025	28/04/2025	Cnh Industrial Capital India Pvt Ltd Vs VIKRAM SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3211/2025	28/04/2025	Cnh Industrial Capital India Pvt Ltd Vs DILEEP GURJAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3212/2025	28/04/2025	Cnh Industrial Capital India Pvt Ltd Vs ASHISH DHARMPAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	22-4-25
			40, New Court Block-II	Commercial	CS (COMM)/227/2025	29/04/2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs OM FOOD PRODUCTS AND ORS	Dalip Singh(P),	9810197092	dsadv13@gmail.com	26-4-25
			40, New Court Block-II	Commercial	CS (COMM)/228/2025	29/04/2025	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs ABHINAV GOPAL AGARWAL	Dalip Singh(P),	9810197092	dsadv13@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3253/2025	30/04/2025	YES BANK Vs MUZAYYANA AMIN	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3247/2025	30/04/2025	AXIS BANK LIMITED Vs PREKSHAK ASHOK JAIN	avinash kumar(P),	9811182985	avinash.ads@gmail.com	22-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3248/2025	30/04/2025	YES BANK Vs PANKAJ KUMAR	ANANJAY SINGH(P),	7030378800	asaplegaladvocates@gmail.com	26-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3249/2025	30/04/2025	AXIS BANK LIMITED Vs TARIF KHAN	avinash kumar(P),	9811182985	avinash.ads@gmail.com	22-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3256/2025	30/04/2025	Axis Bank Ltd Vs SHAILENDRA BABU	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c om	28-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3250/2025	30/04/2025	KOTAK MAHINDRA BANK Vs A2Z LOGISTIC SOLUTION 36	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	27-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3255/2025	30/04/2025	Axis Bank Ltd Vs CHNADURAM SAHARAN	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c om	28-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3251/2025	30/04/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITIED Vs SAVAN NARESHBHAI DAVRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3252/2025	30/04/2025	PIRAMAL CAPTTAL AND HOUSEING FINANCE LIMITIED Vs SANTOSH KUMAR BHARDWAJ	RAJESH JANGRA(P),	9958726491	jangraadvocate@gma il.com	22-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3254/2025	30/04/2025	Axis Bank Ltd Vs MOTILAL KATARA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.c om	28-4-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3237/2025	30/04/2025	AXIS BANK LTD Vs FURKAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	24-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3238/2025	30/04/2025	KOTAK MAHINDRA BANK Vs BADLU	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	27-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3239/2025	30/04/2025	AXIS BANK LIMITED Vs JITU SINGH	avinash kumar(P),	9811182985	avinash.ads@gmail.c om	6-3-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3242/2025	30/04/2025	AXIS BANK LTD Vs KHOLIYA SURESHBHAI NARSHIBHAI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.c om	24-2-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3244/2025	30/04/2025	KOTAK MAHINDRA BANK Vs RAMPHAL	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	27-3-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/3245/2025	30/04/2025	KOTAK MAHINDRA BANK Vs VINAY KUMAR SINGH	parv mahajan(P),	9643646534	parvmahajan007@g mail.com	27-3-25
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	EX(COMM)	121/2025	01-04-2025	PUNJAB NATIONAL BANK VS ROAD KINGS THROUGH ITS PROPRIETOR KAPIL KANGA	SHEEPALI PATIAL	9871343259	vineetmudgal@gmail. com	03-03-2025
				CS(COMM)	275/2025	04-04-2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs SMT. SUDESH PROP M/S VAIBHAV BOUTIQUE AND PARLOUR	CHITRA MALHOTRA	9212888057	chitramalhotralegal@ gmail.com	18-03-2025
				CS(COMM)	280/2025	05-04-2025	MAHENDER SINGH BISHT Vs Dr. MAJOR PRADEEP KUMAR SHRIVASTAVA	PRATEEK BHARDWAJ & SUMANT NARANG	9899112615	NOT MENTIONED	03-04-2025
				CS(COMM)	281/2025	05-04-225	M/S LODHI PROPERTY COMPANY LTD Vs BHASKAR POKALE	VARUN KUMAR & ROHIT	9810402535	varun.kumar@karanj awala.in	03-04-2025
				EX(COMM)	133/2025	08-04-2025	M/s SYNERGIC TRAILER AND AUTO SOLUTIONS PRIVATE LIMITED Vs M/s C B GLOBAL SCIENTIFIC GROUP AND ANR	PUNEET DHAWAN	9899141610	pd.pdhawan@gmail.c om	01-04-2025
				EX.COMM - AWARD BY ARB. COMM.	13/2025	09-04-2025	BHARAT BHUSHAN WADHWA Vs ASHOK KUMAR SINHA	NITIN ARORA	981819667	nitin.arora465@gmai l.com	05-04-2025
				CS(COMM)	298/2025	16-04-2025	RANI AGGARWAL AND ORS Vs ALK ENTERPRISES AND ANR	AKUL MEHANDRU	9873730409	akul.mehandru@gma il.com	10-04-2025
				OMP(I) (COMM)	40/2025	16-04-2025	RAHUL SHAWEL Vs DRHARORS AESTHETICS PRIVATE LIMITED	SRSISHTI JUNEJA	8800600664	sanampreet.singh@k haitanlegal.com	15-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS(COMM)	306/2025	17-04-2025	M/s KIRLOSKAR PROPRIETORY LTD Vs M/s PINTU OIL	ATUL KUMAR JAIN	9810040036	atulhighcourt2000@yahoo.com	15-04-2025
				CS(COMM)	317/2025	21-04-2025	ESTOCORP (INDIA) PRIVATE LIMITED Vs STATE BANK OF INDIA (SME BRANCH)	RASHID N. AZAM	9718338448	raashidaazam@gmail.com	27-03-2025
				CS(COMM)	333/2025	24-04-2025	GURDASHMESH CYCLES PVT. LTD. Vs ATLAS CYCLES (HARYANA) LTD.	VIBHOR GARG	9811352998	vibhor@bavlegal.in	09-04-2025
				CS(COMM)	334/2025	24-04-2025	M/s MANN FLEET PARTNERS LIMITED Vs M/s BALMER LAWRIE AND COMPANY LIMITED	SHANKAR KUMAR JHA	9810400515	shankarjha.adv@gmail.com	22-04-2025
				CS(COMM)	338/2025	25-05-2025	BENTLEY SYSTEMS INC. AND ANR. Vs RAJIV MITTAL AND ANR.	AARSHIA BEHL	9818061242	aarshia@saikrishnaassociates.com	23-04-2025
				CS(COMM)	339/2025	25-05-2025	MANISH RANA Vs SAMAD ALAM	SHALINI SENGAR	9315700863	advoshalinisengar@gmail.com	23-04-2025
				CS(COMM)	340/2025	25-05-2025	BENTLEY SYSTEMS INC. AND ANR. Vs SHANMUGAM SARAVANAN AND ANR.	PUNEET AHUJA & VAREESHA JAIN	9899228168	vareesha@anandand anand.com	17-04-2025
				CS(COMM)	341/2025	25-05-2025	CANARA BANK Vs MANISH JAIN	PRATAP CHANDRA RANA	9990366723	PRANA25000@GMAIL.COM	08-04-2025
				EX.COMM - AWARD BY ARB. COMM.	18/2025	26-05-2025	M/S JINDAL PLASTIC INDUSTRIES Vs M/S ACE FOOTMARK PRIVATE LIMITED	RAKESH KUMAR	9711771000	rakesh.advocate18@gmail.com	12-04-2025
				CS(COMM)	348/2025	26-05-2025	KAILASH SONI PROPRIETOR OF M/S PRIVATE AFFAIRS HOSPITALITY Vs ANAND SARASWAT	SAURABH SINGH	9999071417	vinaydubey77@gmail.com	24-04-2025
				CS(COMM)	352/2025	28-04-2025	AMBHA ELECTRIC STORE TAKE OVER BY A N ELECTRICALS Vs NORTH SELECT ENGINEERS PRIVATE LIMITED	NITIN JAIN	9999650755	najandcompany@gmail.com	24-04-2025
				CS(COMM)	353/2025	28-04-2025	SPIRITED LABLES PVT LTD Vs GRANO69 BEVERAGES PVT LTD	MUNISH	9811427955	munishlawvohra@gmail.com	26-04-2025
				CS(COMM)	355/2025	29-04-2025	CANARA BANK Vs SANJAY (BORROWER) PROP OF M/S YANA ENTERPRISES	ANKUR SINGH	9808888806	ankursinghbhadana@gmail.com	26-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
29	MS. SINGH, JUDGE	NEELAM DISSTRICTEAST	14	COMMERCIAL SUIT	CS/COMM/272/25	03.04.2025	PARDEEP KUMAR MALHOTRA VS. SUMAN LATA	GAURAV PURI	9833947824	ADVGAURAVPURI@GMAIL.COM	02.04.2025
					CS/COMM/276/25	03.04.2025	M/S DESIGNERS HOME VS. M/S CCW SPECIALITIES PVT. LTD.	RAJA SEHGAL	9999550282	RAJAT@ATHARVACHAMBERS.COM	03.04.2025
					CS/COMM/315/25	19.04.2025	M/S COMAC INDIA PVT. LTD. VS. M/S VOGUE SECURITY SOL. PVT. LTD.	KUNAL KUKREJA	9871236226	WHITEANDBLACKLAWYERS@GMAIL.COM	18.04.2025
					CS/COMM/316/25	19.04.2025	MIRAJ ENTERTAINMENT LTD. VS. CONCEPT CAPITAL INFRA PROJECTS	ARUN UPADHYAY	9045375818	UPADHYAYARUN137@GMAIL.COM	18.04.2025
					CS/COMM/375/25	29.04.2025	AMBHA ELECTRIC STORE VS. M/S G.S. ENGINEERING	SNITIN JAIN	9999650755	RAJANDCOMPANY@GMAIL.COM	28.04.2025
					CS/COMM/359/25	30.04.2025	BLU DART EXPRESS VS. MADHAV TECHNOLOGIES	RENU KUHAR	9717369353	KUHAR.RENU@GMAIL.COM	29.04.2025
					OMP(COMM.)/36/25	16.04.2025	LAVA INTERNATINAL LTD. VS. ANURAG GUPTA	PRADEEP BHARDWAJ	892085456	DATACOADVOCATES@GMAIL.COM	15.04.2025
					OMP(COMM.)/37/25	17.04.2025	UNION OF INDIA VS. M/S ARSH CONSTRUCTIONS	JYOTI	9716978896	JYOTIADVOCATE96@GMAIL.COM	16.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	EXECUTION (COMM)/129/2025	07-04-2025	SANJAY RANA Vs M/S CONTAINER CORPORATION OF INDIA (ALSO KNOWN AS CONCOR)	Sarla(P),	9899400300	ravinderyadav@gmail.com	04.04.2025
				Commercial Suit	CS (COMM)/295/2025	16-04-2025	ALOK SHARMA Vs ANKIT DIXIT	SANJAY PADAM JAIN(P),	9811112087	thc463ww@gmail.com	11.04.2025
				Commercial Suit	CS (COMM)/311/2025	19-04-2025	GOUTAM SHARMA AKA BABA Vs ONKAR SINGH NARANG	RASHIKA VED(P),	9958871701	rashikaved128@gmail.com	16.04.2025
				Commercial Suit	EXECUTION (COMM)/138/2025	19-04-2025	M/S BALAJI CREATIONS Vs M/S RAHUL FASHION PRIVATE LIMITED	Radhey sham(P),	9868044122	adlakha.rajesh@yahoo.com	16.04.2025
				Commercial Suit	CS (COMM)/312/2025	21-04-2025	MAVEN AUTOMATION Vs MAVEN AUTOMATION SOLUTIONS PRIVATE LIMITED	Rashi Bansal(P),	9811229212	rashi.bansal@rblaw.in	08.04.2025
				Commercial Suit	EXECUTION (COMM)/140/2025	21-04-2025	M/S ARUN INFRASTRUCTURE INDIA PVT LTD Vs M/s HUAWEI TELECOMMUNICATIONS INDIA CO PVT LTD	Tanvi Wadhwa(P),	9810308483	arvind.dhingra.advocate@gmail.com	15.04.2025
				Commercial Suit	CS (COMM)/320/2025	22-04-2025	TEEJ ENTERPRISES Vs ZASHED FASHIONTECH PRIVATE LIMITED	Thakur Deepankar Singh(P),	9899606394	advocatessingh@gmail.com	17.04.2025
				Commercial Suit	EXECUTION (COMM)/144/2025	23-04-2025	M/S COMAC INDIA PVT LTD Vs M/S URS EQUIPMENT PRIVATE LIMITED	Kunal Kukreja(P),	9871236226	whiteandblacklawyers@gmail.com	17.04.2025
				Commercial Suit	OMP (COMM)/38/2025	23-04-2025	RAJASTHAN AGRICULTURAL COMPETITIVENESS PROJECT MANAGEMENT IMPLEMENTATION SOCIETY Vs	DEV PRAKASH PACHAURI(P),	9999797772	ajaykmishraadvocate@gmail.com	21.04.2025
				Commercial Suit	CS (COMM)/337/2025	25-04-2025	FAST FORWARD LOGISTICS INDIA PVT LTD Vs COSMOS MEDIA PRODUCTS PVT LTD	SHIVAM SHARMA(P),	9654545855	legal@shivamsharma.info	24.04.2025
				Commercial Suit	OMP (COMM)/40/2025	25-04-2025	RAJ PALANIAPPAN Vs BMW INDIA FINANCIAL SERVICES PVT LTD	RASHID AZAM(P),	8510008811	vishnunov22@gmail.com	23.04.2025
				Commercial Suit	CS (COMM)/354/2025	29-04-2025	ANURAG GUPTA HUF Vs SURESH KHANDELWAL	Rakesh Kumar(P),	9310707170	info@dsnlegal.com	22.04.2025
				Commercial Suit	EX.COMM - Award by Arb. Co	04-04-2025	MAHIPAL SINGH / UNION OF INDIA	ARHIHANT JAIN	9810288405	-	28.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
31	MS. ANU GROVER BALIGA	SOUTH- EAST	21	EXECUTION PETITION	Ex.COMM - Award by Arb. Co	01-04-2025	SMFG INDIA CREDIT CO. LTD. Vs RAKESH SHARMA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/33/2025	01-04-2025	M/S R.G. ASSESTS PVT LTD. Vs DR. SONIA JINDAL	MS. INDU TYAGI	9711451772	INDUTYAGI.06@GM AIL.COM	28/03/25
				EXECUTION PETITION	EXECUTION (COMM.)/122/20	01-04-2025	M/s CICO TECHNOLOGIES LTD Vs M/S BAC PVT LTD	SH. ANUDATT DUBEY	9711894196	ADMIN@TASLAW.I N	28/03/25
				COMMERCIAL SUIT	CS (COMM)/265/2025	01-04-2025	M/S AKSH OPTIFIBER LIMITED Vs M/S MUKAND SYSTEMS AND NETWORKING PVT LTD	SH. SHIVAM SACHDEVA	9416027279	SHIVAMSACHDEVA JAI@GMAIL.COM	28/03/25
				COMMERCIAL SUIT	CS (COMM)/266/2025	01-04-2025	VIVID GLOBAL TECHNOLOGIES THROUGH ITS PROPRIETOR Vs M/S AAL RESEARCH AND SOLUTION PRIVATE LIMITED	SH. PRAVEEN SINGH	9310717274	ADVPRAVEEN92@G MAIL.COM	28/03/25
				EXECUTION PETITION	EXECUTION (COMM.)/124/20	02-04-2025	M/S KAPOOR IMAGING PVT LTD. Vs SHRI SANJEEV KUMAR	SH. RAJENDER YADAV	9312046733	YADAVRAZEN@GM AIL.COM	01/04/25
				EXECUTION PETITION	EXECUTION (COMM.)/125/20	02-04-2025	NIYOGI OFFSET PVT. LTD Vs Mr. Brijesh Tiwari Proprietor	SH. AYUSH BEOTRA	9971850060	CONTACT@INNOVA TUSLAW.IN	01/04/25
				COMMERCIAL SUIT	CS (COMM)/279/2025	04-04-2025	Puran Chand Tamta Vs Spice Money Limited and Anr.	SH. SIDDHARATH SIKRI	9810906774	SIDDHARATHSIKRI @GMAIL.COM	03/04/25
				COMMERCIAL SUIT	CS (COMM)/284/2025	07-04-2025	HANS INDUSTRIES CORPORATION LTD Vs EAGABRIZ SHIPPING PVT. LTD.	SH. AMIT WADHWA	9871178106	OFFICE.AWASSOCI ATES@GMAIL.COM	05/04/25
				COMMERCIAL SUIT	CS (COMM)/285/2025	07-04-2025	M/S SPIRITED LABELS PVT LTD Vs GEMINI PERSONAL CARE PVT LTD	SH. MUNISH VOHRA	9811427955	MUNISHLAW.VOHR A@GMAIL.COM	04/04/25
				COMMERCIAL SUIT	CS (COMM)/300/2025	16-04-2025	GSI ENTERPRISES PVT LTD. Vs M/S VYAS ENERGY	SH. BHASKAR VALI	9910358225	OFFICE@VALI.CO.I N	29/03/25
				EXECUTION PETITION	Ex.COMM - Award by Arb. Co	17-04-2025	AJAY TRIKHA Vs GURDEEP SINGH	SH. VINOD KHANNA	9953455478	KHANNA ASSO@Y AHOO.CO.IN	16/04/25
				COMMERCIAL SUIT	CS (COMM)/307/2025	17-04-2025	ACE ENTERPRISES Vs NEW SHOP C STORE NETWORK PVT LTD	SH. ABHINAY GUPTA	9999886478	ABHINAY@LEGALK NIGHTS.IN	11/04/25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL SUIT	CS (COMM)/308/2025	17-04-2025	STATE BANK OF INDIA Vs SEEMA	SH. DHARMENDRA SINGH	8800784740	SUBHI1673@GMAIL.COM	04/04/25
				COMMERCIAL SUIT	CS (COMM)/309/2025	17-04-2025	GODFREY PHILLIPS INDIAS LIMITED Vs NTC INDUSTRIES LIMITED	ASH. PRABHU STANDON	8750905558	LITIGATION@ASHWATHLEGAL.COM	15/04/25
				COMMERCIAL SUIT	CS (COMM)/310/2025	17-04-2025	STATE BANK OF INDIA Vs SHRI SAURABH	MS. SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	15/04/25
				COMMERCIAL SUIT	CS (COMM)/319/2025	21-04-2025	CAPITAL EQUIPMENT INDIA Vs R.K. ASSOCIATES AND HOTELIERS PVT LTD AND ORS.	SH. VISHWENDRA VERMA	7683073187	VERMA.VISHWENDRA@YAHOO.CO.IN	19/04/25
				EXECUTION PETITION	EXECUTION (COMM.)/147/2025	23-04-2025	M/S COMAC INDIA PVT LTD. Vs M/S GREEN DAY ENVIRONMENTAL PROJECTS	SH. KUNAL KUKREJA	9871236226	WHITEANDBLACKLAWYERS@GMAIL.COM	22/04/25
				ARBITRATION AND CONCILIATION ACT	OMP (COMM.)/39/2025	24-04-2025	MS SARIKA CHATURVEDI Vs AGARWAL AUTO TRADERS	SH. NATWARAI	9818906064	NATWARRAI@GMAIL.COM	22/04/25
				COMMERCIAL SUIT	CS (COMM)/335/2025	24-04-2025	BENTLEY SYSTEMS INC. Vs MR. MANISH SANWALKA AND ORS	MS. AARSHIA BEHL	9818061242	AARSHIA@SAIKRISHNAASSOCIATES.COM	22/04/25
				EXECUTION PETITION	Ex.COMM - Award by Arb. Co	26-04-2025	SHREE GOPAL GUPTA Vs M/SAIMS SANYA DEVELOPERS PVT LTD	SH. AMAN SIWASIYA	7230812125	AMOL_SHARMA@SINGPARTNERS.IN	24/04/25
				COMMERCIAL SUIT	CS (COMM)/349/2025	26-04-2025	LIVING MEDIA INDIA LTD Vs DALMIA LIFE CARE PRIVATE LIMITED	SH. SHAHRUKH EJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM	25/04/25
				COMMERCIAL SUIT	CS (COMM)/350/2025	26-04-2025	AMBHA ELECTRIC STORE Vs S.K.PROJECTS	SH. NITN JAIN	9810484224	NAJANDCOMPANY@GMAIL.COM	25/04/25
				EXECUTION PETITION	Ex.COMM - Award by Arb. Co	29-04-2025	SMFG INDIA CO. LTD. Vs RAJ KUMAR BAMBA	SH. KARAN CHHIBBER	9560099232	NOT PROVIDED	28/03/25
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Execution Petition	Ex.COMM - Award by Arb. Co	01-04-2025	DTS TRAVELS PVT. LTD. Vs DIRECT NEWS PVT. LTD.	sumit chaudhary	8700828037	---	28-03-2025
				Commercial Suit	OMP (COMM.)/32/2025	01-04-2025	AKANSHA BHARGAVA Vs ANKITA AGRAWAL	NR Swetabh	9643564576	advswetabhofficial@gmail.com	29-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Execution Petition	EXECUTION (COMM.)/123/2025	02-04-2025	M/S GANPATI TEXER PVT. LTD. Vs M/S I.I. INSPECTION AND EXPORT PVT. LTD.	Gudiya Sharma	9810034712	gabslawassociates@gmail.com	27-03-2025
				Execution Petition	Ex.COMM - Award by Arb. Co	03-04-2025	MAHIPAL SINGH (NOW MPS CONST. COMPANY) Vs UNION OF INDIA	Arihant Jain	9810288405	---	28-03-2025
				Commercial Suit	CS (COMM)/270/2025	03-04-2025	STATE BANK OF INDIA Vs SH. VINOD R	Dharmendra Singh	8800784740	shubhil673@gmail.com	02-04-2025
				Commercial Suit	CS (COMM)/271/2025	03-04-2025	SUMAN MALLIK Vs M/S AABID PAPER CONES AND ORS.	NITESH KUMAR	8700348031	786advocate@gmail.com	02-04-2025
				Execution Petition	EXECUTION (COMM.)/134/2025	15-04-2025	HARJINDER SINGH Vs PRAMOD KUMAR	aditi aggarwal	9999629681	Aggarwal.aditi567@gmail.com	07-04-2025
				Commercial Suit	CS (COMM)/293/2025	15-04-2025	AT INFO SOLUTIONS PVT. LTD. Vs SHRI MANTU MANDAL	Renu Tyagi	9560428809,	adv.renu31@gmail.com	08-04-2025
				Commercial Suit	OMP (I) (COMM.)/39/2025	16-04-2025	DEBDULAL BANERJEE Vs DRHARORS AESTHETICS PVT. LTD.	SRISHTI JUNEJA	8800600664	Sanampreet.singh@khaitanlegal.com	15-04-2025
				Execution Petition	EXECUTION (COMM.)/135/2025	17-04-2025	SHRI JOGINDER KUMAR Vs M/S ROYALE SPORTSWEAR AND ANR.	Srajendra yadav	9312046733	yadavrazen@gmail.com	15-04-2025
				Commercial Suit	CS (COMM)/301/2025	17-04-2025	VINOD GUPTA Vs M/S AXARO ENTERTAINMENT PVT. LTD. AND ORS.	SHIVANI VERMA	996 8888 021	ADV AAKASHTRIPATHI@GMAIL.COM	15-04-2025
				Commercial Suit	CS (COMM)/302/2025	17-04-2025	STATE BANK OF INDIA Vs SH. CHITTA RANJAN ROUT	Dharmendra Singh	8800784740	shubhil673@gmail.com	15-04-2025
				Execution Petition	Ex.COMM - Award by Arb. Co	19-04-2025	M/S SEHGAL CAPS Vs M/S FRIENDS KARTS AND ORS.	DEV PRAKASH PACHAURI	9654599795	---	16-04-2025
				Commercial Suit	CS (COMM)/313/2025	21-04-2025	DEVESH KUMAR SINGH Vs ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. AND ANR.	HERAMB SHARMA	9416002154	---	16-04-2025
				Commercial Suit	CS (COMM)/330/2025	24-04-2025	CANARA BANK Vs PANKAJ SHARMA	Pratap Chandra Rana	9990366723,	prana25000@gmail.com,	08-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial Suit	CS (COMM)/331/2025	24-04-2025	M/S JW EXPORTS Vs WORLD WIDE CLEARING AND SHIPPING PVT. LTD.	Sarthak Chugh	9873471243	Yashvardhanrathore4(a-Gmail.Com	18-04-2025
				Commercial Suit	EXECUTION (COMM.)/150/25	25-04-2025	BANK OF BARODA Vs SAFDAR ANSARI AND ANR.	RATHNANJAY A BALLAL	9810397419	ral'hna.ballal@yahoo.com	23-04-2025
				Commercial Suit	CS (COMM)/345/2025	26-04-2025	M/S CONSOLE SHIPPING SERVICES INDIA PVT. LTD. AND ANR. Vs M/S MNB LOGISTICS PVT. LTD. AND ANR.	Deepak Gautam	8178925937,	advocatenks393(@gmail.com	10-04-2025
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST			OMP (COMM.)/34/2025	02-04-2025	ENGINEERING PROJECTS (INDIA) LIMITED Vs TECHNICAL CONSTRUCTION COMPANY	Aakriti Bhandari	9810096764	contactfa'acuritleaal.com	29-03-2025
					CS (COMM)/267/2025	02-04-2025	STATE BANK OF INDIA Vs ANMOL SINGH AND ANR.	ARUN CHANDIOK	98183651 19	OFFICE.CHANDIOK(Z-GMAIL.COM	28-03-2025
				Commercial Suit	CS (COMM)/268/2025	02-04-2025	STATE BANK OF INDIA Vs MRS. ROSHNI	Suchita Dixit	8896932838	gnilhotrisuchita@gmail.com	29-03-2025
					CS (COMM)/269/2025	02-04-2025	STATE BANK OF INDIA Vs MR. V. MURLI MANOHARAN	Suchita Dixit	8896932838	gnilhotrisuchita@gmail.com	29-03-2025
					CS (COMM)/273/2025	04-04-2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs NANDAN KUMAR	CHITRA MALHOTRA	9212888057	chitramalhotralegal@gmail.com	18-03-2025
					CS (COMM)/274/2025	04-04-2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs MRS. BHARTI	CHITRA MALHOTRA	9212888057	chitramalhotralegal@gmail.com	18-03-2025
					Ex.COMM - Award by Arb. Co	04-04-2025	MAHIPAL SINGH Vs UNION OF INDIA	Arihant Jain	9810288405	---	28-03-2025
					EXECUTION (COMM.)/130/25	07-04-2025	M/S SMARTCHAIN INNOVATION PVT LTD Vs M/s I KNOW CLOTHING PVT. LTD.	vanish kalra	7985456927	Vishisht.singh@vllp.co.in	29-03-2025
					CS (COMM)/288/2025	09-04-2025	CANARA BANK Vs AJAY KUMAR KATIYAR	Pratap Chandra Rana	9990366723	prana25000@gmail.com	29-03-2025
					OMP (COMM.)/35/2025	16-04-2025	M/S AGARWAL AUTO TRADERS AND ORS. Vs MS. SARIKA CHATURVEDI	Rahul Ahlawat	9873976214	mail(lv,vdlegal.in	12-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/296/2025	16-04-2025	STATE BANK OF INDIA Vs SHRI HARI MOHAN	Suchita Dixit	8896932838	agnibotrisuchita@gmail.com	14-04-2025
					CS (COMM)/297/2025	16-04-2025	SAVITA KHANNA AND ANR. Vs DHRUV BAIJNATH	AJAY KUMAR SAINI	9990505143	ALOK1RAGHAV@GMAIL.COM	13-04-2025
					EXECUTION (COMM.)/137/21	17-04-2025	GROUPE SEB INDIA PRIVATE LIMITED Vs PUNIT KUMAR SHARMA	Rajat Asija	7011908279	info@vedlegum.com	16-04-2025
					CS (COMM)/304/2025	17-04-2025	STATE BANK OF INDIA Vs SH. ABHAY SHAKTI	Dharmendra Singh	8800784740	shubhi1673@gmail.com	15-04-2025
					CS (COMM)/305/2025	17-04-2025	STATE BANK OF INDIA Vs SH. BANWARI LAL	AMIT SINGH	70 11848842	amit.advocate13@gmail.com	11-04-2025
					CS (COMM)/314/2025	21-04-2025	M/S PRIDEL PRIVATE LIMITED Vs M/S SHREE SALASAR POLYFLEX PVT. LTD. AND ORS.	vinit gupta	9899811600	lexgertlawfirm@gmail.com	19-04-2025
					Misc DJ/464/2025	21-04-2025	M/S ABHISHEK ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI	SHIKHAR KHARE	---	office@shikharkhare.in	19-04-2025
					EXECUTION (COMM.)/142/21	21-04-2025	THE YELLOW COIN COMMUNICATION PVT LTD Vs RISSALA ELECTRIC MOTORS LTD	Sonu Vivek	9971275417,	verma.adv.verma@gmail.com.	08-04-2025
					EXECUTION (COMM.)/143/21	21-04-2025	THE YELLOW COIN COMMUNICATION PVT LTD Vs TELIKOSS HOSPITALITY SERVICES PVT LTD	Sonu Vivek	9971275417,	verma.adv.verma@gmail.com.	08-04-2025
					CS (COMM)/321/2025	22-04-2025	KAMAL KUMAR GUPTA HUF Vs MANISHA DINESH PUNIYA AND ANR.	Rohit Taneja	9818040003	govind.rishi@acumeo-juris.com	21-04-2025
					CS (COMM)/322/2025	22-04-2025	KAMAL KUMAR GUPTA Vs DINESH SHISHUPAL PUNIYA	Rohit Taneja	9818040003	govind.rishi@acumeo-juris.com	21-04-2025
					CS (COMM)/323/2025	22-04-2025	CANARA BANK Vs MR. RAM KISHORE AGGARWAL	KRISHAN KUMAR	9990577700	krishenkumar@gmail.com	18-04-2025
					Ex.COMM - Award by Arb. Co	22-04-2025	S NISHA KHAN Vs GTL INFRASTRUCTURE LTDGTL INFRASTRUCTURE LTD	Mohammad Parvez	9891497191	info@mplo.in	19-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM.)/146/23	04-2025	RAMAN DUA Vs SUNEET SINGH	Manoj Loomba	9811958663	Advmloomba.dhc@gmail.com	22-04-2025
					CS (COMM)/332/2025	24-04-2025	NIKITA GUPTA Vs DINESH SHISHUPAL PUNIYA	Rohit Taneja	9818040003	govind.rishi@acumenjuris.com	22-04-2025
					EXECUTION (COMM.)/152/25	04-2025	AMBA ELECTRICALS Vs TOLLWAYS INFRA PROJECTS	Nitin Jain	9999650755,	najandcompany@gmail.com	08-04-2025
					CS (COMM)/336/2025	25-04-2025	GSI ENTERPRISES PRIVATE LIMITED Vs KASHYAPI INFRASTRUCTURE PRIVATE LIMITED AND ORS.	Bhaskar Vali	9910358225	office@vali.co.in	23-04-2025
					CS (COMM)/351/2025	28-04-2025	M/S ABUNDANT LIFE MINISTRIES Vs M/S INNOVATIVE FINANCIAL ADVISORS PVT. LTD. M/S INNOVATIVE PROJECT	MAYANK PACHAURI	8826516187	arul.oculuslegal@gmail.com	25-04-2025
					CS (COMM)/356/2025	30-04-2025	CANARA BANK Vs MRS. PUSHPA DEVI	Eshu Chaudhary	9711275697	ankurgi.nghbhadana@gmail.com	25-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
34	MS. NIRJA BHATIA, LD. JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH- DISTRICT EAST	NIL	CS (comm)	291/2025	08.04.2025	UCO Bank Vs ALPS Inc,	Ms Poonam Rimal	9643501636	contact@prlegalhelps.com	03.03.2025
				CS (comm)	290/2025	08.04.2025	Vezlay Foods Pvt Ltd Vs Indospirit Bars Pvt Ltd	Sh Om Prakash Verma	9868167514	advocateopverma@gmail.com	07.04.2025
				CS (comm)	2694/2025	09.04.2025	M/S Soothe Healthcare Pvt. Ltd. Vs M/S Violescent Venture	Sh Ayush Sharma	9899096069	ayush@mslaw.in	26.03.2025
				CS (comm)	303/2025	16.04.2025	M/S Parajit Industries Vs Pappu Kumar	Sh Manish Macgregor	9818638678	manishmacgregor@yahoo.com	16.05.2025
				CS (comm)	325/2025	16.04.2025	Sh Akshitiz Alias Birmanie @ Anil Vs Surender Kumar Contractor	Sh Vivekanand Sharma	9810149231	vivekanandlaw@gmail.com	07.04.2025
				CS (comm)	327/2025	22.04.2025	Swarn Projectech Pvt Ltd Vs Navair International Pvt ltd	Sh Krishan Pal Mari	9810435717	kpmariandassociates@gmail.com	21.04.2025
				CS (comm)	329/2025	23.04.2025	M/S Apex Enterprises Vs Canara Bank	Roshan Santhalia	9643917721	roshan@chambersofsanthalia.com	21.04.2025
				CS (comm)	342/2025	25.04.2025	Vishnu Shankar Foundation Vs Innovative Financial Advisors Pvt. Ltd.	Sh Pankaj Gupta	9971715950	pankajadvocate77@gmail.com	23.04.2025
				CS (comm)	344/2025	25.04.2025	MBJ Creations Pvt Ltd Vs Razon Luxury	Sh Amit Sahni and Sonali Tiwari	8826363007	officeofamitsahni@gmail.com	21.03.2025
				CS (comm)	343/2025	26.04.2025	Canara Bank Vs Himanshu Munjal	Sh Pratap Chandra Rana	9990366723	prana25000@gmail.com	08.04.2025
				Execution	128/2025	05.04.2025	State Bank of India Vs Sepoy Vinay Kant Sharma	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	22.03.2025
				Execution	126/2025	01.04.2025	State Bank of India Vs Krishan Kumar Yadav	Ms Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	21.03.2025
				Misc (DJ)	488/2025	24.04.2025	Jumax Foam Pvt Ltd Vs Shamsons Polymers Pvt Ltd	Sh Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	18.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL-ID	DATE OF E-FILING
				Misc (DJ)	475/2025	22.04.2025	Bhushan Landmark Vs Somesh Pratap Singh	Sh Anurag Sahay	9971793810	chambers@anuragshay.in	15.04.2025
				Misc (DJ)	505/2025	29.04.2025	Manoj Mishra Vs Guru Nanak Engineering Services	Sh Shaurya Sharma	8368634225	adv.shaurya15@gmail.com	31.01.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39 Blockli	CS COM	284/2025	01.4.2025	BANK OF MAHARASTHA VS MS NEHA FABRIC	PRAMOD TYAGI	8368401233	Pramodtyagi9@gmail.com	29.03.2025
				CS COM	277/2025	04.4.2025	SMITI SURI VS MOVING URBAN TECHNOLOGI	PRATEEK KUMAR	9891736272	PRATeek kumar555@gmail.com	02.04.2025
				CS COM	283/2025	07.4.2025	MS SPIRITED LABELS PVT VS EVERGOOD BLENTERS PVT	Munish vohra	9811427955	munishlaw.vohr@gmail.com	04.04.2025
				EX COM	132/2025	08.4.2025	MS NISHU GHEI VS MS PB INDIA PVT & ANATHER	Shivanshu Bhardwaj	9958864562	CONtact. shivanshubhardwaj@gmail.con	27.03 .2025
				CS COM	286/2025	08.4.2025	MS K.C CREATIONS FABRICS PVT VS MS MUKTIR FASHION INDIA PVT	TRUPESH AKHANNA	9873673333	ADVOCATE. azhar@gmail.com	05.04.2025
				CS COM	287/2025	08.4.2025	M/S SPIRITED LABELS V/S SHRIRAM	SAKSHAY BHAMBRI	9811427955	munishlaw.vohra.@gmail.com	26.03.2025
				CS COM	289/2025	09.4.2025	MUKESH KUMAR VS SAMVARDHANA MOTHESON HAMAKYORX ENGINEERED	H. K PANDA	9899577466	Pandarishikesh308@gmail,com	07.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS COM	292/2025	09.4.2025	MS RE	A. BHARADWAJ	9555449294	ADVOCATEAKBHard waj@gmail	08. 04 .25
				CS COM AWARD	14/2025	16.4.2025	MS RE	VIJAY KAUNDAL	9811264777	VIJAY KAUJDAL@SARAFP ARTNERS .CON	15.04.2025
				CS COM	299/2025	16.4.2025	KULDEEP KALRA VS YOGESH CHANDOLA	ABHISHEK SETHI	9582000430	abhisheksethiadvocat e@gmail.com	15.04.2025
				CS COM	318/2025/25	22.04.25	Inderjot singh vs intex	Siddharth	8080989	advsiddharthacharya @gmail.com	19.04.2025
				CS COM	3324/25	22.04.25	BENTELY SYSTEM VS ONEIL ENGINEERING	ANKUR KATYAL	9811809439	ankurkatyal@asklegal .co. in	21.04.25
				CS COM	326/25	22.04.25	ASHISH GUPTA VS ERISHA BOBILITY PVT	AGNISH ADITYA	8170009934	mail@agnishaditya.c om	21.04.25
				EX COM	145/2025	23.4.2025	COMAC INDIA VS MANSA LAXMI EMPERIOM	KUNAL KUKREJA	9871236226	whiteandblackwawye rs@gmail.com	22.04 .25
				RTI	1/2025	23.4.2025	UDAY RAJ CHAUHAN VS P I O	UDAY CHAUHAN	9911188223	udayraj211211@gmail .com	08. 04 .25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				RTI	2/2025	23.4.2025	JYOTI VS P I O	JYOTI	8505920782	ypc71@yahoo.co.in	15. 04 .25
				EX COM	148/2025	24.4.2025	AURUN KUMAR VS ROHIT BAL	SANJEEV GOEL	9810498889	Law sanjeev@gmil.com	09.04 .25
				EX COM	149/2025	24.4.2025	ARUN HOISERY MILLS VS ARCMOTORS	MOHIT JOLLY	9810032399	MOHITJOLLYADV @GMAIL.COM	22.04 .25
				CS COM	346/2025	26.4.2025	MS TAYAL HARDWARE COLLECTION VS ANUP TUTEJA SOLE PRPPRIETOR	GOYAL & CO	9811056767	goyalandco86@gmail .com	23.04 .25
				CS COM	347/2025	26.4.2025	TV TODAY NETWORK LIMITED VS ATS HOMES PVT LTD	SHAHRAKH EJAZ	7838390214	shahrukhejaz@hotmail .il.com	25.04 .25
				CS COM	258/2025	30.4.2025	MS PENTAFLO HYDRO PVT VS MS NEW DHAULADHAR TECHNO POWER	KAPIL SETHI	7678275473	adv.sethi1993@gmail .com	25.04 .25
				CS COM	141/2025	21.4.2025	EMU LINES PVT VS SEATRANS AGENCIES PVT	ANKUR MAHINDRO	9891051888	ankur.mahindro@kre d-jure.in	21.04 .25
				CS COM	289/2025	30.4.2025	MUKESH KUMAR VS SAMVARDHANA MOTHESON HAMAKYORX ENGINEERED	H. K PANDA	9899577466	Pandarishikesh308@ gmail.com	07.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAILDATE OF E- ID FILING	
				EX COM	145/2025	30.4.2025	COMAC INDIA VS MANSA LAXMI EMPERIOM	KUNAL KUKREJA	9871236226	whiteandblackwawyer@gmail.com22.04 .25	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	900/2025	ADL20230012580C202 500006	01-04-2025	GOEL TRADERS VS ARY INFRATECH	SH ANKIT VASHIST	9549060377	
			209	CS COMM 74	903/2025	ADL20230014463C202 500011	01-04-2025	BHUWAN CHANDRA PANDEY VS SHIVA	SH AKSHAT GUPTA	8860349935	
			209	CS COMM 74	917/2025	ADL20240014236C202 500002	02-04-2025	SANJAY SHARMA VS SUVIRE ELECTRIC PVT.	SH SANJEEV KUMAR	9891490070	
			209	CS COMM 74	951/2025	ADL20230001192C2025 00007	04-04-2025	SIKANDER HASAN VS YASMIN YASMEEN	SH SANDEEP GUPTA @	9818530005	
			209	CS COMM 74	954/2025	ADL20230001766C202 500010	04-04-2025	KALKI LIGHTING LTD. VS SHIVAM	SH R K BHARANI	7838085278	
			209	OMP COMM 78	995/2025	ADL20250001256C202 500001	09-04-2025	JAGDISH CHANDER RAJA VS ICICI SECURITIES	SH DHANANJAY KUMAR	9891860220	
			209	CS COMM 74	1001/2025	ADL20230017409C202 500005	15-04-2025	RICH CREDIT FINANCE PVT. LTD. VS MUKTA	SH NISHANT MITTAL	8130917222	
			209	CS COMM 74	1009/2025	ADL20230015932C202 500002	15-04-2025	JAGDEEP RAJPUT MUSHARRAF GANGOHI	SH CHETANYA V KAPOOR	9654923370	
			209	CS COMM 74	1027/2025	ADL20230009932C202 500059	16-04-2025	STATE BANK OF INDIA VS AAKASH RAJ	MS SUCHITA DIXIT	8896932838	
			209	CS COMM 74	1034/2025	ADL20230017385C2025 00028	17-04-2025	CENTRAL BANK INDIA VS DEEPAK	MS RAGINI OF TRIPATHI	9205573760	
			209	CS COMM 74	1046/2025	ADL20230009932C202 500067	19-04-2025	STATE BANK OF INDIA VS SURAJ	MS SUCHITA DIXIT	8896932838	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	CS COMM 74	1057/2025	ADL20230014041C202500002	19-04-2025		NAZEER HOSPITALITY PVT. LTD. VS WOODS N	SH ATIF SUHRAWARDY	9810057636	
			209	CS COMM 74	1068/2025	ADL20240006125C202500053	21-04-2025		KAMAL KISHORE VS MCD	SH MUKESH SHARMA	9868761320	
			209	CS COMM 74	1083/2025	ADL20240009073C202500001	22-04-2025		KARNATAKA BANK LTD. VS RAN VIJAY SINGH AND	SH H. K. JOHRI	9810767331	
			209	CS COMM 74	1096/2025	ADL20230001385C202500024	23-04-2025		PUNJAB NATIONAL BANK VS NAMITA RANA	SH NITIN GARG	9958986363	
			209	CS COMM 74	1098/2025	ADL20240006798C202500012	23-04-2025		BANK OF MAHARASHTRA VS DHANANJAY	SH RAKESH KUMAR	9891691568	
			209	CS COMM 74	1124/2025	ADL20230006529C202500038	25-04-2025		SUBHASH KATARIA VS ELITECON INTERNATIONAL	SH RAKESH K SHUKLA	9899454835	
			209	CS COMM 74	1130/2025	ADL20230010309C202500030	26-04-2025		AKSHAJ JAIN VS PRAMODANAND KUMAR	SH PRAGYANAND	9910358225	
			209	CS COMM 74	1142/2025	ADL20230003559C202500025	28-04-2025		RACHNA DALMIA VS YFC PROJECTS PVT. LTD.	SH S K SHARMA	9810199132	
			209	CS COMM 74	1154/2025	29-04-2025	CANARA BANK VS SHARWAN KUMAR	SH PRATAP CHANDRA RANA	9990366723		prana25000@gmail.com	29.04.25
			209	CS COMM 74	1155/2025	29-04-2025	PRAMILA BHARGAVA VS SAMRAT SOLANKI	SH SAUMITRA SINGHAL	9818341523		saumita.singhal@gmail.com	29.04.25
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	906/2025	01-04-2025	OMTRANS LOGISTIC LTD. VS PRAGYAAN SHIPPING PVT. LTD.	SH ASHUTOSH KUMAR SHUKLA	9958994489		aks.thelawwing@gmail.com	01.04.25
			101	CS COMM 74	914/2025	02-04-2025	THE NANITAL BANK LTD. VS RADHA BAJAJ	SH ALOK MOHAN	9675678910		alokmpi@gmail.com	02.04.25
			101	CS COMM 74	952/2025	04-04-2025	CHINTAMANI FINLEASE LTD. VS ABHA PRASAD	SH V. K. SINGH	9810144934		vrijesh.k.singh@gmail.com	04.04.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			101	CS COMM 74	969/2025	07-04-2025	KOTAK MAHINDRA PRIME LTD. VS KARAN SINGH	SH AJAY UPPAL	9811740125	virtuous.people@gmail.com	05.04.25
			101	CS COMM 74	972/2025	07-04-2025	GD CREATIONS VS AUM SECURITIES	SH RAKESH CHAUHAN	9212784397	DPU0047@GMAIL.COM	07.04.25
			101	CS COMM 74	975/2025	07-04-2025	UCO BANK VS SUNNY MADAN	SH YOGESH KUMAR SHARMA	9968067667	adv.yogeshsharma121@gmail.com	07.04.25
			101	CS COMM 74	987/2025	08-04-2025	PUNJAB NATIONAL BANK VS LALIT KUMAR GOEL	SH DEEPAK KUMAR	9999170066	D221173@GMAIL.COM	08.04.25
			101	CS COMM 74	1020/2025	15-04-2025	DECENT TEX FAB VS OJAS FABRICS	SH VISHAL MALIK	9310006323	akvadvocate@yahoo.in	15.04.25
			101	CS COMM 74	1045/2025	19-04-2025	STATE BANK OF INDIA VS POORNESHA K M	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	19.04.25
			101	CS COMM 74	1051/2025	19-04-2025	FEDEX EXPRESS TRANSPORTATION AND SUPPLY CHAIN SERVICE INDIA PVT. LTD. VS SUBHUTTAM INDIA	SH GURVINDER SURI	011-43434600	litigation@surico.in	19.04.25
			101	CS COMM 74	1061/2025	21-04-2025	PUNJAB NATIONAL BANK VS HINDUSTAN TRADERS THRU UBAID MALIK	DR MEENAKSHI KALRA	9873448030	snk5legis@gmail.com	19.04.25
			101	CS COMM 74	1070/2025	21-04-2025	BANK OF BARODA VS NEHA SINGHAL	SH HUNNY SHARMA	9650501903	advhunnysharma.28@gmail.com	21.04.25
			101	CS COMM 74	1071/2025	21-04-2025	BANK OF BARODA VS NEHA SINGHAL PROP KARTIK TRADING	SH HUNNY SHARMA	9650501903	advhunnysharma.28@gmail.com	21.04.25
			101	CS COMM 74	1095/2025	23-04-2025	PUNJAB NATIONAL BANK VS VIJAY	SH NITIN GARG	9958986363	info@knowlex.in	23.04.25
			101	OMP COMM 73	1097/2025	23-04-2025	PEEJAY FINANCE AND CO VS VANDANA	SH B. B.SHARMA	9891887145	bankebiharisharma@rediffmail.com	23.04.25
			101	CS COMM 74	1099/2025	23-04-2025	STATE BANK OF INDIA VS ANJALI PROP ATTIRE N YOU	MS SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	23.04.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			101	CS COMM 74	1113/2025	24-04-2025	OGN EXPORT VS NOOR INDIA EXPORT LTD.	ASH SANDEEP GARG	9811362403	sandeepgargandco@g mail.com	24.04.25
			101	CS COMM 74	1135/2025	26-04-2025	BHUVAN CHAND SHARMA VS STRAWBERRY STUDIO EXPORTS PVT. LTD.	SH PRAMOD SINGH	9871724396	chauhanpramod833 @gmail.com	26.04.25
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S.(COMM)	46/2025	03-04-2025	Union Bank Of IndiaVsAnoop Kumar	RAVI KUMAR	9911118926	advocateravi79@gma il.com	18.03.2025
			---do--	C.S.(COMM)	47/2025	05-04-2025	SAMRAT PACKAGINGVsRN FAUCETS PRIVATELIMITED	DEEPANSHU BANSAL	9555424269	n/a	05.04.2025
			---do--	C.S.(COMM)	48/2025	07-04-2025	Neeraj Aggarwal Prop M/sAggarwal TradingCompanyVsIslamuddin	VIKRANT MITTAL	9868860486	VFVICTORY@GMAI L.CO M	05.04.2025
			---do--	Execution(Comm.)	32/2025	07-04-2025	M/S JBV MOBILEsolution Vs SERVICECOMMUNICATIONSOLO TION	SUBHASH CHANDRA	8586906293	dheraj.sharma706@g mail.com	07.04.2025
			---do--	C.S.(COMM)	49/2025	08-04-2025	SANJAY GUPTAVsMOHD IDREES	SANJEEV KUMAR	9891490070	sanjeevadvocate6@g mail.com	05.04.2025
			---do--	C.S.(COMM)	50/2025	08-04-2025	Bank of BarodaVsKanta	UMESH JOSHI	9910568669	advumeshjoshi@gma il.com	07.04.2025
			---do--	C.S.(COMM)	51/2025	08-04-2025	BANK OFMAHARASHTRAVsSHRI BABU KHAN	RAKESH KUMAR	9891691568	rakesh.advct@gmail.co m	05.04.2025
			---do--	C.S.(COMM)	52/2025	08-04-2025	LABEU COSMETICSTHROUGH ITS PARTNERISHANK GUPTAVsKARTIK ENTERPRISES	SOBI BANO	7838924058	su hailadvocate@gmai l.com	08.04.2025
			---do--	C.S.(COMM)	53/2025	08-04-2025	NAIDNI GARUPTHROUGH ITS PROP MRVISHAL GUPTA	SOBI BANO	9810539703	kjha45@yahoo.com	08.04.2025
			---do--	C.S.(COMM)	54/2025	15-04-2025	Bank of BarodaVsJaitun	UMESH JOSHI	9910568669	advocateumesh2005 @gmail.com	15.04.2025
			---do--	MISC DJ	136/2025	17-04-2025	MR ANUJ JAINVsMS MEENAL GUPTA	SUBHASH CHANDRA	9810453464	n/a	15.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	Execution(Comm.)	33/2025	17-04-2025	BEENA TRIPATHI Vs Vijay Bansal	SHAILENDER NEGI	9999029218	shailnegi1984@gmail.com	15.04.2025
			---do--	C.S.(COMM)	55/2025	19-04-2025	Central Bank of India Vs Ms Aditya Traders	B K AGARWAL	8178359238	Icloudlawpartners@gmail.com	16.04.2025
			---do--	C.S.(COMM)	56/2025	19-04-2025	Central Bank of India Vs Amit Kumar and ors	B K AGARWAL	8178359238	Icloudlawpartners@gmail.com	16.04.2025
			---do--	Execution (Comm.)	34/2025	19-04-2025	MS SHREE VAISHNO ABRASIVES PVT LTD Vs SAI RAM ENTERPRISES	Deepak Garg	9891923356	advocatedgarg@gmail.com	19.04.2025
			---do--	Execution(Comm.)	35/2025	21-04-2025	CANARA BANKVsMohd Salman	ESHU CHAUDHARY	9711275697	eshuadvocate@gmail.com	16.04.2025
			---do--	C.S.(COMM)	57/2025	22-04-2025	Bank of BarodaVsSunil Kumar	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	19.04.2025
			---do--	C.S.(COMM)	58/2025	23-04-2025	m/s embroideryhouseVsFAISAL munazir	SIDDHANT BANGA	9999369931	siddhantbanga04@gmail.com	22.04.2025
			---do--	C.S.(COMM)	59/2025	23-04-2025	EXCELLENT ESCORTSSERVICES PVT LTDVsT R SAWHNEY MOTORSAND OTHERS	K K TYAGI	9810497887	officialkktyagi@gmail.com	22.04.2025
			---do--	Execution (Comm.)	36/2025	23-04-2025	RAJ KUMAR SARASWATVsSMT FALAK NAAZ ANDORS	RAJIV BAKSHI	9891695725	rajivbakshi@gmail.com	07.04.2025
			---do--	C.S.(COMM)	60/2025	24-04-2025	PUNJAB NATIONALBANKVsGAURAV KUMARMAURYA AND ANR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	22.04.2025
			---do--	C.S.(COMM)	61/2025	24-04-2025	Anuj kumar GoswamiVsMukesh Rana	PRAVEEN KUMAR	9560749677	praveenkumarpresident@gmail.com	24.04.2025
			---do--	C.S.(COMM)	62/2025	25-04-2025	Bank of BarodaVsAshish	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	25.04.2025
			---do--	MISC DJ	147/2025	26-04-2025	Saket SachdevaVsExim Contracts Pvt Ltd	DEVANSH AGARWAL	9999856476	n/a	03.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do--	MISC DJ	148/2025	26-04-2025	Saket SachdevaVsM S Decorators Pvt Ltd	DEVANSH AGARWAL	9999856476	n/a	03.04.2025
			---do--	MISC DJ	149/2025	26-04-2025	SAKET SACHDEVAVsMS Modular Pvt Ltd	DEVANSH AGARWAL	9999856476	n/a	03.04.2025
			---do--	OMP (I)(COMM)	9/2025	26-04-2025	Shriram Finance LtdVsSPHAIRA TRANSPORTPRIVATE LIMITED	SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMA1L.COM	22.04.2025
			---do--	OMP (I)(COMM)	10/2025	26-04-2025	Shriram Finance LtdVsSPHAIRA TRANSPORTPRIVATE LIMITED	SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMA1L.COM	22.04.2025
			---do--	OMP (I)(COMM)	11/2025	26-04-2025	Shriram Finance LtdVsSPHAIRA TRANSPORTPRIVATE LIMITED	SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMA1L.COM	22.04.2025
			---do--	OMP (I)(COMM)	12/2025	26-04-2025	Shriram Finance LtdVsSPHAIRA TRANSPORTPRIVATE LIMITED	SUNNY ARORA	9910574027	ALBUSLAWFIRMS@GMA1L.COM	22.04.2025
			---do--	C.S.(COMM)	63/2025	26-04-2025	Punjab National BankVsMamta Enterprises	MAJ DR JAGDISH	9891152939	maajjadish@yahoo.co m	25.04.2025
			---do--	Execution(Comm.)	37/2025	29-04-2025	DEVI SINGHVsANIL KUMAR	SOBI BANO	9810036059	n/a	29.04.2025
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	CS (COMM)/184/2025	01-04-2025	M/S NEC WIRES AND CABLE PVT LTD Vs /S SNK TRADING COMPANY Through its Proprietor	SUCHI SHARMA	8851058838	sharma suchi85@gmail.com	01/04/2025
			301, New Court Building	CS (COMMERCIAL)	MISC DJ/321/2025	02-04-2025	UNION BANK OF INDIA Vs Sanjay Kumar	SANDEEP SONI	9999114922	samrandrkradv@gmail.com	02/04/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/76/2025	03-04-2025	Uma Shankar Sahney Vs CHANDAN PHARMACY LIMITED	DINESH KUMAR	9811215075	dineshadv1965@gmail l.com	03/04/2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/77/2025	03-04-2025	SARAOGI SUPER SALES PVT LTD Vs AHUJA READYMADE	VARUN BEDI	8285672608	advocatevarunbedi@ gmail.com	03/04/2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/78/2025	03-04-2025	SARAOGI SUPER SALES PVT LTD Vs SHREE GANPATI	VARUN BEDI	8285672608	advocatevarunbedi@ gmail.com	03/04/2025
			301, New Court Building	CS/COMMERCIAL	Execution (Comm.)/79/2025	03-04-2025	SARAOGI SUPER SALES PVT LTD Vs RAJ AGENCY	VARUN BEDI	8285672608	advocatevarunbedi@ gmail.com	03/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/193/2025	03-04-2025	Panasonic Holdings Corporation Vs Ashok Kumar	SHRAVAN BANSAL	6201970125	unitedmark@uniteda ndunited.com	03-04-2025
			301, New Court Building	CS (COMMERCIAL)	MISC DJ/326/2025	03-04-2025	Reliance Project and Property Management Service Ltd Vs Mayank Garg	SHYAM KUMAR	9999154100	shyamkumar@altindi alegal.com	03-04-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/202/2025	04-04-2025	PUNJAB NATIONAL BANK Vs SUNITA	DEOKANT TRIPATHI	9711332383	deokanttripathi2@g mail.com	04-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/209/2025	07-04-2025	MEENA AND ANOTHER Vs M/S ANEESH JEWELLERS PVT LTD		JAI VATS	8527734300	jaivats875@gmail.co m	07-04-2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/81/2025	08-04-2025	STATE BANK OF INDIA Vs RAJ TOMAR		ARUN UPADHYAY	9045375818	raj.tomar@hotmail.c om	08/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/214/2025	08-04-2025	MANDHIR SEHGAL Vs MAYANK VERMA		GURPREET KAUR	9871203770	gkauro45@gmail.co m	08/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/215/2025	08-04-2025	Shree Bankey Behari Fabrics Pvt Ltd Vs Hitesh Makkar Prop H H Creation		SEHDEV RANA	9718565756	rakesh.nautiyal21@g mail.com	08/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/216/2025	08-04-2025	GOPAL DASS AND ANOTHER Vs M/S INDUS TOWER LIMITED		CHITRA SINGH	9899287500	amitraoadvocate@gm ail.com	08-04-2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/84/2025	09-04-2025	PUNJAB NATIONAL BANK Vs RISHI KUMAR SHUKLA		BINAY KUMAR MISHRA	9868113796	bkmdelhi@gmail.com	09-04-2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/85/2025	09-04-2025	PUNJAB NATIONAL BANK Vs TIMOTHEY JOSEPH		BINAY KUMAR MISHRA	9868113796	bkmdelhi@gmail.com	09-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/86/2025	09-04-2025	Laxmi Kant Gupta Vs Jitender Sharma	MOHINDER SINGH KAUSHIK	9999530540	mohinderskaushik@g mail.com	09/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/221/2025	09-04-2025	M/S NEC WIRE AND CABLES PVT LTD Vs M/S GOVERDHAN BIHARI SALES CORPORATION	SUCHI SHARMA	8851058838	sharmasuchi85@gma il.com	09/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/232/2025	16-04-2025	MITTALICS NON FERROUS Vs MR VICKY JARIWALA	RAGHUVVEER KAPUR	9899328630	raghuveerkapur@gm ail.com	16/04/2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/94/2025	21-04-2025	M/s Mohan Infinity Vs M/s Shri BabosaTraders	KUNAL MASIWAL	9958395851	19948892@gmail.co m	21/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/245/2025	21-04-2025	BANK OF BARODA Vs SAPNA CHANANA PROP OF ALPINE SALES CORPORATION	SUDESH RANJAN SINGH	9015511224	sudeshadvocate12@g mail.com	21/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/246/2025	21-04-2025	BANK OF BARODA Vs Ashish Pandey	UMESH JOSHI	8527640148	ashishpandey8527@g mail.com	21/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/247/2025	21-04-2025	M S Easy Life Services India Pvt Ltd Vs M S Logix Buildtech Pvt Ltd	RAKESH PAL	9511521085	atkhan4061995@gma il.com	21/04/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/96/2025	22-04-2025	CANARA BANK Vs Mohd Faheem	ESHU CHAUDHARY	9711275697	eshuadvocate@gmail.com	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/97/2025	22-04-2025	CANARA BANK Vs Priya	ESHU CHAUDHARY	9711275697	eshuadvocate@gmail.com	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/98/2025	22-04-2025	CANARA BANK Vs Ravi Kumar Jain	ESHU CHAUDHARY	9711275697	eshuadvocate@gmail.com	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/99/2025	22-04-2025	STATE BANK OF INDIA Vs Maenuddin Saifi proprior of Perfect Engineering Co	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/100/2025	22-04-2025	STATE BANK OF INDIA Vs MEGHRAJ SWAMI	ARUN UPADHYAY	9045375818	upadhayayarun137@gmail.com	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/251/2025	22-04-2025	ASHOK KUMAR JAIN PROP. M/S SHREE AADINATH TEXTILES Vs Kausagra Mishra Prop M/s Misa Enterprises	DADITYA JAIN	8383953944	jain.adityaraj@yahoo.com	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/252/2025	22-04-2025	Madhav Cotex Through Its Ar Sh Vikas Kumar Jain Vs NEELAM GARG (PROPRIETOR OF REST KORE FOAM INDUSTRIES)	NEERAJ KUMAR	9810061735	v4legalaidd@gmail.com	22-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/253/2025	22-04-2025	BRIJENDRA KUMAR SINGH Vs ZUDIO TRENT LTD AND ORS	AZEEM KHAN	9810706377	danishkhanadvocate1@gmail.com	22/04/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/255/2025	23-04-2025	CANARA BANK Vs M/s Ankit Garments	AMIT GUPTA	9810224624	amitguptaadv366@gmail.com	23/04/2025	
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/103/2025	24-04-2025	STATE BANK OF INDIA Vs v d industries through its prop usha goel	DARUN UPADHYAY	9045375818	upadhayayarun137@gmail.com	24/04/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/261/2025	24-04-2025	Sunita Jindal Vs DETECH DEVICES PVT LTD	SHRESHTH JAIN	9903824555	shreshth.law@gmail.com	24/04/2025	
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/262/2025	24-04-2025	MEHAK GUPTA Vs HIMANI JAIN	RAHUL MANGLA	9899969669	litigation@rahulmangla.com	24/04/2025	
			301, New Court Building	CS (COMMERCIAL)	MISC DJ/408/2025	24-04-2025	Badri Prasad Goyal Vs APV Realty Ltd	ARNAB PAL	9899399424	palsk3@radiffmail.com	24/04/2025	
			301, New Court Building	CS (COMMERCIAL)	MISC DJ/409/2025	24-04-2025	NITISH JAIN Vs AHMED RAZA	MANOJ KUMAR SINGH	888203611	syndicate.advocates@gmail.com	24/04/2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/263/2025	25-04-2025	PRINCE KASHYAP Vs PRADEEP KASHYAP	SIDHANT DHINGRA	9650677902	sidhantdhingra@adv ocatesidhanthdhingra .com	25/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/264/2025	25-04-2025	SANJEEV KUMAR Vs PRADEEP KASHYAP	SIDHANT DHINGRA	9650677902	sidhantdhingra@adv ocatesidhanthdhingra .com	25/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/266/2025	28-04-2025	Manoj Mehta Vs MAHAESHWARI INFRATECH PVT LTD	ARUN KUMAR	7428318383	akhilesh.km63@gmai l.com	28/04/2025
			301, New Court Building	CS (COMMERCIAL)	Execution (Comm.)/109/2025	29-04-2025	Naveen Kumar Taneja Vs Sh Tarun Arora	PRAMOD SINGH	9871724395	chauhanpramod833 @gmail.com	29/04/2025
			301, New Court Building	CS (COMMERCIAL)	Ex. - Award by Arb./3/2025	30-04-2025	KOTAK MAHINDRA PRIME LTD Vs MUKUL RAVINDER	SAGAR MISHRA	7053284188	sagarmishra82490@ gmail.com	25/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/274/2025	30-04-2025	Prateek Dham Vs Yogesh Narayan Tambe	VISHAL GARG	9810171302	vishalgarg12@gmail.c om	22/04/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMM)/275/2025	30-04-2025	CANARA BANK Vs JAIVEER SINGH	ANUJ AGGARWAL	9999490798	advocateanujagarwal @yahoo.com	28/04/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARA	ROOM NO 208	COMMERCIAL	CS (COMM)/185/2025	01-04-2025	PRATHAM INTERNATIONAL Vs SHRI RAMA POLYMER	MAHAVIR SINGH(P),	9350205190	msf.advocate@gmail.com	01-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/186/2025	01-04-2025	Good Luck Trading CO Vs Jugunag Hardware and sales	gaurav dubey(P),	9999898860	advgauravkumar5@gmail.com	01-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/204/2025	04-04-2025	IDBI BANK LTD Vs NAGESH KUMAR	Vivek Kumar(P),	9811867703	kumarvivekadv@gmail.com	04-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/208/2025	05-04-2025	Dheeraj trehan Vs M/s Pancheel builders pvt ltd	Ramesh Kumar srivastava(P),	9711322898	advaashishkalra@gmail.com	05-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/207/2025	05-04-2025	Anchal Aggarwal Vs Puneet Gupta	Ashish Aggarwal(P),	9899695533	parthakpolymes2016@gmail.com	05-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/206/2025	05-04-2025	Punjab National Bank Vs Mr Vijay Kumar Panchal	Beenu(P),	7000041067	iyoti_gautam2010@yahoo.com	05-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/226/2025	15-04-2025	Bank of Baroda Vs Deepak Gupta	Umesh Joshi(P),	9910568669	advumeshjoshi@gmail.com	15-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/225/2025	15-04-2025	Bank of Baroda Vs Sheela	Umesh Joshi(P),	9910568669	advumeshjoshi@gmail.com	15-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/229/2025	16-04-2025	Ranjeet Mehta Vs MAHESHWARI INFRATECH PVT LTD	Arun kumar(P),	7428318383	akhileshkumar3@gmail.com	16-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/230/2025	16-04-2025	RAMESH KUMAR GUPTA Vs HIMANI JAIN	RAHUL MANGLA(P),	9899969669	litigation@rahulmangla.com	16-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/233/2025	17-04-2025	UMA DEVI Vs SHRI DHARAMPAL ARORA PROPRIETOR M/S KESAR POLYMERS	NIRMAL GUPTA(P),	9354193994	advocatetarachandgupta@gmail.com	17-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/239/2025	17-04-2025	Badri Prasad Goyal Vs APV Realty Ltd	Arnab Pal(P),	9899399424	palsk3@rediffmail.com	17-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/248/2025	21-04-2025	K K Mittal Vs Sanjay Nagar	Dinesh Kumar(P),	9811215075	dineshadv1965@gmail.com	21-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			ROOM NO 208	COMMERCIAL	CS (COMM)/257/2025	23-04-2025	SHAKIR Vs MUNICIPAL CORPORATION OF DELHI	KARTIK WADHWA(P),	6264096889	ajaytomar850@gmail.com	23-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/256/2025	23-04-2025	BRIJ BHUSHAN JAIN Vs M/s Disha Garments	Neelam Malik(P),	7303296156	neelam.malik8512@gmail.com	23-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/259/2025	23-04-2025	MOHD AZHARUDDIN Vs MUNICIPAL CORPORATION OF DELHI	KARTIK WADHWA(P),	6264096889	ajaytomar850@gmail.com	23-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/258/2025	23-04-2025	Patent Engineers India Private Limited Vs JAANVI ENGINEERING SERVICES	Prakash Kapoor(P),	8826976754	legalpkapoor@gmail.com	23-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/249/2025	21.04.2025	Hind Health and Enviro Solutions Pvt Ltd Vs Logix Heights Pvt Ltd	Deepak Kumar	9968575155	deepakjha318@gmail.com	21.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/265/2025	25.04.2025	SURENDER SINGH ANR Vs SUNDER SINGH	Amar singh	9910221927	advocateamarchauhan@gmail.com	25.04.2025
			ROOM NO 208	COMMERCIAL	CS COMM 268/2025	28-04-2025	State Bank of India Vs Sona Banarjee Proprietor of Keya Delicasy	Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	28.04.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/271/2025	29-04-2025	VLK ASSOCIATES PRIVATE LIMITED Vs SINDH GARMENTS	Manish Kumar(P),	9968466963	aormanishkumar@gmail.com	29-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/273/2025	29-04-2025	MAYANK GOYAL Vs PANKAJ MOHAN KASWAN	DEEPAK JAIN(P),	8588826199	dkj.adv@gmail.com	29-04-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/276/2025	30-04-2025	AKSHTIZ BIRMANI Vs IHBAS	SANJEEV KUMAR(P),	9871299091	sanjeevadv59@gmail.com	30-04-2025
			ROOM NO 208	COMMERCIAL	Execution (Comm)/110/2025	29-04-2025	ROOP KISHORE Vs Parmod Yadav	SANJEEV KUMAR(P),	9871299091	sanjeevadv59@gmail.com	29-04-2025
			ROOM NO 208	COMMERCIAL	Execution (Comm.)/65/2025	01-04-2025	SARAOGI SUPER SALES PVT LTD Vs NEHAKUMARI	VARUN BEDI	8285672608	advocaevvarunbedi@gmail.com	01-04-2025
			ROOM NO 208	COMMERCIAL	Execution (Comm)/66/2025	02-04-2025	Masterji Garments through Kartar Pradeep Bansal Vs MYRA SYRA INTERNATIONAL THROUGH PROPRIETOR SHAKUNTALA	Rahul Dadwal(P),	9910293352	dadwal.rahul14@yahoo.com	02-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM)/62/2025	01-04-2025	HDFC BANK LTD. Vs KHUSHBOO KHUSHBOO	AJAY UPPAL	9811740125	virtuous.people@gmail.com	10.03.2025
					OMP (I) (COMM)/63/2025	01-04-2025	HDFC BANK LTD. Vs ABDUL HANNAN	AJAY UPPAL	9811740125	virtuous.people@gmail.com	10.03.2025
					OMP (I) (COMM)/64/2025	01-04-2025	HDFC BANK LTD. Vs NEHA MOHAMMAD SAZID	AJAY UPPAL	9811740125	virtuous.people@gmail.com	10.03.2025
					OMP (I) (COMM)/65/2025	01-04-2025	HDFC BANK LTD. Vs ASHOK ARORA	AJAY UPPAL	9811740125	virtuous.people@gmail.com	10.03.2025
					OMP (I) (COMM)/66/2025	01-04-2025	HDFC BANK LTD. Vs PAWAN RAM BIHARI	AJAY UPPAL	9811740125	virtuous.people@gmail.com	10.03.2025
					CS (COMM)/183/2025	01-04-2025	adidas AG Vs OWNER PROPRIETOR (BRAND STUDIO)	PRAMOD KUMAR SINGH	9810481016	mail@the Legist.com	27.03.2025
					Execution (Comm.)/67/2025	02-04-2025	SAROGI SUPER SALES PVT LTD Vs SANTOSINI HALDER	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	27.03.2025
					Execution (Comm.)/68/2025	02-04-2025	SAROGI SUPER SALES PVT LTD Vs ASHA KATERIA	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	27.03.2025
					Execution (Comm.)/69/2025	02-04-2025	SAROGI SUPER SALES PVT LTD Vs ANKUR AGARWAL	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	27.03.2025
					Execution (Comm.)/70/2025	02-04-2025	SAROGI SUPER SALES PVT LTD Vs SHREEMAN SHRIMATI	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	27.03.2025
					CS (COMM)/188/2025	02-04-2025	JAI BHAGWAN TRADING Vs MANOJ MITTAL	NEELAM KUMARI MALIK	7303296156	neelammalik8512@gmail.com	11.03.2025
					CS (COMM)/189/2025	02-04-2025	ARIHANT JAIN Vs SAKKERA SRIDHAR GOUD	PADAM KHANNA	9818539988	advocateshefaliaggawal@gmail.com	26.03.2025
					CS (COMM)/190/2025	02-04-2025	NEC WIRE CABLES PVT LTD Through Authorised Representative Mr Akash Tyagi Vs M/S V P ASSOCIATES THROUGH ITS	SHUCHI SHARMA	9289106130	sharmashuchi85@gmail.com	22.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/80/2025	03-04-2025	SAROGI SUPER SALES PVT LTD Vs SUDHANSHU ACHARYA	VARUN BEDI	8285672608	advocatevarun bedi@gmail.com	27.03.2025
					CS (COMM)/194/2025	03-04-2025	UNION BANK OF INDIA Vs PRABHAT KUMAR	SANDEEP SONI	9999114922	samarendrakradv@ya hoo.com	27.03.2025
					CS (COMM)/203/2025	04-04-2025	PUNJAB AND SIND BANK Vs DEEPAK KUMAR JAIN	CHITRA MALHOTRA	9212888057	chitramalhotraadvoca te@gmail.com	28.03.2025
					CS (COMM)/205/2025	05-04-2025	NARENDER KUMAR JAIN (HUF) Vs YASHU MAKKAR	S B PANDEY	9313780408	sbpandey7@yahoo.co m	27.03.2025
					CS (COMM)/210/2025	07-04-2025	U and I Fashion House Pvt Ltd Vs Magson Creative Apparel Pvt Ltd	GAUTAM PAL	981115456	gautampal.advocate @gmail.com	17.04.2025
					CS (COMM)/211/2025	07-04-2025	Mamta Devi Vs Akshay kumar verma	RAJNI YADAV	8700926126	synergylegal81@gmai l.com	03.04.2025
					Execution (Comm.)/82/2025	08-04-2025	ROHAN BOOKA COMPANY PVT. LTD. Vs ADLAKHA STATIONERY MART	OSAMA SUHAIL	9717345345	anzbawz@gmail.com	01.04.2025
					CS (COMM)/217/2025	08-04-2025	IDBI BANK LTD Vs SACHIN VERMA	VIVEK KUMAR	9811867703	kumarvivekadv@gma il.com	04.04.2025
					CS (COMM)/218/2025	08-04-2025	IDBI BANK LTD Vs SATENDER KUMAR VERMA	VIVEK KUMAR	9811867703	kumarvivekadv@gma il.com	04.04.2025
					Execution (Comm.)/87/2025	09-04-2025	SARDAR JI DI HATTI DEPARTMENTAL STORE PVT LTD Vs JONU PROP. M/S BLUES EYES	POOJA	9560628745	advpooja.542gmail.co m	02.04.2025
					CS (COMM)/222/2025	09-04-2025	AMIT JAIN Vs JCR FASHION RETAIL PVT LTD	KUMAR BHAWANI SHANKAR	9999058597	kumarbhawanishank ar@gmail.com	07.04.2025
					Execution (Comm.)/89/2025	16-04-2025	M/S SUMAN FABRICS Vs M/S KRISHNA ELECTRONIC	MANOJ KUMAR SINGH	9900228403	subham.kothari92@g mail.com	14.04.2025
					Execution (Comm.)/90/2025	16-04-2025	V J CRANES PRIVATE LIOMITED Vs AJINKYA INFRA PROJECTS	JASPREET SINGH	989964167	jaspreet.law@gmail.c om	09.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	Vs ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/231/2025	16-04-2025	STATE BANK OF INDIA Vs NISHANT TYAGI	DEVENDER KUMAR	9990116440	devenderkumaradv@gmail.com	
					Execution (Comm.)/93/2025	17-04-2025	M/S O P AND SONS TRADERS PVT LTD. Vs SHAHRUKH RAYEEN	RAMA SHARMA	9911855122	ramasharma4597@gmail.com	14.02.2025
					CS (COMM)/234/2025	17-04-2025	SUNITA JINDAL Vs RENTEASE INTERNATIONAL LLP	SHRESTHA JAIN	9905824555	shrestha.law@gmail.com	10.04.2025
					CS (COMM)/235/2025	17-04-2025	MADHAV COTEX PVT LTD. Vs BAMAN MARKETTING GROUP	NEERAJ KUMAR	9810061735	v4legalaidd@gmail.com	15.04.2025
					CS (COMM)/236/2025	17-04-2025	MADHAV PUFOAM PVT LTD Vs DLITE FOAM PVT. LTD.	NEERAJ KUMAR	9810061735	v4legalaidd@gmail.com	15.04.2025
					CS (COMM)/237/2025	17-04-2025	MADHAV COTEX PVT LTD. Vs SHAMA ANSARI (PROPRIETOR OF M/S NEW INDIA SOFA CUSHION)	NEERAJ KUMAR	9810061735	v4legalaidd@gmail.com	15.04.2025
					CS (COMM)/240/2025	19-04-2025	CANON INDIA PRIVATE LIMITED Vs ASSMAT MEDIA PRIVTE LIMITED	SAURABH KUMAR	9818606722	assmatmedia@gmail.com	16.04.2025
					CS (COMM)/241/2025	19-04-2025	M/S IMBODIAN TRADING PVT LTD Vs M/S VINEET TRADING CO	ARPIT BHALL	9999681830	advarpitbhalla@gmail.com	17.04.2025
					CS (COMM)/250/2025	21-04-2025	MAHAVIR TEXTILES Vs PADMAVATI MARKETING	NIKHIL KHANDELWAL	9971031557	nikhil9221@gmail.com	18.04.2025
					CS (COMM)/254/2025	22-04-2025	MUNNA LAL Vs RAKESH DHONDIYAL	PAYAL BAHL	9910860430	payal@advocatepayal.com	21.04.2025
					MISC DJ/410/2025	24-04-2025	RAM AVTAR Vs MANOJ SHARMA	S K VERMA	9811229636	skvermaadv.25@gmail.com	17.04.2025
					EX COMM 105/25	28.4.2025	HEMA PADAM VS SOHAIL MIRZA	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	22.04.2025
					EX AWARD BY ARBITRATOR	28.04.2025	SMFG INDIA CREDIT CO LTD VS HIMASHU BJAIN	KARAN CHHIBBER	9560099232	karanadv.50@gmail.com	22.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EX AWARD BY ARBITRATOR	28.04.2025	SMFG INDIA CREDIT CO LTD VS KUMAR TRADING CO	KARAN CHHIBBER	9560099232	karanadv.50@gmail.com	22.04.2025
					EX COMM 106/2025	28.04.2025	STATE BANK OF INDIA VS THE DESIGN LEGACY	ARUN UPADHYAY	9045375818	upadhyayarun137@gmail.com	25.04.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	Execution (Comm)/71/2025	02-04-2025	SARAOGI SUPER SALES PVT LTD Vs SAGAR KUMAR JAISWAL	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	27-03-2025
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL	CS (COMM)/192/2025	02-04-2025	MS JAI BHAWANI TRADING Vs MD KASHIF ALAM	Neelam Malik(P),	7303296155	neelammalik8512@gmail.com	07-03-2025
				COMMERCIAL	CS (COMM)/191/2025	02-04-2025	MS JAI BHAWANI TRADING Vs RASHID ALAM	Neelam Malik(P),	7303296155	neelammalik8512@gmail.com	07-03-2025
				COMMERCIAL	Execution (Comm)/74/2025	02-04-2025	STATE BANK OF INDIA Vs OCEAN ENTERPRISES THROUGH ITS PROPRETOR SH ANUJ KUMAR	Arun Upadhyay(P),	9045375818	UPADHY A Y ARUN137@GMAIL.COM	01-04-2025
				COMMERCIAL	Execution (Comm)/73/2025	02-04-2025	SARAGOI SUPER SALES PVT LTD Vs SAFA ENTERPRISES	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	27-03-2025
				COMMERCIAL	Execution (Comm)/72/2025	02-04-2025	SAROGI SUPER SALES PVT LTD Vs BALESHWAR READYMADE STORE	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	27-03-2025
				COMMERCIAL	CS (COMM)/199/2025	03-04-2025	MR SATISH KUMAR Vs MR RAKESH DHONDIYAL AND ANR	RAMESH KUMAR GUPTA	9810266298	adv.rakeshgupta77@gmail.com	02-04-2025
				COMMERCIAL	CS (COMM)/200/2025	03-04-2025	UNION BANK OF INDIA Vs Hari Dutt	Sandeep Soni(P),	9999114922	samarendrakradv@yahoo.com	27-03-2025
				COMMERCIAL	CS (COMM)/201/2025	03-04-2025	UNION BANK OF INDIA Vs Vinesh	Sandeep Soni(P),	9999114922	samarendrakradv@yahoo.com	27-03-2025
				COMMERCIAL	CS (COMM)/195/2025	03-04-2025	MS NEC WIRE & CABLES PVT LTD Vs MANOJ ELECTRIC STORE	Shuchi Sharma(P),	8851058838	sharmashuchi85@gmail.com	20-03-2025
				COMMERCIAL	CS (COMM)/196/2025	03-04-2025	MS NEC WIRE & CABLES PVT LTD Vs ASHOKA ELECTRICALS COMPANY Through its Proprietor	Shuchi Sharma(P),	8851058838	sharmashuchi85@gmail.com	20-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/197/2025	03-04-2025	MS NEC WIRE & CABLES PVT LTD Vs RAJESH ELECTRICAL THROUGH ITS PROP	Shuchi Sharma(P),	8851058838	sharmashuchi85@gmail.com	24-03-2025
				COMMERCIAL	CS (COMM)/198/2025	03-04-2025	sanjay bansal Vs parminder kaur	Naveen Kumar Goyal(P),	9810215264	naveengoyal@yahoo.com	28-03-2025
				COMMERCIAL	MISC DJ/330/2025	04-04-2025	Mahesh kumar Dudhani Vs Yash Mundhra	Ankit Mehta(P),	9310577280	adv.vyasarun@gmail.com	29-03-2025
				COMMERCIAL	CS (COMM)/212/2025	07-04-2025	Dihraj trehan Vs M/s Pansheel Realtech Pvt Ltd	Ramesh Kumar srivastava(P),	9958296278	rmstal@gmail.com	04-04-2025
				COMMERCIAL	CS (COMM)/213/2025	07-04-2025	Canara Bank Vs Ravi Chand	RAJIV BHUPAL SAMAIYAR(P),	9811343911	-	05-04-2025
				COMMERCIAL	CS (COMM)/220/2025	08-04-2025	IDBI BANK LTD Vs SHOKIN ALI	Vivek Kumar(P),	9811867703	kumarvivekadv@gmail.com	02-04-2025
				COMMERCIAL	CS (COMM)/219/2025	08-04-2025	MS LEENA ORGANICS PVT LTD Vs MS NIMLA ORGANICS PRIVATE LIMITED	Tushar Kwatra(P),	8076436608	legalinvest23@gmail.com	28-03-2025
				COMMERCIAL	CS (COMM)/224/2025	09-04-2025	RAHUL GUPTA Vs SURESH JAIN	Bharat Prakash(P),	9268300000	bharat.guptarkca@gmail.com	05-04-2025
				COMMERCIAL	CS (COMM)/223/2025	09-04-2025	Panchrattan Fabrics Vs Yashji Textiles	KRISHNA KUMAR(P),	9810032889	krishnakumaroffice305@gmail.com	08-04-2025
				COMMERCIAL	CS (COMM)/228/2025	15-04-2025	BANK OF BARODA Vs AMIT KUMAR PROP OF S A ASSOCIATES	SUDESH RANJAN SINGH(P),	9015511224	sudeshadvocate12@gmail.com	09-04-2025
				COMMERCIAL	CS (COMM)/227/2025	15-04-2025	SHOBHIT BHUSHAN Vs MOHD QAMAR ANSARI	RAJIV RAHEJA(P),	9811826000	rrajive@gmail.com	08-04-2025
				COMMERCIAL	Execution (Comm)/91/2025	16-04-2025	V J CRANES PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VIRENDER GUPTA Vs SHILPI ENGINEERING	Jaspreet Singh(P),	9899641617	jaspreet.law@gmail.com	09-04-2025
				COMMERCIAL	CS (COMM)/238/2025	17-04-2025	MADHAV PUFOAM PVT LTD Vs NEELAM GARG (PROPRIETOR OF REST KORE FOAM INDUSTRIES)	Neeraj Kumar(P),	9810061735	v4legalaidd@gmail.com	15-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	CS (COMM)/244/2025	19-04-2025	SHYAM PRAKASH GOYAL Vs KIRTI AGGARWAL		Anupam Jindal(P),	9891475320	pankajsinghal.advoca te@gmail.com	08-04-2025
				COMMERCIAL	CS (COMM)/242/2025	19-04-2025	BEAUTY ART PRINT INDIA Vs PAWAN KUMAR		Bharat Prakash(P),	9268300000	bharat.guptarkca@g mail.com	17-04-2025
				COMMERCIAL	CS (COMM)/243/2025	19-04-2025	CENTRAL BANK OF INDIA Vs MRB DHARMENDER AND ORS		K Agrawal(P),	9205573760	officeofraghavsinghal @gmail.com	15-04-2025
				COMMERCIAL	OMP (I) (COMM)/72/2025	01-04-2025	HDFC BANK LTD Vs AVI TYAGI		ajay uppal(P),	9811740125	virtuous.people@gma il.com	08-03-2025
				COMMERCIAL	OMP (I) (COMM)/71/2025	01-04-2025	HDFC BANK LTD Vs FAKRUDDIN		ajay uppal(P),	9811740125	virtuous.people@gma il.com	08-03-2025
				COMMERCIAL	OMP (I) (COMM)/70/2025	01-04-2025	HDFC BANK LTD Vs NAVNEET KUMAR		ajay uppal(P),	9811740125	virtuous.people@gma il.com	08-03-2025
				COMMERCIAL	OMP (I) (COMM)/69/2025	01-04-2025	HDFC BANK LTD Vs SIDHARTH CHOPRA		ajay uppal(P),	9811740125	virtuous.people@gma il.com	08-03-2025
				COMMERCIAL	OMP (I) (COMM)/68/2025	01-04-2025	HDFC BANK LTD Vs KUNAL GUPTA		ajay uppal(P),	9811740125	virtuous.people@gma il.com	08-03-2025
				COMMERCIAL	OMP (I) (COMM)/67/2025	01-04-2025	HDFC BANK LTD Vs WAKEL AHMAD		ajay uppal(P),	9811740125	virtuous.people@gma il.com	08-03-2025
				COMMERCIAL	MISC DJ/331/2025	04-04-2025	SHRI BHAGWAN PROJECTS PVT LTD Vs MAHAGUN INDIA PVT LTD		LALLAN JOJHA(P),	9868520336	snpadv88@gmail.co m	03-04-2025
				COMMERCIAL	Execution (Comm)/75/2025	02-04-2025	STATE BANK OF INDIA Vs SMT INDU PROPRIETOR OF M/S V D COSMETICS		Arun Upadhyay(P),	9045375818	UP ADHY A Y ARUN137@GMAIL.C OM	02-04-2025
				COMMERCIAL	CS (COMM)/187/2025	01-04-2025	MS PARTH BOOKSELLERS AND DISTRIBUTORS Vs CENTRAL UNIVERSITY OF HIMACHAL PRADESH		Sarthak Jain(P),	9654183226	shivansh.32@gmail.c om	01-04-2025
				COMMERCIAL	Execution (Comm)/83/2025	08-04-2025	VLK ASSOCIATES PRIVATE LIMITED Vs PB RETAIL PRIVATE LIMITED		Manish Kumar(P),	9968466963	aormanishkumar@g mail.com	20-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				COMMERCIAL	Execution (Comm)/95/2025	21-04-2025	DITA COMTRADE LIMITED VS MS VARDHMAN COMMERCIAL	P.N.Sharmd	9599710055	premnarain.sharma.37@gmail.com	27-03-2025
				COMMERCIAL	CS(COMM)260/2025	23-04-2025	SHRI SUNIL KUMAR BAJAJ VS RAJESH RAJPOOT	CHANDERMAN I GROVER (P),	9654624323	manigrover001@gmail.com	5-04-2025
				COMMERCIAL	CS(COMM)267/2025	26-04-2025	SHREE BANKEY BIHARI METALS VS GAURAV JAIN	SUMIT	7011541912	nandvanijindallawoffices@gmail.com	24-04-2025
				COMMERCIAL	CS (COMM)/269/2025	28-04-2025	IRSHAD Vs MUNICIPAL CORPORATION OF DELHI	KARTIK WADHWA(P),	9871714741	ajaytomar850@gmail.com	21-04-2025
				COMMERCIAL	CS (COMM)/270/2025	28-04-2025	BANK OF BARODA Vs Bharam Pal	Geetanjali Sharma(P),	8447833470,	advocate.134@gmail.com	24-04-2025
				COMMERCIAL	Execution (Comm)/104/2025	24-04-2025	Vishal Batra Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksinghl16@gmail.com	17-04-2025
				COMMERCIAL	Execution (Comm)/108/2025	26-04-2025	STATE BANK OF INDIA Vs jmd industries through its prop sh ankit aggarwal	Arun Upadhyay(P),	9045375818	UPADHYAYARUN137@GMAIL.COM	25-04-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/219/2025	01-04-2025	M/S HARYANA PLASTIC Vs A T PIPES INDIA PVT LTD	TAMAN DURGA(P),	7982272154	amandurga.adv@gmail.com	29-03-2025
					CS (COMM)/217/2025	01-04-2025	R G SALES Vs M/s Qans Consumer Product Pvt Ltd and ors	SANJAY KUMAR SINGH(P),	9999310970	info@skslawservices.com	29-03-2025
					CS (COMM)/224/2025	02-04-2025	BHAGWATI ENTERPRISES Vs AGGARWAL ENTERPRISES	MAHESH KUMAR MIGLANI(P),	9811081980	mail@wrbindia.com	01-04-2025
					CS (COMM)/223/2025	02-04-2025	PUNJAB NATIONAL BANK Vs SANJEET THAKUR Prop of M/s Thakur Clothing Comp	ANSHUMAN SRIVASTAVA(P)	7838609755	puneetadvpankaj@gmail.com	01-04-2025
					CS (COMM)/222/2025	02-04-2025	M/S NUOVA SIVAM AND GENVER COATINGS PVT LTD Vs ROBIN POKARNA	Neeraj Gupta(P),	9811267045	info@juslawoffices.com	01-04-2025
					CS (COMM)/221/2025	02-04-2025	AJIT INDUSTRIES PVT LTD Vs KRISHNA GOP AL BHA TTER AND ANR	Kartik Dabas(P),	9868414528	advocatekartikdabas@gmail.com	01-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/227/2025	03-04-2025	TEXZIUM INTERNATIONAL PVT LTD Vs SINGHLA INDUSTRIES PVT LTD	Hitesh Chopra(P),	8178800668	contacttocca@gmail.com	02-04-2025
					CS (COMM)/230/2025	04-04-2025	Napin Impex Limited Vs Besties Trading Private Ltd and ors	gaurav singhal(P),	99100-22880	advocate.azhar@gmail.com	03-04-2025
					CS (COMM)/231/2025	04-04-2025	Vani Commercials Limited Vs SUNKULP SAGAR BHATIA	KAPIL DUA(P),	98 11590282	adv.kapildua@gmail.com	03-04-2025
					CS (COMM)/232/2025	04-04-2025	VANI COMMERCIALS LIMITED Vs AMIT VERMA	KAPIL DUA(P),	9811590282	adv.kapildua@gmail.com	03-04-2025
					CS (COMM)/240/2025	05-04-2025	SANDEEP GARG (Proprietor of Sandeep Garg Construction Co) Vs SHAYAM LAL GUPTA AND SONS and ors	ARCHIT SINGHAL(P),	9599043045	legal(a)siemalegal.in	04-04-2025
					CS (COMM)/242/2025	05-04-2025	VANI COMMERCIALS LTD Vs DIMPLE VERMA	KAPIL DUA(P),	9811590282	adv.kapildua@gmail.com	04-04-2025
					CS (COMM)/239/2025	05-04-2025	PRAVEEN KUMAR TANEJA Vs DINESH KUMAR SATIJA	Ashok Singh(P),	9810955181	ashoksinghadv.1975@gmail.com	04-04-2025
					CS (COMM)/243/2025	05-04-2025	Mamta Devi Vs M/s Garg BuilderS	RAJNI YADAV(P),	8588856062	synergylegal80@gmail.com	04-04-2025
					CS (COMM)/245/2025	07-04-2025	EMGREEN IMPEX LTD Vs DEEPAK KUMAR AGGARWAL	gaurav singhal(P),	99100-22880,	advocate.azhar@gmail.com	05-04-2025
					CS (COMM)/255/2025	09-04-2025	M/S SNEHA POLYFAB PVT LTD Vs MEGHNA NIRAV DALAL	NIKITA GUPTA(P),	9711894248	advnikitagupta@gmail.com	08-04-2025
					CS (COMM)/256/2025	09-04-2025	M/S GBM MATERIALS PVT LTD Vs M/S MATHIYAN CONSTRUCTION PRIVATE LIMITED	Anil Dagar(P),	9911591774		08-04-2025
					CS (COMM)/257/2025	09-04-2025	TESZIUM INTERNATIONAL PVT LTD Vs FAB NATION IND	Hitesh Chopra(P),	8178800668	conlaclocu(c1'gmzli\lcom1\	08-04-2025
					CS (COMM)/258/2025	15-04-2025	M/S RIDHI ENTERPRISES THROUGH ITS PROP Vs GOOD BOOKS	Bharat Bagga(P),	9899584189	bharatbaggaadvocate123@gmail.com	14-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/259/2025	15-04-2025	State Bank of India Vs MR KUNAL SINGH	HIMANSHU(P),	9718621607,	advocatebkmassociates@rediffmail.com	14-04-2025
					CS (COMM)/261/2025	15-04-2025	VANI COMMERCIALS LIMITED Vs SIDDHARTH SAGAR BHATIA	KAPIL DUA(P),	9811590282	adv.kapildua@gmail.co m	14-04-2025
					CS (COMM)/260/2025	15-04-2025	VANI COMMERCIAL LIMITED Vs KANCHAN SAGAR BHATIA	KAPIL DUA(P),	981 1590282	adv.kapildua@gmail.com	14-04-2025
					CS (COMM)/265/2025	17-04-2025	NARESH KUMAR MAHESHWARI Vs PARMOD KUMAR GOMBER	Rahul Dhamija(P),	373908388	fahuldhamija_adv@yahoo.com	16-04-2025
					CS (COMM)/264/2025	17-04-2025	TRINITY CALCIUM AND MINERALS Vs UNIT RUBBER PRODUCTS PVT LTD	AMIT MISHRA(P),	527900653,	amitmishralawchambers/@2mail.com	16-04-2025
					CS (COMM)/266/2025	17-04-2025	SUMIT BANSAL Vs KHURSID JAMAL	Parvesh Bansal(P),	-8010909016	rationale.ratio@gmail.com	16-04-2025
					CS (COMM)/270/2025	19-04-2025	Rajesh Rajoria Vs M/S RIGARA INTERNATIONAL	ANKUR CHAWLA(P),	8860802311	CASADV2000 @GMAILCOM	17-04-2025
					CS (COMM)/273/2025	21-04-2025	Q Factor Finance And Investments Pvt Ltd Through Its Ar Shivam Singh Rathore Vs PRAMOD KUMAR AND ORS	J JAISWAL(P),	S8826692102,	Jaiswal1512@gmel\l.com	19-04-2025
					CS (COMM)/274/2025	21-04-2025	Q Factor Finance And Investments Pvt Ltd Through Its Ar Shivam Singh Rathore Vs Jay Shankar Prasad Mahto AND ORS	J JAISWAL(P),	S8826692102,	Jaiswal1512@gmel\l.com	19-04-2025
					CS (COMM)/275/2025	21-04-2025	Harkesh Tiwari Vs ADITYA BIRLA HEALTH INSURANCE CO LTD	Amit Kumar Maihan(P),	9871897844	savlawassociate@gm ail.com	19-04-2025
					CS (COMM)/278/2025	22-04-2025	THE LALIT ENTERPRISES Vs M/S ROY GROUP	Prem Singh(P),	8368072167	adv.premsingh8@gm ail.com	21-04-2025
					CS (COMM)/280/2025	24-04-2025	AJIT INDUSTRIES PVT LTD Vs RAJANNA GIRISH	Kartik Dabas(P),	9868414528	ad voca tekartikdabasui.gmail.com	23-04-2025
					CS (COMM)/282/2025	25-04-2025	CAPITAL RETAIL PVT LTD Vs Anil Parkash Aggarwal	ABHAY KAUSHIK(P),	8826604992	abhaykaushik111@gm ail.com	23-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/283/2025	25-04-2025	AMAZING RESEARCH LABORATORIES LIMITED Vs MONA JAITLEY	Prashant Sharma(P),	87505-09178	progressivelawofficesplo@gmail.com	23-04-2025
					CS (COMM)/281/2025	25-04-2025	NICHOLAS HEALTHCARE LIMITED Vs M/S SIDDHIVINAYAK LIFESCIENCES PVT LTD AND ORS	Prashant Sharma(P),	87505-09178	progressivelawofficesplo@gmail.com	23-04-2025
					CS (COMM)/284/2025	25-04-2025	MONIKA SHARMA Vs M/S RAMAKRISHNA BUILDWELL PVT LTD	PAWAN KUMAR(P),	9717450444	Advkuldeepsharma@yahoo.com	23-04-2025
					CS (COMM)/290/2025	26-04-2025	VINEY AGGARWAL INDUSTRIES PVT LTD Vs SHIVALIK INDUSTRIES	Satyam Pandey(P),	7042777237		25-04-2025
					CS (COMM)/289/2025	26-04-2025	VINEY AGGARWAL INDUSTRIES PVT LTD Vs BLUE MOON BEVERAGES	Satyam Pandey(P),	7042777237		25-04-2025
					CS (COMM)/302/2025	29-04-2025	NICHOLAS HEALTHCARE LIMITED Vs PARAMASIVAM GANESAN AND ANR	Prashant Sharma(P),	87505-09178	progressivelawofficesplo@gmail.com	27-04-2025
					CS (COMM)/303/2025	29-04-2025	M/S KHEL SPORTS INDIA Vs POOJA IMPEX	ANKIT RATHI(P),	9810102798	DHARAMLEGALNE XUS@GMAIL.COM	27-04-2025
					CS (COMM)/304/2025	30-04-2025	M/S DURAPROBUILD SOLUTION PVT LTD Vs M/S TRICON REALTECH PVT LTD	Kunal Madan(P),	717468652	unalmadan@kmalawoffice.com	29-04-2025
					CS (COMM)/305/2025	30-04-2025	M/s Sushila Devi Jindal Industries Pvt Ltd Vs BO International And Ors	Shubham Jain(P),	8800579171	sarthpathako93@gmail.com	29-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
44	SH.VINOD YADAV	NORTH- WEST	316	Civil	CS(Comm.)/216/25	01.04.25	PNB Vs. Ajit Kr. Jha	Paras Aggarwal	9810600656	parasaggarwal@gmail.com	25.03.25
					CS(Comm.)/218/25	01.04.25	M/s Nasa Marketing Solutions (Pvt.) Ltd. Vs. Ms. Sangeeta Singhal	Ms. Shephalika Srivastava	8851843323	srivastava.shephalika@gmail.com	25.03.25
					CS(Comm.)/220/25	02.04.25	Brijesh Garg Vs. Sandeep Pandey	Parvesh Bansal	8010909016	rationale.ratio@gmail.com	19.02.25
					CS(Comm.)/225/25	02.04.25	M/s Nuova Sivam & Genver Coatings (P) Ltd. Vs. Shekhar Kr.	Neeraj Gupta	9811267045	info@juslawoffices.com	29.03.25
					CS(Comm.)/226/25	02.04.25	M/s Nuova Sivam & Genver Coatings (P) Ltd. Vs. Shekhar Kr.	Neeraj Gupta	9811267045	info@juslawoffices.com	29.03.25
					CS(Comm.)/228/25	03.04.25	Ajit Industries (P) Ltd. Vs. Raju Singh	Kartik Dabas	9868414528	advocatekartikdabas@gmail.com	27.03.25
					CS(Comm.)/229/25	03.04.25	Jay Kr. Vs. Vaibhav Gupta	Anil Kr. Sahu	9810137793	allipcare@gmail.com	01.04.25
					CS(Comm.)/233/25	04.04.25	Sneha Fab. (P) Ltd. Vs. Jai Narayan	Nikita Gupta	9711894248	advnikitagupta@gmail.com	07.03.25
					CS(Comm.)/234/25	04.04.25	Sneha Fab. (P) Ltd. Vs. Reena Chopra	Nikita Gupta	9711894248	advnikitagupta@gmail.com	07.03.25
					CS(Comm.)/235/25	04.04.25	HR Polycoats (P) Ltd. Vs. Jaipur Polymers (P) Ltd.	Aman Dhyani	9717464364	amandhyaniadv@gmail.com	25.03.25
					CS(Comm.)/236/25	04.04.25	M/s BSC Paints (P) Ltd. Vs. M/s Trolltech Engineering Works	Mayank Goel	9599766668	info.mglawchamber@gmail.com	01.04.25
					CS(Comm.)/237/25	04.04.25	RSPL Health (P) Ltd. Vs. Arvind Kr.	Anil Kr. Sahu	9810134793	allipcare@gmail.com	02.04.25
					CS(Comm.)/238/25	05.04.25	Kotak Mahindra Prime Ltd. Vs. Mohd. Chand	Kushal Kr.	9958724670	kushal.kumar@eruditalegal.asia	11.02.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/241/25	05.04.25	Bank of Maharashtra Vs. Anuj Chauhan	Rakesh Kr.	9891691568	rakesh.adv@gmail.com	02.04.25
					CS(Comm.)/244/25	05.04.25	Abhay Jain Vs. Ashiana Ispat Ltd.	Shashi Bhushan	9871549116	jhaz318@gmail.com	02.04.25
					CS(Comm.)/246/25	08.04.25	SBI Vs. Surender Singh	Kunal Malik	7503444555	advkunalmalik@gmail.com	10.03.25
					CS(Comm.)/247/25	08.04.25	SBI Vs. Ajay Kr. Lohri	Kunal Malik	7503444555	advkunalmalik@gmail.com	20.03.25
					CS(Comm.)/248/25	08.04.25	Anuj Sharma Vs. Sangain Kiraben Jayeshbhai	Vikas Deep	9868558612	lawvikas99@gmail.com	31.03.25
					CS(Comm.)/249/25	08.04.25	Vani Commercial Ltd. Vs. Novuse Internet (P) Ltd.	Amar Lal Dua	9811590282	adv.kapildua@gmail.com	02.04.25
					CS(Comm.)/250/25	08.04.25	Vani Commercial Ltd. Vs. Stein Impex (P) Ltd. .	Amar Lal Dua	9811590282	adv.kapildua@gmail.com	03.04.25
					CS(Comm.)/251/25	08.04.25	Gian Chand Harbhajanka Vs. Anuj Precision Engg. Work & Ors.	Munish Vohra	9811927955	munishlaw.vohra@gmail.com	03.04.25
					CS(Comm.)/252/25	09.04.25	Sanmati Enterprises Vs. Star Reddy Mix concrete	Vibhu Jain	9729615170	admin@vjlawoffice.in	20.03.25
					CS(Comm.)/253/25	09.04.25	Sanjay Kr. Goyal (HUF) Vs. Shri Sharwan Kr. Pareek	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	05.04.25
					CS(Comm.)/254/25	09.04.25	Raj Kr. Attri Vs. M/s Garg Builders	Rajni Yadav	8700926126	synergylegal80@gmail.com	05.04.25
					CS(Comm.)/262/25	16.04.25	Bhanu Gupta Vs. Nihir Jatin Bhai Shah	S.M Gupta	9810235448	smgupta@gmail.com	08.04.25
					CS(Comm.)/263/25	16.04.25	M/s Goyal Chemicals Vs. Sh. Om Paints & Coating	Rajeev Bansal	8377998979	acquitylawassociates@gmail.com	09.04.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/267/25	17.04.25	SBI Vs. Shakuntala Devi	Amit Chawla	9312965659	chawla8jl@gmail.com	09.04.25
					CS(Comm.)/268/25	17.04.25	SBI Vs. Vinod Somnath Savant	Amit Chawla	9312965659	chawla8jl@gmail.com	09.04.25
					CS(Comm.)/269/25	17.04.25	SBI Vs. Sanjeev Dogra	Amit Chawla	9312965659	chawla8jl@gmail.com	09.04.25
					CS(Comm.)/271/25	19.04.25	Raj Kr. Bansal Vs. Vikram	Satish Prakash	7042198312	info@centurylawfirms.in	09.04.25
					CS(Comm.)/272/25	19.04.25	Victoria Foods (P) Ltd. Vs. Kishan Jaiswal	Abhinav Bhatia	9999551989	advabhinavbhatia@gmail.com	17.04.25
					CS(Comm.)/276/25	22.04.25	M/s Shradha Saburi Engineers (P) Ltd.Vs. Sanchit Gupta	Saira Parveen	9911293814	sairaprvn1@gmail.com	15.04.25
					CS(Comm.)/277/25	22.04.25	SBI Vs. Ravinder Kr.	Sunil Sehrawat	9999330725	delhilawyers76@yahoo.co.in	06.03.25
					CS(Comm.)/279/25	23.04.25	Sneha Poly Fab. (P) Ltd. Vs. Neha Gupta	Nikita Gupta	9711894248	advnikitagupta@gmail.com	07.04.25
					CS(Comm.)/285/25	25.04.25	MB Enterprises Vs Om Enterprises	Himanshu Bhardwaj	7011049301	himanshubhardwaj1012@gmail.com	15.04.25
					CS(Comm.)/286/25	25.04.25	Nicholas Healthcare Ltd. Vs Subham Pharma	Lakender Singh	8750509178	progressivelawoffices.plo@gmail.com	24.04.25
					CS(Comm.)/287/25	26.04.25	GM Technology Pvt. Ltd. Vs Anju plastic	Munish Vohra	9811427955	munishlaw.vohra@gmail.com	23.04.25
					CS(Comm.)/288/25	26.04.25	Rakesh Chawla vs M/S BR Rahli Court. P	Vinod Kumar	98110085320	vinodkradvocate@yahoo.co.in	23.04.25
					CS(Comm.)/291/25	26.04.25	Jupiter Chemical vs Puneet Sarang	Rakesh Lakra	9312267677	rakesh@auriclaw.com	25.04.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS(Comm.)/292/25	26.04.25	Q-Factor Finance & Invest Pvt. Ltd vs Mahak Singh	J.S. Jaiswal	9818085460	jaiswal1512@gmail.co m	25.04.25
					CS(Comm.)/293/25	26.04.25	M/S Nitin Plastic Vs Amphora plastolite	Bhawna jain	981005600	bhawnaadv.17@gmail .com	25.04.25
					CS(Comm.)/294/25	26.04.25	M/S Nitin Plastic Vs VivekPhukhray Jain	Bhawna jain	981005600	bhawnaadv.17@gmail .com	25.04.25
					CS(Comm.)/295/25	26.04.25	State Bank of India vs Subhash	Siddharth	9643524909	siddharth311992@gm ail.com	25.04.25
					CS(Comm.)/296/25	28.04.25	GM Allays Pvt Ltd vs parvati maheshwari	Sekhawati Legal Services	9810682372	shekhawati@yahoo.in	01.04.25
					CS(Comm.)/297/25	28.04.25	Bank of Baroda vs Shaheen Parveen	Geetanjali Sharma	8447833470	advocate.134@gmail. com	25.04.25
					CS(Comm.)/298/25	29.04.25	GM Technochem P. Ltd. Vs Anju Precisian Engg. Works	Munish Vohra	9811427955	munishlaw.vohra@g mail.com	25.04.25
					CS(Comm.)/299/25	29.04.25	Vinay Aggarwal Indu. P. Ltd vs Aastha Aqua	Antriksh	7042777237	N.A.	25.04.25
					CS(Comm.)/300/25	29.04.25	Vinay Aggarwal Ind. P. Ltd vs ESS Kay Food and Beverages	Antriksh	7042777237	N.A.	25.04.25
					CS(Comm.)/301/25	29.04.25	Nicholas Healhcare Ltd vs Nancy Criti Care	Prashant Sharma & Lokender Singh Rathore	87505009178	progressivelawofficer. plo@gmail.com	26.04.25
					CS(Comm.)/306/25	30.04.25	Devesh Vs Universal Sampo Genl. Insurance Co. Ltd.	Amit Sharma	9416002154	N.A.	24.04.25
					CS(Comm.)/307/25	30.04.25	M/S Indo Hitech Appliances Ltd. Vs Dinesh Pahwa	Aermal Sethi	9753308007	info@lawergroup.co m	29.04.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-	-	-	-	s	-	
					CS (COMM)/8/2022	05-01-2022	PARVEEN GARG Vs RAVI HIMMATRAMKA	AMAN SAROHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/21/2021	08-01-2021	SATIN FINSERV LTD Vs MR RAHISU AND ORS	AMRENDRA KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/16/2023	06-01-2023	SURAJ BHAN JINDAL Vs SHANKAR POTHIREDDY	RAKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					RP/1/2025	17-01-2025	ASHOK GUPTA Vs NISHA JAIN	ABHISHEK TYAGI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					RP/2/2025	17-01-2025	ASHOK GUPTA Vs SAVITA JAIN	ABHISHEK TYAGI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/58/2021	27-01-2021	UNION BANK OF INDIA Vs LAXMI ENTERPRISES AND ORS	DEEPA GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/76/2021	01-02-2021	M/S BANSAL CARGO MOVERS PVT LTD Vs M/S ATLAS CYCLE (HARYANA) LTD	SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/49/2022	01-02-2022	UNION BANK OF INDIA Vs MADHUBALA	SUBHASH KUMAR JHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/59/2022	04-02-2022	UNION BANK OF INDIA Vs BROTHERS TELECOMS	SUBHASH KUMAR JHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/62/2022	05-02-2022	ICICI BANK LTD Vs PRAMILA DUBEY	CHET PARKASH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/61/2022	05-02-2022	ICICI BANK LTD Vs HARENDER	CHET PARKASH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/83/2022	10-02-2022	AMIT CHANDNA Vs SHAHEEM AHMAD	ANIL KUMAR CHHABRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/73/2023	03-02-2023	HIMANI AGGARWAL Vs FAITH MACHINERY STORES PVT LTD	IRSHAD KHAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/96/2022	21-02-2022	UCO BANK Vs KAMAL SAHNI	gaurav Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/105/2022	24-02-2022	MALWA AUTO SALES PRIVATE LIMITED Vs YES BANK LTD	MANISH VERMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/106/2022	24-02-2022	CANARA BANK Vs VIRENDER KUMAR	Sanjay Aggarwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/66/2024	02-02-2024	State Banke Of India Vs Rahul Sharma	BANKE BIHARI SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/116/2022	03-03-2022	M/S PARAMHANS POLYPLAST PVT LTD Vs M/S SHRI SHYAM FOOD PRODUCTS	TREMB KESH DADHICH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/75/2024	08-02-2024	M/s Right Corporate Service Vs Shri Sameer Gaur	RISHABH GUPTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/129/2022	11-03-2022	M/S SHRAYANS COATINGS LTD R Vs JBM PAINTS PVT LTD AND ORS	BURMAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/81/2024	13-02-2024	Mukesh Chand Singhal Vs Jagdish Printers And Computers Solution	Naveen Sehrawat(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/124/2023	27-02-2023	PB STATCLEAN SOLUTIONS PVT LTD THROUGH ITS DIRECTOR RAVI ZUTSHI Vs ANEETA CHEMICALS PVT LTD	SAYED AQUIBALI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/101/2025	15-02-2025	GULAB SINGH Vs SAHARA INDIA REAL ESTATE CORPORATION LTD THROUGH ITS DIRECTORS	Sidhant Antil(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/335/2025	20-02-2025	AKANSHA NARULA Vs M/s Dream Unlcashedmart Pvt ltd	Deepak Gandhi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/334/2025	20-02-2025	SMT CHANDANI Vs M/S DREAM UNLEASHMART PVT LTD	Deepak Gandhi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/345/2025	21-02-2025	Genius Electrical and Electronics Pvt Ltd Vs Servo Tech Power System Pvt Ltd	Suresh Chand Singhal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/163/2022	29-03-2022	UNION BANK OF INDIA Vs DEVENDER SINGH	RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/150/2023	15-03-2023	DHARAM RAJ Vs NAJ MOHAMMAD	SANJAY DEWAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/145/2023	14-03-2023	SAURABH BHALOTIA Vs REAL GROWTH COMMERCIAL ENTERPRISES LTD	LAAYUSH KUCHHAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/172/2022	05-04-2022	M/S MOMAI FRUIT COMPANY Vs SANJEEV KUMAR	NITIN VASHISHTH(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/173/2022	05-04-2022	M/S MOMAI FRUIT COMPANY Vs SATYA PRAKASH	NITIN VASHISHTA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/419/2025	10-03-2025	CANARA BANK Vs Sandeep Kumar	Harpreet Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/418/2025	10-03-2025	CANARA BANK Vs Sandeep kaushik ors	Harpreet Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					ExComm - Award by ArbComm	11-03-2025	EQUITAS SMALL FINANCE BANK LTD Vs RAHUL	Aakash Tyagi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					ExComm - Award by ArbComm	11-03-2025	KOTAK MAHINDRA BANK VIMAL KUMAR	Vs	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/192/2023	01-04-2023	ALOK PACKAGING PRIVATE LTD Vs BHANWAR LAL DHABHAI		RAJESH KUMAR SINGLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/454/2025	19-03-2025	M/ S RAJ TECHNOPACK PVT LTD Vs SHRI RAMAN KHATKAR		GAURAV ANTIL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/223/2022	27-04-2022	KATHKIN LIFE SCIENCES PVT LTD Vs DRA K SRIVASTAVA		KARAN BEHL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/207/2023	18-04-2023	VIBHOR GUPTA Vs PRAVEEN CHANDRA PANDEY		RAKESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/523/2025	01-04-2025	BANK OF BARODA Vs HERBONICS COSMETICS PVT LTD		Abhindra Maheshwari(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/522/2025	01-04-2025	BANK OF BARODA Vs HERBONICS COSMETICS PVT LTD		Abhindra Maheshwari(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/551/2025	04-04-2025	Maneesh Jain Vs Mohit	Anil Kumar Bhargav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/55/2025	05-04-2025	NIRAJ JAIN Vs AMBA AIRCOOL	Harmesh Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/557/2025	04-04-2025	M S DR MOREPEN LTD Vs M/S CYBER PACK PVT LTD AND ORS	ABHISHEK KAUSHIK(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/57/2025	08-04-2025	M/S COAST TO COAST DESIGNS LTD Vs M/S VENSENAL ENTERPRISES PVT LTD	KUSHAGRA BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/273/2022	24-05-2022	UNION BANK OF INDIA Vs SHRUTI BENJAMIN	RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/272/2022	24-05-2022	UNION BANK OF INDIA Vs M/S LUKS AND LYKS	RAJIV KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					Execution (Comm)/60/2025	15-04-2025	MS REYANSH TRANSMISSION PRODUCTS Vs MS ACCORD ELECTROPOWER PVT LTD AND ORS	Sriballabh Sharan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm)/58/2025	15-04-2025	MS SHIV ELECTRIC Vs ACHIVE	RAGIB GAYYUR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/597/2025	16-04-2025	narain dass Vs oriental insurance co ltd and anr	PREM GARG(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					OMP (I) (COMM)/85/2025	16-04-2025	Idfc First Bank Vs SHYAMU RANJEET 688o	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/284/2022	27-05-2022	MAYUR AGARWAL Vs VINOD GOGIA	Punit Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/245/2023	03-05-2023	UNION BANK OF INDIA Vs SHREE STEEL	SUBHASH KUMAR JHA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/638/2025	21-04-2025	Canara Bank Vs Sandeep Kaushik	Harpreet Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					MISC DJ/639/2025	21-04-2025	Canara Bank Vs Neeraj	Harpreet Singh(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm)/70/2025	21-04-2025	Raman enterprises through prop Anju kathuria Vs M/S Minto packs pvt ltd through its director		mayank sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/262/2023	09-05-2023	TCI FREIGHT Vs BAGPOLY INTERNATIONAL PVT LTD		KHAITAN AND KHAITAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/126/2019	25-05-2019	M/S DRBUILDCON AND ORS Vs SHYAMA PRASAD MUKHERJEE COLLEGE AND ORS		SHREYA KUNDU(P),			
					MISC DJ/648/2025	22-04-2025	SHREE JEE ENTERPRISES Vs CHIRAG INDUSTRIES		KARTIK JAIN(P),			
					MISC DJ/647/2025	22-04-2025	SYNDICATE BANK Vs ABHISHEK KAUSHIK		Harpreet Singh(P),			
					MISC DJ/646/2025	22-04-2025	SYNDICATE BANK Vs RAVINDER SINGH		Harpreet Singh(P),			
					Execution (Comm)/86/2025	28-04-2025	Atul Gupta Vs Lalita		SUNIL MITTAL(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/227/2024	20-04-2024	Gujarat Petrochemicals Limited Vs Spectrogen International Private Limited	DEEPAK SHARMA(P),			
					CS (COMM)/235/2024	22-04-2024	Arvind Kumar Gupta Vs Sandeep Malik	ANIL PRUTHI(P),			
					CS (COMM)/238/2024	23-04-2024	State Bank Of India Vs Maya Medal	Kunal Malik(P),			
					CS (COMM)/239/2024	23-04-2024	State Bank Of India Vs Aadarsh Enterprises	Rajiv kumar Thakur(P),			
					CS (COMM)/243/2024	26-04-2024	Vikas Sehgal Vs Trimedix Pharma Private Limited	Seema Gupta(P),			
					CS (COMM)/265/2024	07-05-2024	Nitesh Kumar Jha Vs Upendra Singh	SHARAD MALHOTRA(P),			
					CS (COMM)/292/2024	13-05-2024	Bank Of Baroda Through Its Ar Vs Shubham Rawat	Deepa Gupta(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/300/2024	16-05-2024	Chaitanya Aggarwal Proprietor Of M/s Shankar Fabrics Vs Sh Sanjay Arya Proprietor Of M/s Shiv Shakti Industries	Seema Gupta(P),			
					OMP (COMM)/22/2020	03-12-2020	M/S SAMADHIYA INFRATECH PVT LTD Vs GNCT OF DELHI	KANIKA SINGH(P),			
					CS (COMM)/355/2019	13-09-2019	SYNDICATE BANK Vs SANDEEP KAUSHIK AND ORS	VANDNA BHATIA(P),			
					CS (COMM)/14/2018	02-11-2018	ANIL KHAJANCHI Vs M/S JANNAT TEXTILE	M.AGGARWAL(P),			
					CS (COMM)/664/2022	16-11-2022	PRATAP SINGH Vs SANDEEP PANDEY	S.K. KASHYAP(P),			
					CS (COMM)/690/2022	26-11-2022	KAWAL MAHAJAN Vs UNITEC FIBRE PVT LTD	BHUPENDER PAL SHARMA(P),			
					CS (COMM)/6/2023	05-01-2023	DEVENDER KUMAR JAIN Vs SOLANKI INDUSTRIES PVT LTD	KARTIK MALHOTRA(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	Vs	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/464/2019	07-12-2019	INDRAJEET SINGH RATHORE Vs JANU AND ANR		PHOOL KR SINGHANIA(P),			
					CS (COMM)/742/2022	23-12-2022	JASMEET KAUR Vs ISHFAQ HUSSAIN MALIK		VINOD KUMAR(P),			
					CS (COMM)/488/2019	17-12-2019	M/S NEXT GEN SOLUTIONS Vs M/S WAVE POWERTECH P LTD AND ORS		DEEPAK YADAV(P),			
					CS (COMM)/690/2023	22-11-2023	Gaurav Goel Vs Rahul Kumar		SACHIN KUMAR JAIN(P),			
					Execution (Comm)/391/2023	12-12-2023	Meenu Jain Vs Pureca Laboratories Private Limited		Anuj Jain(P),			
					CS (COMM)/732/2023	14-12-2023	San Polymers Vs K B Polychem		Sourabh Leekha(P),			
					CS (COMM)/753/2023	23-12-2023	Mr Hemant Kumar Verma Proprietor Of M/s Prince Computer Vs Reema Polychem Pvt Ltd And Ors		JAGRITI JAIN(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
46					Misc Ex/15/2024	07-10-2024	MS SRI RAM PLASTOCHEM PVT LTD Vs M/S AGGARWAL POLYMERS INDIA AND ANR	Ratnesh Kumar Tripathi(P),			
					CS (COMM)/6864/2024	08-11-2024	Shri Gulshan Kumar Gulati Vs Lordship Academy Pvt Ltd	ANJALI NEHRA(P),			
					CS (COMM)/6959/2024	18-12-2024	Lordship Academy Pvt Ltd Vs Gulshan Gulati	Dheeraj Pandey(P),			
	SH. UMED SINGH DISTRICT JUDGE (COMMERCIAL)	NORTH	110	Civil	CS (COMM.)/223/2025	01-04-2025	NEETU KUMARI SINGH VS M/S MOTOCAST POWER ALLOYS (P) LTD	KAPIL JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Com	02-04-2025	M/S Deccan 360 Logistics Pvt Ltd VS M/s RMD Mediaids Limited	ANIL KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/224/2025	02-04-2025	STATE BANK OF INDIA VS STATE BANK OF INDIA	HARISH KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/225/2025	02-04-2025	BANK OF MAHARASHTRA VS MAHAK SINGH	SHAILESH KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/227/2025	02-04-2025	M/S BANSAL POLYMER THROUGH PROPERIETOR SH ANIL BANSAL VS M/S PATELKUMAR FOOTCARE THROUGH PROPRIETOR	Advocate- SANJEEV KUMAR CHAUHAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/228/2025	02-04-2025	M/S BANSAL POLYMER THROUGH PROPRIETOR SH ANILKUMAR BANSAL VS M/S DEV SALES THROUGH PRORITOR	SANJEEV KUMAR CHAUHAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Com	03-04-2025	SMFG INDIA CREDIT CO. LTD VS VIJAY MALIK	Karan Chhibber	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/229/2025	03-04-2025	SHAGUN TRADERS VS JADEJA INDUSTRIES PVT LTD	Ajit Singh	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/577/2025	03-04-2025	MAA KALI FRUIT TRADERS VS SHIV SHANKAR CHAUDHARY	Adv Samanaway	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/230/2025	05-04-2025	SUPREME INDUSTRIES LIMITED VS ANGLO SANITARY WARE PRIVATE LIMITED	ASHISH KUMAR DAS	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/578/2025	05-04-2025	SUNADARAM FINANCE LIMITED VS SURAJ	Abhishek Kaushik	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					MISC DJ/580/2025	05-04-2025	SUNDARAM FINANCE LIMITED VS KAPIL PATIL	Abhishek Kaushik	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/233/2025	07-04-2025	GOOD VALUE CHEMOX PVT. LTD. VS MR ANUJ DAYAL	Girish Gaur	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/603/2025	07-04-2025	VIPUL ELECTRICALS VS SHYAM SUNDER	Sudhir Kumar Sharma	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/234/2025	08-04-2025	SAFE FINLEASE PVT. LTD. VS RENUKA KUMARI AND ORS	JYOTI ADVOCATE	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/63/2025	09-04-2025	Karambir Singh Khatri VS MUNICIPAL CORPORATION OF LUTHRA DELHI	VIVEK OFLUTHRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/235/2025	09-04-2025	Karambir Singh Khatri VS MUNICIPAL CORPORATION OF LUTHRA DELHI	VIVEK OFLUTHRA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/236/2025	09-04-2025	ANKIT GARG PROP OF M/S MAHENDER FLOUR MILL VS NARESH KUMAR PROP OF SWASTIK GENERAL STORE	RAJNISH SMANN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/237/2025	09-04-2025	Corbet Nature Craft LLP VS Sh Satish Kumar	PRAMOD SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/182/2025	15-04-2025	ASHOK KUMAR VS HABUL CHANDRA SARKAR	Vineet Jindal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/78/2025	15-04-2025	BOMBAY MERCANTILE COOP. BANK LTD. VS RANA ENGINEERS AND ORS	MOHAMMAD DANISH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/238/2025	15-04-2025	M S SHITLA PAPERS PVT LTD VS M S NIRMAL PACKERS INDUSTRIES	Aakash Goswami	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/239/2025	15-04-2025	KIPA INDIA PVT. LTD. VS ROSEMARY INTERACTIVE PVT. LTD.	SANDEEP YADAV	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/240/2025	15-04-2025	M/S SEPHAN LUBRICANTS PVT. LTD. VS sunil kumar	Pooja Jindal	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/86/2025	16-04-2025	Idfc First Bank VS VIKRAM KUMAR 0998	MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/87/2025	16-04-2025	Idfc First Bank VS JASHEN PREET SINGH	MAYANK MAHAJAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm.)/69/2025	17-04-2025	krishan nand gupta VS nazar mohammad	MOHINI JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/244/2025	17-04-2025	Seema Aggarwal VS M/s Protein Nation	RAJESH KUMAR SINGLA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/245/2025	17-04-2025	M/S KLJ PARAFLEX INDIA LIMITED VS SIMPAL VERMA Proprietor of M/s Shubh Enterprises	Jusneet Singh Kohli	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					MISC DJ/611/2025	17-04-2025	RAJESH AGARWAL VS SHAMAM IFAMULLA FAIZI	SHANTNU AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm.)/71/2025	21-04-2025	SUNIL KUMAR BHUTANI VS KULBHUSHAN YADAV	Divya	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					Execution (Comm.)/72/2025	21-04-2025	ORIENT LINKS PVT. LTD. VS Anil Goel Prop of Anil Overseas	mahesh sharma	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/251/2025	21-04-2025	AMIT PLASTICIZERS AND CO. LTD. VS TAPODHANI POLYMERS	Sachin Dhamija	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/252/2025	21-04-2025	VIJAY BANSAL VS THAMANA SINGH KARNATAKA BANK LTD AND ANR	MANA SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/253/2025	21-04-2025	M/S MONSOON AGROCHEMICAL PVT LTD THROUGH ITS AR MR IRSHAD VS MR SURINDER SINGH NAGPAL PROP OF M/S UNITED CHEMICAL INDUSTRIES	JAGRITI JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL
					CS (COMM.)/259/2025	22-04-2025	Arvinder Singh Sahni VS Manish Gupta	Avtar Singh			
					CS (COMM.)/260/2025	22-04-2025	KRISHIV POLY PRODUCTS LLP VS ISHI OVERSEAS PRIVATE LTD.	gaurav singhal			
					OMP (I) (COMM.)/90/2025	23-04-2025	Idfc First Bank VS ITY GUPTA 1147	MAYANK MAHAJAN			
					CS (COMM.)/264/2025	23-04-2025	STATE BANK OF INDIA VS PRADEEP	VAIBHAV YADAV			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/265/2025	23-04-2025	INDO CHEMICALS PVT LTD VS VAISHALI FOIL CONTAINER (Through its Partners)	Manvi Khurana			
					CS (COMM.)/266/2025	23-04-2025	MUKESH KUMAR GARG VS BK Infracon	Aayushi Gupta			
					CS (COMM.)/267/2025	23-04-2025	M/s Kashmiri Lal and Sons VS Khushnood	Amit Kumar			
					CS (COMM.)/268/2025	23-04-2025	M/s Vanij Texo Pack Pvt Ltd VS M/s Concept Home Textiles Pvt Ltd	Amit Joshi			
					CS (COMM.)/269/2025	23-04-2025	malwa automobiles pvt ltd VS jai mahakal stock	Karishma Jain			
					CS (COMM.)/270/2025	24-04-2025	CENTRAL BANK OF INDIA VS Ms Green Ocean Associates	B K Agrawal			
					Execution (Comm.)/82/2025	25-04-2025	KESHAV NARANG VS RADHIKA MOULDS INDUSTRIES	Surender			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/94/2025	25-04-2025	TOYOTA FINANCE SERVICE INDIA LTD VS ZALA SAJJANSINH PRATAPSINH	ARAJESH JANGRA			
					OMP (I) (COMM.)/95/2025	25-04-2025	Idfc First Bank VS MANOJ SINGH 3814	Advocate- MAYANK MAHAJAN			
					OMP (I) (COMM.)/96/2025	25-04-2025	Idfc First Bank vs RAJEEV KUMAR 1031	Advocate- MAYANK MAHAJAN			
					OMP (I) (COMM.)/97/2025	25-04-2025	TOYOTA FINANCE SERVICE INDIA LTD vs ANAND TOURS AND TRAVELS	ARAJESH JANGRA			
					OMP (I) (COMM.)/98/2025	25-04-2025	Idfc First Bank vs SHAKTIBHAN SHIV 2934	MAYANK MAHAJAN			
					CS (COMM.)/273/2025	25-04-2025	DCCI PRIVATE LIMITED vs Shatrudhan Shatyadev Prasad	Yashvant Singh			
					CS (COMM.)/274/2025	25-04-2025	STATE BANK OF INDIA vs ANSHU MISHRA	Sweety Sood			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL	DATE OF E- FILING
					MISC DJ/678/2025	25-04-2025	M/S PRIMA GLOBAL ENTERPRISES vs QUANTUM ENGINEERS	Vineet Taneja			
					OMP (I) (COMM.)/102/2025	26-04-2025	TOYOTA FINANCE SERVICE INDIA LTD vs SARLA RAMESH MARATHE	RAJESH JANGRA			
					OMP (I) (COMM.)/103/2025	26-04-2025	TOYOTA FINANCE SERVICE INDIA LTD vs MANIK JAYSINGRAO MULIK	RAJESH JANGRA			
					CS (COMM.)/280/2025	28-04-2025	KARIO INTERNATIONAL THROUGH ITS PROPRIETOR SH ROHIT JAIN vs ANURADHA GUPTA, PROPRIETOR OF ANURADHA INRTNATIONAL	RAJESH KUMAR PANDEY			
					CS (COMM.)/223/2025	29-04-2025	KOTAK MAHINDRA PRIME LTD vs NEHA RANI	Sagar Mishra			
					Ex.Comm - Award by Arb.Con	29-04-2025	KOTAK MAHINDRA PRIME LTD vs VINIT KUMAR	Sagar Mishra			
					Execution (Comm.)/87/2025	29-04-2025	MS SHRI BANKEY BIHARI POLYPLAST vs MS RADIANCE PRINTPACK PRIVATE LIMITED	MANOJ KUMAR SINGH			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/88/2025	29-04-2025	MS SHRI BANKEY BIHARI POLYPLAST vs MS RADIANCE PRINTPACK PRIVATE LIMITED	MANOJ KUMAR SINGH			
					CS (COMM.)/283/2025	29-04-2025	DEV BHUMK COLD CHAIN PRIVATE LTD.vs Umesh Gupta	Ankit Dang			
					CS (COMM.)/284/2025	29-04-2025	NIKE INNOVATE C.V vs SHRI BALAJI SHOES AND GARMENTS	laastha sharma			
					CS (COMM.)/285/2025	29-04-2025	Yash Mittal vs M/S S K TRADERS	Akshit Aggarwal			
					OMP (I) (COMM.)/116/2025	30-04-2025	TOYOTA FINANCE SERVICE INDIA LTD vs PARMAR SAURABHKUMAR	RAJESH JANGRA			
					OMP (I) (COMM.)/117/2025	30-04-2025	TOYOTA FINANCE SERVICE INDIA LTD vs PARTH SANJAYKUMAR PATEL	RAJESH JANGRA			
					CS (COMM.)/289/2025	30-04-2025	GP STALLION INDUSTRIES PVT LTD vs MUNMUN DUTTA	ABHISHEK GUPTA			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM.)/290/2025	30-04-2025	BM ELECTROTECH CASTINGS PVT. LTD. vs Usha Rakesh Bhatt	Aditya Goel			
					CS (COMM.)/291/2025	30-04-2025	J S HOSPITALITY SERVICES PVT. LTD. vs M/S FRIENDS AND FRIENDS ASSOCIATES 2) SH ABHINAY SINGH	NIMISH MISHRA			
					CS (COMM.)/292/2025	30-04-2025	PRATEEK VATS vs RAKESH KUMAR GUPTA	RAJIV RAHEJA			
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH- WEST	603	Commercial Suit	CS COMM. 170/2025	01.04.2025	JINDAL POLYBUTTONS PRIVATE LIMITED VS ALLURE INTERIORS	SANJEEV GOYAL	9810498889	law.sanjeev@gmail.co m	01.04.2025
			603	Commercial Suit	CS COMM. 175/2025	03.04.2025	FEDERAL BANK LTD VS BENNY PT	RISHABH YADAV	8800718199	rishabhyadav5040@g mail.com	03.04.2025
			603	Commercial Suit	CS COMM. 178/2025	04.04.2025	M/S INDUS TOWERS LIMITED VS JITENDER YADAV	VISHAL MENAN	9811215181	Not given	04.04.2025
			603	Commercial Suit	CS COMM. 179/2025	04.04.2025	ACE WELFARE PVT LTD VS TAHIR MALIK	NEERAJ KUMAR	9711863744	clalegal9@gmail.com	03.04.2025
			603	Commercial Suit	CS COMM. 188/2025	08.04.2025	ANH ENGINEERING SERVICE PVT LTD VS SYSKA MITERR PVT LTD	SATISH SANSI	8860100517	Not given	07.04.2025
			603	Commercial Suit	CS COMM. 189/2025	08.04.2025	ROMER LABS SINGAPORE PVT LTD VS ADINATH VETERINARY PRODUCTS PVT LTD	BHAVYA SETHI	9811389644	sethibhavya@gmail.c om	07.04.2025
			603	Commercial Suit	CS COMM. 190/2025	08.04.2025	UNION BANK OF INDIA VS NANAK CHAND TANWAR	SANDEEP DHARIWAL	8800892099	dhariwalsandeep905 @gmail.com	08.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Commercial Suit	CS COMM. 201/2025	19.04.2025	MRS. SANDHYA ASTHANA VS M/S COMT C ONSTRUCTIONS PVT LTD	MANEESH GUMBER	9911315304	ascentlawfirm@gmail.com	17.04.2025
			603	Commercial Suit	CS COMM. 205/2025	22.04.2025	PUNJAB NATIONAL BANK VS SAURABH KUMAR	SUHAIL KHANNA	8800420426	lawaspective.j4j@gmail.com	15.04.2025
			603	Commercial Suit	CS COMM. 206/2025	22.04.2025	M/S SIRCA PAINTS INDIA LTD VS SHRI DURGA COLOUR SALES CORP	PARTH SHARMA	9810866704	officeofparthsharma@gmail.com	16.04.2025
			603	Commercial Suit	CS COMM. 207/2025	22.04.2025	SYNK INC VS GOYAL TRADING CO.	DIVYA KALRA	Not given	advdivyakalra@gmail.com	17.04.2025
			603	Commercial Suit	CS COMM. 209/2025	23.04.2025	M/S LAVANYA ENTERPRISES VS SUNNY FOODS	CHANDER SHEKHAR CHAUDHARY	7701827977	CS_C1@YAHOO.COM	22.04.2025
			603	Commercial Suit	CS COMM. 211/2025	24.04.2025	M/S MEERA ENTERPRISES VS M/S ASTROSURGICALS AND HOSPITAL FURNITURES	ROHIT AHLAWAT	9899092102	Not given	17.04.2025
			603	Commercial Suit	OMP(I) COMM. 6/2025	04.04.2025	SURJIT SINGH VS TANUJA CHAND	HARSHBIR SINGH	9810658944	ADVOCATEHSKOHLI@GMAIL.COM	03.04.2025
			603	Commercial Suit	OMP COMM. 8/2025	19.04.2025	M/S SWARANJIT SINGH NARULA SECURITY AGENCY VS NTPC LIMITED	TARUN BHATI	9953232315	adv.tbhati@gmail.com	15.04.2025
			603	MISC. APPLICATION	MISCDJADJ 250/2025	21.04.2025	VISHAL KAPOOR VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 253/2025	22.04.2025	M/S NEW BERCO ELECTRONICS VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 254/2025	22.04.2025	SAKSHAM CHOUDHARY VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 255/2025	22.04.2025	VINAY KUMAR KAPOOR VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 256/2025	22.04.2025	AJIT SINGH VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	MISC. APPLICATION	MISCDJADJ 257/2025	22.04.2025	SAKSHAM CHOUDHARY VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 258/2025	22.04.2025	AMAR NATH VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 259/2025	22.04.2025	AKASH DHAWAN VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 260/2025	22.04.2025	VIPUL KAPOOR VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 261/2025	22.04.2025	SUSHMA SHARMA VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 262/2025	22.04.2025	SURENDER KUMAR VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 263/2025	22.04.2025	VINOD KAPOOR VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 264/2025	22.04.2025	PRABAT MUTREJA VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 265/2025	22.04.2025	SHAILESH BHARDWAJ VS M/S ADHARV ENTERPRISES	AJAY SHARMA	9910440914	ajjusharma210@gmail.com	19.04.2025
			603	MISC. APPLICATION	MISCDJADJ 281/2025	24.04.2025	INDIAN BANK VS CHANDAN KUMAR PANDEY	AVINASH PANDEY	9654791504	lawyers748@gmail.com	22.04.2025
			603	EX. PETITION	EX. COMM. 5/2025	29.04.2025	ELEGANZ INTERIORS LTD VS PREMIUM PORT LOUNGE MANAGEMENT CO. PVT. LTD.	VIREN BANSAL	91-943343333	virenbansal1@gmail.com	26.04.2025
			603	EX. PETITION	EX. COMM. 4/2025	29.04.2025	KOTAK MAHINDRA PRIME LTD.	KUSHAL KUMAR	7009793548	Rishabh.eruditeleg@gmail.com	26.04.2025
			603	EX. PETITION	EX. COMM. 91/2025	21.04.2025	SHIV PAL VERMA VS KARINA	B C NAGAR	8368228808	NAGARBC58@GMAIL.COM	19.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	EX. PETITION	EX. COMM. 97/2025	22.04.2025	UNION BANK OF INDIA VS RAJPAL KARHANA	JITENDRA GARG	9810197621	JITENDRAGARGAD V@GMAIL.COM	21.04.2025
			603	EX. PETITION	EX. COMM. 99/2025	23.04.2025	CANARA BANK VS PUNEET SEHGAL	AMIT GUPTA	9810224624	amitguptaadv366@g mail.com	22.04.2025
			603	EX. PETITION	EX. COMM. 100/2025	23.04.2025	CANARA BANK VS ROHIT VIRMANI	AMIT GUPTA	9810224624	amitguptaadv366@g mail.com	22.04.2025
			603	EX. PETITION	EX. COMM. 98/2025	23.04.2025	CANARA BANK VS ABHISHEK KUMAR	AMIT GUPTA	9810224624	amitguptaadv366@g mail.com	22.04.2025
			603	EX. PETITION	EX. COMM. 87/2025	07.04.2025	MASCAT HEALTH SERIES PVT. LTD. VS ASTRANOVA BIOTACH PVT. LTD.	URFEE HAIDER	9810078786	NIL	03.04.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH- WEST	613	Commercial Execution	Execution (Comm.)/103/ 2025	28-04-2025	G C Couture Vs Murli Dharan	Sh Manish Gumber	9911315304	ascentlawfirm@gma il.com	26-04-2025
			613	Commercial Suit	CS (COMM)/214/ 2025	25-04-2025	CANARA BANK Vs Puneet Sharma	Sh Bijay Mohan Goswami	9015893668	advbmg2016@gmail .com	23-04-2025
			613	Commercial Suit	CS (COMM)/210/ 2025	24-04-2025	BANK OF BARODA Vs DEEPAK SHARMA	Sh Akshay Raj	9650501903	advhunnysharma.28 @gmail.com	22-04-2025
			613	Misc Application	MISC DJ ADJ/277/2025	23-04-2025	MR VIJAY JAIN Vs MESSERS LAURUS TRADECON PVT LTD	Sh Rajat Agnihotri	9873624672	rajatagnihotri@gmail .com	22-04-2025
			613	Commercial Suit	CS (COMM)/208/ 2025	22-04-2025	DEOGUN INDUSTRIES PRIVATE LIMITED Vs GENTRUST CONSUMER DURABLES PRIVATE LIMITED	Sh. Raj Gaurav	9899394350	infojaspreet89@gmai l.com	09-04-2025
			613	Commercial Suit	CS (COMM)/202/2025	21-04-2025	THE SOUTH INDIAN BANK LIMITED Vs MS VEER ENTERPRISES	Sh Kamal Kant Chhabra	9212732211	advkke@gmail.com	19-04-2025
			613	Commercial Suit	CS (COMM)/203/ 2025	21-04-2025	M/S Samaira Jewels Pvt Ltd Vs Sh Arjunbhai Motibhai Patel Chaudhary	Sh Jitender Kumar Dhingra	9811118541	samairajewels@gmail .com	19-04-2025
			613	Commercial Suit	CS (COMM)/200/ 2025	19-04-2025	M/S CUELINK SERVICES PVT LTD Vs M/s PHS Consultants Pvt Ltd	Sh Harry Chhibber	9871045060	kcgandpartners@gma il.com	09-04-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	CS (COMM)/196/ 2025	16-04-2025	M/S JSK INTERNATIONAL Vs M/S THE PICCADILY HOTELS	Sh Sumit Rajput	9999333350	partners@sandspartners.in	09-04-2025
			613	Commercial Suit	CS (COMM)/197 /2025	16-04-2025	Puma Se Vs Ashok Kumar	Sh Gautam Bhasin	9999093893	11.gautambhasin@gmail.com	16-04-2025
			613	Commercial Execution	Ex.COMM - Award by Arb. Co	15-04-2025	SMFG INDIA CERDIT CO LTD Vs ASHEESH MULTIMEDIA PVT LTD	Sh. Karan Chhibber	9654003808	office.advkaran@gmail.com	07-04-2025
			613	Commercial Execution	Ex.COMM - Award by Arb. Co	15-04-2025	SMFG INDIA CERDIT CO LTD Vs RANGRITI APPARELS	Sh. Karan Chhibber	9654003808	office.advkaran@gmail.com	07-04-2025
			613	Commercial Suit	CS (COMM)/195/2025	09-04-2025	M/S KOSMIC INTEX LLP Vs M/S ANANT ENTERPRISES	Sh Prabhu Dayal	9818485171	prabhu.dayall.advocate@gmail.com	08-04-2025
			613	Misc Application	MISC DJ ADJ/233/2025	09-04-2025	SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	Sh Aseem Malhotra	9312211157	mehrotra_aseem@yahoo.co.in	08-04-2025
			613	Commercial Suit	CS (COMM)/184/ 2025	08-04-2025	M/S GOYAL CHEMICALS Vs M/s JAANH CNP INDIA PVT LTD	Sh Rajeev Bansal	8377998979	acquitylawassociates@gmail.com	07-04-2025
			613	Commercial Suit	CS (COMM)/186/ 2025	08-04-2025	M/S DEVSONS TIMBERS THROUGH SUBHASH CHANDER KAURA Vs M/S BLUESKY BUILDCON PVT LTD	SH Kunal Yograj Verma	9810808244	kunalyograjverma@gmail.com	02-04-2025
			613	Commercial Suit	CS (COMM)/187 /2025	08-04-2025	M/s RIDHI SIDHI INFRA Vs M/S MNM ENTERPRISES	Sh. Gulshan Kumar Sachdeva	9711365812	gulshankumar09@gmail.com	07-04-2025
			613	Commercial Execution	Execution (Comm.)/86/2025	07-04-2025	Jatinder Kumar Vs Arvind Dhingra	Sh Arun Verma	9871425155	verma.arun2907@gmail.com	29-03-2025
			613	Commercial Suit	CS (COMM)/182/ 2025	07-04-2025	State Bank of India Vs SURENDER KUMAR	Sh Sunil Sehrawat	7388204038	delhilawyers76@yahoo.co.in	29-03-2025
			613	Commercial Suit	CS (COMM)/183/ 2025	07-04-2025	The Nainital Bank Limited Vs Puninder and Anr	SH Alok Mohan Adhualia	9675678910	alokmpi@gmail.com	01-04-2025
			613	Arbitration Petition	OMP (COMM.)/6/2025	04-04-2025	Union Of India Vs Ms MPS CONSTRUCTION COMPANY	Sh Pravesh Sharma	9958355777	pravesh.adv@gmail.com	24-03-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	CS (COMM)/180/ 2025	04-04-2025	REKHA Vs RAJESH	Sh Amit Gupta	9899474884	amitg.advocate@gmail.com	03-04-2025
			613	Misc Application	MISC DJ ADJ/214/2025	04-04-2025	VIKAS ARORA Vs POPULAR SPRITIS LLP	Sh Ajit Singh	9811619336	advocate.ajit49@gmail.com	01-04-2025
			613	Commercial Execution	Execution (Comm.)/83/2025	03-04-2025	BANK OF BARODA Vs RAVINDER KUMAR	Ms Shweta Bakshi	9811568328	shweta.bakshio4@gmail.com	02-04-2025
			613	Commercial Suit	CS (COMM)/174/ 2025	03-04-2025	M/s Struqitve Vs VDS Design Studio	Sh S.K. Pawar	8218083191	advocatepawar487@gmail.com	01-04-2025
			613	Commercial Suit	Counter Claim/13/2025	02-04-2025	NIRAV SACHDEVA PROP OF M/S ACE ONE TECH Vs SAPPHIRE FOODS INDIA LIMITED	Sh Vipul Gupta	9899191983	mrguptavipul@gmail.com	02-04-2025
			613	Commercial Suit	CS (COMM)/171/ 2025	02-04-2025	CONTINENTAL CARRIERS PVT LTD Vs NAMASTE APPARELS	Sh Rajan Miglani	9811432766	rajanmiglani@gmail.com	29-03-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	COMMERCIAL SUIT	CS (COMM)/168/2025	01-04-2025	DR JOGINDER SOLANKI Vs ACE WELFARE PVT LTD ACES HOSPITAL	MR. NISHANT SOLANKI	9958165146	NISHANTSOLANKI4 o@YAHOOAIL.COM	29.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/169/2025	01-04-2025	MS Kanchan Manufacturing Co through AR Suraj Vs MS Vinayak Engineering Corporation through Sole Proprietor Mr Ashok Govind	MR. VIVEK YADAV	9910059706	ADVOCATEVIVEK07 @GMAIL.COM	26.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/172/2025	02-04-2025	SZK LOGISTICS THROUGH PROPRIETOR RAMIZ ALAM KHAN Vs SUSHANT KUMAR SINGH PROPRIETOR OF SAMRIDDHI	MR. HARSHIT JOSHI	9873825365	HARSHITJOSHIADV @GMAIL.COM	31.03.2025
			614	EXECUTION	Execution (Comm.)/82/2025	03-04-2025	Mahipal Bhandari Singh Proprietor Of Ms Bhandari Plants And Flowers Vs CITI MEGA MART THROUGH ITS DIRECTOR AMIT KUMAR,	MR. YOMESH DUTT	9718167741	YOMESHDUTTADV @GMIAL.COM	02.04.2025
			614	EXECUTION	Execution (Comm.)/84/2025	04-04-2025	SHYAM SUNDER GARG Vs KARAN SINGHAL	MR. MANISH & VINAY GARG	9015623262	ADVOCATEVINAYG ARG@GMAIL.COM	29.05.2025
			614	EXECUTION	Execution (Comm.)/85/2025	04-04-2025	BANK OF BARODA Vs SHIV BAHADUR	MS. SHWETA BAKSHI	9811568328	SHWETABAKSHIO4 @GMAIL.COM	27.03.2025
			614	COMMERCIAL SUIT	CS (COMM)/177/2025	04-04-2025	Neelkanth Construction Pvt Ltd Vs Bhumiya Constructions Pvt Ltd	MR. HIMANSHU KHETWANI	9999837434	ADVHIMANSHUKH ETWANI@GMAIL.C OM	27.03.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/181/2025	05-04-2025	BALAJI TRADERS Vs DMIA NYATI LLP and Others	MR. BRIJESH TIWAR	9811699122	ADVBRIJESHTIWAR I@GMAIL.COM	02.04.2025
			614	EXECUTION	Execution (Comm.)/88/2025	09-04-2025	Pramod Pathak Vs Shilpi Verma alias Deepika Verma	MR. MOHIT MADAN	9810031499	MOHITADV1@GMAIL L.COM	07.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/191/2025	09-04-2025	CANARA BANK Vs SANDEEP KHARB	MR. ANSHUMAN SRIVASTAVA	9990042642	SRI.ANSHU83@GM AIL.COM	05.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/192/2025	09-04-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Atul Dixit	MR. RURESH GUPTA	9643008880	CONTACT@AAALEG AL.PRO	06.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/193/2025	09-04-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Narayan Singh Ncgi	MR. RURESH GUPTA	9643008880	CONTACT@AAALEG AL.PRO	06.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/198/2025	17-04-2025	WELDFABWORX Vs KVM ENGINEERS	MR. SANJAY AGNIHOTRI	9990607480	THEVIDHI@GMAIL COM	06.04.2025
			614	MISCELLANEOUS	MISC DJ ADJ/246/2025	19-04-2025	BHARAT SANCHAR NIGAM LIMITED Vs ROYAL INDIA TECHNOPROJECTS LIMITED	MR. ANIL KUMAR SRIVASTAVA	9811212963	ANILKRSRIVASTAV A@YAHOO.COM	03.04.2025
			614	EXECUTION	Execution (Comm.)/92/2025	21-04-2025	ASHOK KUMAR THAKUR Vs DEEPMALA	MR. YASHVANT SINGH	9310096440	ADVYASHVANT@G MAIL.COM	19.04.2025
			614	EXECUTION	Execution (Comm.)/96/2025	22-04-2025	BANK OF BARODA Vs JAI PICHORI	MR. RAJNISH KUMAR	9810872353	ADVRAJNISHKUMA R@GMAIL.COM	16.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/213/2025	25-04-2025	Puma Se Vs Ashok Kumar	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEG AL@OUTLOOK.COM	23.04.2025
			614	EXECUTION	Execution (Comm.)/101/2025	26-04-2025	CANARA BANK Vs Abhishek Kumar	MR. AMIT GUPTA	9810224624	AMITGUPTAADV36 6@GMAIL.COM	21.04.2025
			614	EXECUTION	Execution (Comm.)/102/2025	26-04-2025	CANARA BANK Vs M/s ASN Auto	MR. AMIT GUPTA	9810224624	AMITGUPTAADV36 6@GMAIL.COM	21.04.2025
			614	COMMERCIAL SUIT	CS (COMM)/217/2025	30-04-2025	MOGLI LABS INDIA PVT LTD Vs SURENDRA SINGH NIGAM Proprietor M/s Mascot Dynamic Power Generation	MR. TARUN VERMA	9871495838	CSTARUNVERMA@ GMAIL.COM	23.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	COMMERCIAL SUIT	CS (COMM)/218/2025	30-04-2025	M/S MOGLI LABS INDIA PVT LTD Vs SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED	MR. TARUN VERMA	9871495838	CSTARUNVERMA@ GMAIL.COM	23.04.2025
			614	EXECUTION	Execution (Comm)/89/2025	09-04-2025	ANSHUL GUPTA VS MANOJ KUMAR	MS. SANAN ANSARI	NOT MENTIONED	NOT MENTIONED	08.04.2025
			614	COMMERCIAL SUIT	CS(COMM)/ 361/2025	09.04.2025 (RESTORED)	STATE BANK OF INDIA VS MUKESH DEVI	MR. SUNIL SEHRAWAT	9999330725	DELHILAWYERS76 @YAHOO.COM	31.12.2024
			614	COMMERCIAL SUIT	CS(COMM) 390/2023	15.04.2025 (RESTORED)	LIC VS AMIT HANS	MR. VISHWENDRA VERMA	9871704611	VERMA.VISHWEND RA@YAHOO.CO.IN	17.08.2023
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH- DISTRICT WEST	509	CS (COMM)	173/25	01.04.2025	CANARA BANK VS VIPIN YADAV	Sh. A.N. TIWARI	9811046843		1.04.2025
			509	CS(COMM)	176/25	03.04.2025	UNIQUE DYEAR VS M/S ALPINE OVERSEAS	Ms. NIDHI DUBEY	8851032508		30.03.2025
			509	COUNTER CLAIM	15/2025	08.04.2025	AN INSTITUTE FOR GROOMING PROFESSIONALS VS JITIN TYAGI	DEEPAK MITTAL	9821252120	deepak1905@yahoo.c om	07.04.2025
			509	CS (COMM)	185/25	08.04.2025	STATE BANK OF INDIA VS PAWAN KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@yaho o.co.in	27.03.2025
			509	CS(COMM)	194/25	09.04.2025	UNION BANK OF INDIA VS NANAK CHAND	SANDEEP DHARIWAL	8800892099	dhariwalsandeep905 @gmail.com	04.04.2025
			509	EXECUTION (COMM)	90/2025	15.04.2025	M/S RELCOM TECHNOLOGY PVT LTD. VS SENCHIT SINGH BANGA	MOHIT GUPTA	9312833620	mohitadv@yahoo.co m	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (COMM)	7/2025	15.04.2025	VIKAS VS SMFG INDIA CREDIT CO. LTD.	KARAN SINGH	9560572128	advkaran22@gmail.com	08.04.2025
			509	CS (COMM)	199/2025	17.04.2025	PUMA VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	15.04.2025
			509	EXECUTION (COMM)	93/2025	22.04.2025	UPGRID SOLUTIONS PVT. LTD. VS NIRMALA GUPTA	KRITIKA TUTEJA	9643008880	contact@aaalegal.pro	
			509	EXECUTION (COMM)	94/2025	22.04.2025	UNION BANK OF INDIA VS ARPITA CHAWLA	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	
			509	EXECUTION (COMM)	95/2025	22.04.2025	M/S GONSAI LOGISTICS PVT. LTD. VS M/S LACUBEX LOGISTICS PVT. LTD.	RAKESH KUMAR SHARMA	9868040826	sharmarakeshadv1@gmail.com	
			509	CS (COMM)	204/2025	21.04.2025	GIRISH JUNEJA VS ANAND KUMAR SINGH & ORS	PARMOD KUMAR SHARMA	9899776633	pspkjuris@gmail.com	
			509	CS (COMM)	212/2025	25.04.2025	SPIGEN INDIA PVT. LTD. VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	23.04.2025
			509	COUNTER CLAIM	17/2025	29.04.2025	DHIRAJ SINGH MALIK VS YOGESHWAR DAYAL SHARMA	AMOD SHARMA	9891647165	lawyer.amod.sharma@gmail.com	28.04.2025
			509	CS (COMM)	215/25	29.04.2025	STATE BANK OF INDIA VS AKASH MEHRA	VINAY KUMAR	9811134771	kumarvinay.65@gmail.com	27.04.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	CS (COMM)	216/25	30.04.2025	ROHAN BHARDWAJ KUMAR BEHERA	VS SIBA	MOHIT DEWAN	9999710150	mohitd.adv@gmail.com	15.04.2025
TOTAL							2141					